

**Letter No. :NGT-244/81-7-2022-43(Parya)/2014 T.C.-3**

**From,**

**Om Prakash,**  
Under Secretary,  
Govt. of Uttar Pradesh.

**To,**

**The Registrar,**  
Hon'ble National Green Tribunal,  
Corpernicus Marg, New Delhi.

**Environment, Forest & Climate  
Change Section-7**

**Lucknow : Dated :29 June, 2022**

**Subject-**Regarding submission of compliance report pursuant to the Hon'ble NGT order dated 23.11.2021 passed in O.A. No. 200/2014 M.C. Mehta Vs Union of India and Ors.

**Sir,**

Please refer to the order dated 23.11.2021 passed in O.A. No. 200/2014 in the matter of M.C. Mehta Vs Union of India & Ors. In compliance of Hon'ble NGT order, the compliance report of the State of Uttar Pradesh prepared on the basis of inputs provided by concerned departments is enclosed herewith.

It is requested that the Compliance Report may be presented before the Hon'ble Tribunal for kind consideration.

**Encl : As above.**

**Your Sincerely,**  
  
**( Om Prakash )**  
Under Secretary.

**Copy to -** for information and necessary action please :

- 1- Hon'ble Chairman, Oversight Committee, NGT (UP), Lucknow.
- 2- Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi.
- 3- Shri D.P. Mathuria, Executive Director-Technical, National Mission for Clean Ganga, Ministry of Water Resources, River Development & Ganga Rejuvenation, 1st Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi.

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**Point Wise Compliance status of directions issued by Hon'ble NGT vide order dated 23.11.2021 in the matter of O.A. No. 200/2014 M.C. Mehta Vs. Union of India & Ors..**

1. That in compliance of the order passed by Hon'ble Tribunal, the Chief Secretary, Govt. of Uttar Pradesh had issued instructions vide letter dated 24.12.2021 for compliance of directions passed by Hon'ble Tribunal to Additional Chief Secretaries/Principal Secretaries of Urban Development, Infrastructure & Industrial Development, Irrigation and Water Resources, Geology & Mining Department, Namami Gange & Rural Water Supply Department and to Chief Executive Officer, UPSIDA, Director, State Ground Water Authority, Managing Director, U.P. Jal Nigam, Principal Chief Conservator of Forests (PCCF). Copy of the letter dated 24.12.2021 is enclosed herewith and marked as **Annexure No. -1.**
2. Further, the Chief Secretary, Government of U.P. has also reviewed the status of compliance with officials of concerned Departments through review meetings dated 14.06.2021 and 16.08.2021. The Chief Secretary, Government of U.P. has also been regularly reviewing the status of compliance of orders of Hon'ble NGT every third Monday of the month. During this the case is also reviewed from time to time. Copies of the minutes of meetings dated 14.06.2021 and

16.08.2021 are enclosed herewith and marked as **Annexure No. 2 & 3.**

3. Additional Principal Secretary, Environment, Forest and Climate Change Department, Government of U.P. has directed vide its letter dated 26.08.2021 to all Divisional Forest Officers, for preparing plans for phyto-remediation in all the untapped drains meeting river Ganga and its tributaries through finance from Urban Development Department, as decided in the meeting dated 16.08.2021 under the chairmanship of Chief Secretary, Government of U.P. Copy of the letter dated 26.08.2021 is enclosed herewith and marked as **Annexure No. -4.**

4. That the point wise Compliance Report along with the progress of the directions passed by the Hon'ble Tribunal vide order dated 23.11.2021 is as follows :-

**3A. Sewage Management and Interim Remedial Measures for treatment of Drains**

- a. Total drains 459 meeting river Ganga and its tributaries
- b. Principal Secretary, Urban Development issued direction on 03.02.2020 to ULBs for ensuring interim remedial measures for treatment of drains.
- c. Status of Bio-remediation- The department of Urban Development has issued instruction to all ULBs for compliance and to undertake bio-remediation work. It had been undertaken by ULBs in bigger cities, however at

present due to monsoon season bioremediation work is not happening at present and will be initiated again after the month of August. A verification of the progress shall be done in month of September.

- d. Status of tapping of 86 identified drains in Phase-I, Segment-B

<b>Status of Tapping of Drains in Phase-I, Segment-B</b>		
1	Drains not requiring Tapping	09
2	Tapped Drains	37
3	Drains to be Covered in ongoing Schemes	29
4	Drains to be Covered in sanctioned Schemes (under tendering)	02
5	Drains to be covered in DPR/PFR Submitted for Approval	09
	<b>Total</b>	<b>86</b>

- That the summary of expected date of the completion of the project and proposed revised timeline for Segment-B, Phase-I is given below:-

<b>S. No.</b>	<b>Targets to be achieved as per orders dated 10.12.2015, 13.07.2017</b>	<b>Targets achieved and the reasons for delay in compliance</b>	<b>Targets not achieved and the revised timelines proposed*</b>	<b>Action taken or suggested for violation of timelines or non-achieving of targets</b>

	<b>and 22.08.2019 the timelines</b>			
<b>Segment-B, Phase-I, Bijnor to Kanpur</b>				
1.	Tapping of 77 Drains (No tapping required in 09 drains due to low sewage load)	37 Drains tapped	<b>Total- 40 Drains; Projects Ongoing - 29 Drains</b> (13 Drains by May-22; 03 Drains by Jun-23, 03 Drains by Jul-23, 05 Drains by Oct-23 & 05 Drains by 24 months after availability of land for Moradabad STP)  <b>Projects Sanctioned- 02 Drains,</b> 24 months after issuance of Letter of Award (LOA).  <b>DPR submitted for approval - 09 Drains,</b> 24	a. For 29 drains Under ongoing projects, minimum timeline is to be adhered. Every effort is being made to minimise the timeline.  b. 02 drains are to be covered in sanctioned schemes, the timeline mentioned as usual is 24 months from date of LOA.  c. After sanction of projects, 24

			months from date of issue of LOA.	months will be required after issuance of LOA for completion of projects.
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- That as per the report submitted by Uttar Pradesh Jal Nigam, the status of progress of tapping of 215 identified drains in Phase-II, is as given –

<b>Status of Tapping of Drains in Phase-II</b>		
1	Drains not requiring Tapping	16
2	Tapped Drains	80
3	Drains to be Covered in ongoing Scheme	53
4	Drains to be Covered in sanctioned Scheme (under tendering)	0
5	Drains to be covered in DPR/PFR Submitted for Approval	57
6	Drains to be tapped in projects under preparation	09
	<b>Total</b>	<b>215</b>

- That the summary of expected date of the completion of the project and proposed revised timeline for Phase-II is given below–

<b>S.</b>	<b>Targets to</b>	<b>Targets</b>	<b>Targets not</b>	<b>Action taken</b>
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No	be achieved as per orders dated 10.12.2015, 13.07.2017 and 22.08.2019 the timelines	achieved and the reasons for delay in compliance	achieved and the revised timelines proposed*	or suggested for violation of timelines or non-achieving of targets
<b>Phase-II (215 Drains), Kanpur to U.P. Border</b>				
1.	Tapping of 199 Drains (No tapping required in 16 drains due to low sewage load)	80 Drains tapped	<b>Total- 119 Drains</b>  <b>Projects Ongoing - 53 Drains</b> (05 Drains by Jun-22; 13 Drains by Jul-22; 35 Drains by Dec-23.  <b>DPR under preparation- 09 Drains, 24 months after issuance of Letter of Award (LOA).</b>  <b>DPR submitted</b>	a. For 53 drains under ongoing projects, minimum timeline is to be adhered. Every efforts are being made to minimise the timeline.  b. DPR for 9 drains is under preparation, the timeline mentioned as usual is 24 months from date of issue of LOA.  c. After sanction of projects, 24

			for approval - 57 Drains, 24 months from date of issue of LOA.	months will be required after issuance of LOA for completion of projects
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Details of drains, tapping status and timeline of project completion as provided by SMCG vide email dated 21.04.2022 is attached herewith and marked as **Annexure no. 5**

Further, it is submitted that Central Pollution Control Board, vide its letter dated 16-03-2022 has imposed Environmental Compensation of Rs. 418 crore for the period from 01.07.2020 to 31.01.2022 on untapped drains and Environmental Compensation of Rs. 88 crore for the period from 01.11.2019 to 30.06.2020 on untapped drains where interim measures have not been taken. Central Pollution Control Board has also imposed Environmental Compensation of Rs. 129.2 crore for incomplete 68 STP projects for the period from 01.07.2020 to 31.01.2022. Copy of the letter dated 16.03.2022 is enclosed herewith and marked as **Annexure No. -6**

### **3B. Industrial Pollution Control**

- a) 1648 Grossly Polluting Industries (GPIs) identified in UP.
- b) 1152 units operational and have installed ETPs
- c) UPPCB is regularly monitoring the compliance of GPIs.

- d) During June 2021 to February 2022, Show cause notices issued against 127 defaulter industries and closure order against 80 defaulter industries.
- e) Out of 110 STPs, 102 are operational and 08 are not operational. 67 STPs have been found complying and 35 STPs have been found defaulting in March 2022. Notices have been sent to operate STPs to achieve the norms.

**The status of STPs is enclosed herewith and marked as Annexure No.-8**

- f) There are 07 CETPs in Uttar Pradesh. Out of which 02 CETPs comprising of Jajmau Kanpur and Mathura are found non complying and 05 CETPs at Banthar Unnao, Site-2 Unnao, Tronica City Ghaziabad, Rooma, Kanpur and Pilakhua Hapur are found complying with the prescribed standards in the month of May 2022. UPPCB has imposed Environmental Compensation on Ganga Pollution Control Unit, Kanpur Nagar for non complying with the prescribed norms at the outlet of CETP Jajmau Kanpur of Rs 5.25 Lac on 15.09.2021 and Rs 11,62,500 on 20.04.2022.

**The status of CETPs is enclosed herewith and marked as Annexure No.-9**

- g) Up-gradation for CETPs approved by NMCG-
- Mathura CETP of capacity 6.5 MLD

- Banthar of capacity 4.5 MLD
  - Site-2 Unnao CETP of capacity 2.15 MLD
  - Jajmau Kanpur CETP 20 MLD (Date of completion of project 31.12.2022)
- h) Stringent effluent norms notified for industrial activities in Critically/Severely Polluted Industrial Areas (CPAs/SPAs) dated 27.02.2020 is being complied for the setting up of new industries.
- i) The Primary Effluent Treatment Plant outlet and inlet Effluent Quality Standards for 03 CETPs of Tannery Sectors namely Jajmau 36 MLD, Banthar 4.5 MLD and Site-2 Unnao 2.15 MLD have been notified on 02.11.2019 and being complied.
- j) Inlet Effluent Quality Standards for 05 CETPs of Textile Sectors have been notified on 07.12.2018.
- k) Notification has been issued that all new molasses based distilleries including yeast manufacturing units/expansion project in existing molasses based distilleries including yeast manufacturing units shall achieve zero liquid discharge (ZLD by Concentrating and incinerating the spent wash in Slope Boiler on 28.01.2020.
- l) All GPI Units have been directed to install OCEEMS along with PTZ Camera with open access to UPPCB.
- m) UPPCB has also set up a control room in headquarters at Lucknow where ETPs of the GPIs are monitored remotely.

n) As per the latest report 977 GPIs have installed OCEEMS and 126 GPIs have installed PTZ web Camera also.

**3C. Utilization of treated sewage, use of sludge as a manure and septage management.**

- a) The State's Policy for use of treated water is being notified.
- b) Total sewage generation is around 5500 MLD (80% of water used). The State has 110 STP with installed capacity of 3486 MLD, against which the capacity utilization is 2905 MLD which is 83%
- c) At present nearly 410 MLD treated water is being used in agriculture, rest is going for augmentation of river flow.
- d) The various re-usage possible of treated water are (1) Urban, (2) Industrial (3) Agricultural, (4) Environmental and Recreational, (5) Ground water recharge, (6) Augmentation of river flow
- e) State is also planning to get utilize treated sewage water in Thermal Power Plant.
- f) The State has promulgated the Septage Policy on 31.10.2019.
- g) State Mission for Clean Ganga (SMCG), U.P. has informed vide letter dated 07.12.2019 that the State is implementing projects of tertiary treatment and supply of treated water to Indian Oil Corporation Limited, Mathura and Panki Power Plant in Kanpur.

- h) U.P. Jal Nigam has informed status of Faecal and Septage Treatment Plant Projects upto 10.05.2022 which states that projects have been implemented in Aligarh, Hathras, Jhansi, Kanpur, Mathura, Amroha, Baraut, Hapur, Khurja, Loni, Modinagar, Moradabad, Pilibhit, Rampur, Raebareilly, Lakhimpur, Ayodhya and Unnao and are under implementation in 36 AMRUT towns.
- i) The projects in 03 towns are proposed to start after availability of land and in 02 towns work is on progress.

Details of Septage Management-FSTP/Co treatment unit proposed in various towns provided by U.P. Jal Nigam, Rural is enclosed herewith and marked as **Annexure no.-10**

**3D. Demarcation of flood plain zones and preventing encroachments thereof.**

- a) Notification for identification of flood plain zone in Segment B Phase-1 from Bijnore to Kanpur issued on 04.09.2020 and permanent construction activities within 100 meter from both banks of river Ganga banned.
- b) 12256 No. Out of 15293 Pillars have been constructed up to 30th April 2022 and fixed as flood plain zone boundary pillars.
- c) For Phase-II, identification of flood plain zone by Central Water Commission is under process.

d) The ecological flow as per notification dated 02.07.2021 in River Ganga from Bhimgoda Barrage (Haridwar), Bijnore Barrage and Narora Barrage is being complied.

<b><u>BHIMGODA BARRAGE HARIDWAR</u></b>		
<b>Month</b>	<b>Actual Average E-flow (Discharge in Cumec)</b>	<b>Minimum E-flow (Discharge in Cumec)</b>
Apr-21	36	94
May-21		173
Jun-21	57	1106
Jul-21		1575
Aug-21		2123
Sep-21		1857
Oct-21		1331
Nov-21	36	605
Dec-21		223
Jan-22		381
Feb-22		293
Mar-22		247
Apr-22		233
<b><u>BIJNOUR BARRAGE</u></b>		
<b>Month</b>	<b>Actual Average E-flow (Discharge in Cumec)</b>	<b>Minimum E-flow (Discharge in Cumec)</b>
Apr-21	24	76
May-21		174
Jun-21	48	1139
Jul-21		1165
Aug-21		1891
Sep-21		1421
Oct-21		1264
Nov-21	24	562
Dec-21		221
Jan-22		352
Feb-22		344
Mar-22		254
Apr-22		243

<b><u>NARORA BARRAGE</u></b>		
<b>Month</b>	<b>Actual Average E-flow (Discharge in Cumec)</b>	<b>Minimum E-flow (Discharge in Cumec)</b>
Apr-21	24	30
May-21		73
Jun-21	48	1003
Jul-21		973
Aug-21		2113
Sep-21		1745
Oct-21		1016
Nov-21	24	228
Dec-21		250
Jan-22		165
Feb-22		140
Mar-22		44
Apr-22		154
<b><u>KANPUR BARRAGE</u></b>		
<b>Month</b>	<b>Actual Average E-flow (Discharge in Cumec)</b>	<b>Minimum E-flow (Discharge in Cumec)</b>
Apr-21	24	103
May-21		115
Jun-21	48	713
Jul-21		1355
Aug-21		4134
Sep-21		4067
Oct-21		3658
Nov-21	24	1519
Dec-21		427
Jan-22		460
Feb-22		364
Mar-22		250
Apr-22		265

**3E. Preventing dumping of solid and other waste in and around Ganga & Clearing old legacy waste dump sites.**

- a) Under SBM Urban all 20 ULB's in Ganga town have been declared and certified ODF Status. 12 ULBs have been certified ODF+ status, 5 ULBs have been certified ODF++.
- b) There are 680 wards in 20 ULBs with door to door collection of waste facility.
- c) Total waste generation in 20 towns is 2,887 TPD out of which the total capacity of mechanized processing of 2,650 TPD i.e. 91% is established in 4 major towns i.e. Kanpur, Varanasi, Prayagraj and Kannauj.
- d) Two plants of 140 TPD (Mirzapur-100TPD; Ballia-40TPD) were under arbitration which has been awarded in the favour of Department. Further to make these plants functional, the reconstruction work is required for which the work is under progress. It is expected to make these plants functional by December 2022.
- e) In addition, three windrows based mechanised plants (Farrukhabad/ Ghazipur/ Gangaghat – total 220 TPD) have been sanctioned and expected to be completed by December 2022.
- f) This will enable mechanized processing plant capacity to be around 3,010 TPD i.e.100% against total 2,887 TPD.
- g) Decentralised scientific treatment of waste is expected to be done by December 2022 in all other ULBs of smaller towns.
- h) Material Recovery Facility (MRF) has been sanctioned in every ULB where construction work is under progress.

- i) Total 46 numbers of open dumps as reported in Quality Council of India survey report dated 09-01-2019, have been removed.
- j) There is no legacy waste site situated within 1 KM from the banks of river Ganga.
- k) Bio-remediation of legacy waste in Kanpur (15 Lac MT) and Prayagraj (5 Lac MT) is in progress.

**3F. Preventing and regulating illegal sand mining**

- a) Enforcement details of F.Y. 2020-21 and 2021-22 for curbing illegal mining/ transportation/storage is as under:-

<b>No. of raids conducted</b>	<b>No. of FIR Lodged</b>	<b>No. of Complaint Lodged</b>	<b>Compounding Amount (Rs. in Crore)</b>
21641 (FY 2020-21)	536	3874	77.55
25837 (FY 2021-22)	357	1863	124.38

- b) Integrated Mining Surveillance System (IMSS), Drone surveillance of areas of complaints of illegal mining, Registration of Mineral transporting vehicles, Radio Frequency Identification (RFID) tags in registered vehicles and installation of weigh bridges along with PTZ Camera at the exit of mines to ensure mineral transportation as per norms & its integration with State Command Centre is being done.

- c) Under Integrated Mining Surveillance System, Vehicle Registration is under progress with 80000 registrations done so far.
- d) 441 weigh bridges installed in mining areas & integrated with state command centre and 75 hand held machines have been provided to mining officer to check illegal transport.
- e) Drone Monitoring of mines as per requirement. Installation of 16 automated check gates is done in collaboration with nodal agency UPDESCO.

**3G. Steps for conservation of groundwater particularly with reference to critical, semi-critical or over-exploited areas**

- a) THE UTTAR PRADESH GROUND WATER (MANAGEMENT AND REGULATION) ACT, 2019 (U.P. Act No-13 Of 2019) Dated- 07, August 2019 and WATER (MANAGEMENT AND REGULATION) RULES, 2020 vide notification No.-158/76-3-2020-10GW-2014, dated 25-02-2020 for protecting, conserving, controlling and regulating ground water notified.
- b) Gol's "Atal Bhujal Yojna" aiming at participatory comprehensive water management in 550 gram panchayats in 26 blocks of 10 districts of U.P. (20 blocks of 6 districts of Bundelkhand and 6 blocks of 4 district of Western U.P.) is implemented.

- c) Similar to Atal Bhujal Yojna, government of U.P. also launched “Uttar Pradesh Atal Bhujal Yojna” in remaining 65 districts of U.P. aiming participatory comprehensive water management. It is also hereby mentioned that NO BUDGET has been allocated till date.
- d) As per Ground Water Resource Estimation, 2020, out of 820 blocks of Uttar Pradesh :
- i. 57 blocks have been categorized as ‘Over-Exploited’ (where ground water extraction is >100%).
  - ii. 48 as ‘Critical’ (where ground water extraction is >90 &<100%),
  - iii. 177 as ‘Semi- Critical’(where ground water extraction is >70 &<90%), and
  - iv. 544 as ‘Safe’ (where ground water extraction is <70%).
  - v. Out of 10 Urban Agglomerates, 9 have been categorized as ‘Over-exploited’ and 1 as ‘Critical’.
- e) The “Rajya Bhoojal Sanrakshan Mission” started from year 2017-18 to ensure convergence of the works of different departments in problematic areas so as to get significant effect on Ground water. In this Mission, all Over Exploited, Critical, Semi-Critical blocks and rest blocks of Bundelkhand and Vindhyan regions(Total 272 blocks) are covered under this Mission, progress of some major works are given below (up to 04<sup>th</sup> March, 2022)-

Structures	No. of structures to be	Structure completed
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	prepared	
Check Dam	4866	2824
Pond Rejuvenation/Construction	101145	42877
Farm Pond	187489	171782
Distribution of Drip/Sprinkler System	290696	65746

- f) The minor irrigation Department has constructed 5957 Check Dams and 789 ponds and target for the current year 2020-21 is construction of 183 Check Dams and 182 ponds

### 3H. Restoration of water bodies

- a- 10 Wetlands notified as Ramsar sites.
- b- National Mission for Clean Ganga (NMCG) has sanctioned an amount of Rs. 415.785 Lakh for project **“Conserving and Sustainably Managing Gangetic Floodplain Wetlands of Uttar Pradesh”** and an amount of Rs. 249.32 Lakh has been released by NMCG.
- c- Uttar Pradesh State Wetland Authority is presently implementing this project. The updated progress is as follows:-
- 282 wetlands have been identified/listed within the distance of 10 km from the Ganga river in 27 Ganga districts.
  - Brief Documents including Maps, Zone of Influence & Health Cards of 275 Wetlands have been prepared.
  - Wetland Prioritization has been completed:
    1. High Priority 41 Wetlands.
    2. Moderate Priority 109 Wetlands.
    3. Low Priority 125 Wetlands.
  - The Framework for Wetland Management Planning Protocol developed.
  - The Preparation of Stakeholder led Management Plan in progress.

### **3I. Monitoring and displaying of water quality**

- a) UPPCB is regularly monitoring the water quality of River Ganga at 32 sampling points in Uttar Pradesh. The monitoring reports of water quality of river Ganga is being uploaded regularly on the UPPCB website [www.uppcb.com](http://www.uppcb.com).
- b) Water quality of Ganga at inter-State borders and at important public places/Ghats from 2017 to 2021 shows that there is improvement in water quality at D/s Amroha Garhmukteshwar U/s and D/s, Anoopshahar U/s and D/s, Farrukhabad, Bithoor Kanpur, Kannauj U/s and D/s, Kanpur U/s and D/s, Prayagraj U/s and D/s and Varanasi U/s and D/s. The detail is enclosed herewith and marked as **Annexure no. 11**

### **3J. Afforestation and setting up of biodiversity parks**

#### **a- Status of Afforestation**

##### **i. Across the State**

- 22.59 Crore in 2019-20
- 25.87 Crore in 2020-21
- 30.57 Crore in 2021-22

Forest Survey of India, Dehradun has been assigned the task of monitoring of the survival of the seedlings planted in the year 2019.

- b- Environment, Forest and Climate Change Department of Uttar Pradesh has identified sites for development of Bio-diversity Park in 25 districts

in the main stem Ganga and in 02 districts in Yamuna covering a total area of 3591.984 ha. Bio-diversity Park project proposals in 11 districts in the main stem Ganga covering a total area of 849.11 ha. has been revised as per guidelines of CPCB. The revised project proposals costing Rs.9300.58 Lakhs have been submitted to NMCG for funding by letter no 275/31-1(Namami Gange) Dated 01.04.2022.

### **3K. Remediation of Chromium dump at Rania and Khanchandpur Village near Kanpur**

- a) For removal of Chromium waste dumped at Khanchandpur, Rania Kanpur Dehat, the funds of Rs 23.44 crore have been released by State Government & Escrow A/c has already been opened under signatory authority of District magistrate , Kanpur Dehat.
- b) Tenders were floated by UPSIDA for lifting of hazardous waste to nearby TSDF but in spite of calling tenders 3 times, only one bid was received for which the cost mentioned by bidder monopolistic & prohibitive. To resolve the issue under instructions from Gov. IIT Kanpur was selected for Project monitoring consultancy for the job 'Disposal of chromium waste dumped near village Khanchandpur, Rania Distt., Kanpur Dehat and remediation of contaminated sub soil and underground water'. A MOU has been signed on 2.02.2021 with the following scope of work:

1. Suitable technology to be adopted for remediation of Hazardous Chromium Waste,
  2. Estimation of the project as per chosen technology,
  3. Preparation of RFP/Bidding documents as per the estimate above,
  4. Hand holding in bidding process,
  5. Third Party Quality & Quantity checking during execution of work,
  6. Any ancillary work required for successful completion of above project.
- c) IIT Kanpur has visited the site & collected the samples. As far as suitable technology is concerned, they have submitted preliminary report.
- d) IIT Kanpur made a Presentation on 22/06/2021 before State Level Committee Co Chaired By Secretary-Industrial Development and Secretary-Environment with regard to suitable technology and cost of the project.
- e) It has been suggested by IIT-Kanpur that if land is available nearby Chromium dump site for construction of landfill. Remediation process could be cost effective and time effective, hence possibilities of avoidable adjoining land for creating landfill site should be explored.
- f) IIT-Kanpur has suggested that out of 5 reductants tested for stabilisation only Iron Sulphate ( $\text{FeSO}_4$ ) has passed acceptable TCLP limit test and is also cost effective.
- g) As per presentation of IIT-Kanpur the actual volume of Chromium lying at site is much higher in comparison to the

volume expressed in D.P.R. prepared by CPCB's Vendor M/s. ERM Consultant.

- h) As suggested by Secretary-Environment the quantity of Chromium Dump should be frozen after discussion between ERM & IIT-Kanpur and accordingly final cost should be fixed because being a Govt. funded project budget approval has to be obtained from competent authority
- i) In the meeting of Oversight Committee held on 09.11.2021, it was decided that IIT Kanpur and CPCB will work on assessment of actual volume of dumped waste and submit the report to UPSIDA in upcoming meeting for further necessary action. Oversight Committee has also directed to D.M. Kanpur Dehat for taking necessary steps for land acquisition.
- j) As per the preliminary report of the IIT-Kanpur, the actual volume of Chromium waste lying at the site is much higher (1,22,800 m<sup>3</sup>) in comparison to the volume reported in the earlier DPR of the CPCB (37,712 m<sup>3</sup>). Moreover, as per CPCB, the area of dump at the site is 37,000 m<sup>2</sup> while as per IIT Kanpur the area is 50,312 m<sup>2</sup>. The volume reported by IIT-Kanpur has been finalized.
- k) UPSIDA has informed that this waste will be disposed after the developing a new captive TSDF nearby existing 02 TSDFs in Kanpur Dehat.

- l) That in compliance of directions passed by Hon'ble NGT, an Expert Committee has been constituted under the Chairmanship of Chief Secretary, Government of Uttar Pradesh vide office memorandum issued by Environment, Forest and Climate Change Department, Government of U.P. on 28.03.2022.
- m) That a meeting of Expert Committee under Chairmanship of Chief Secretary, Government of U.P. has been held on 13.05.2022 to review the progress regarding disposal of Chromium waste dumped at Khanchandpur Rania, Kanpur Dehat and discharge of Chromium effluent through Jajmau area into river Ganga. Copy of the minutes of meeting dated 13.05.2022 is enclosed herewith and marked as **Annexure No 12**
- n) That in the meeting of Export Committee, it was informed that Uttar Pradesh State Industrial Development Authority (UPSIDA) has invited e-tenders three times for disposal of chromium waste dumped near Village Khanchandpur, Rania, but only one bid was received two time and third time two bids was received in which only one was qualified and in that bid the cost mentioned by bidder was more higher than the estimated cost in the DPR prepared by CPCB. Therefore, the bids were not approved. To resolve the issue, IIT Kanpur was appointed as Project Management Consultant (PMC) on 02.02.2021.

As per the preliminary report of the IIT-Kanpur, the actual volume of Chromium waste lying at the site is much

higher (1,22,800 m<sup>3</sup>) in comparison to the volume reported in the earlier DPR prepared by CPCB's Vendor M/s. ERM Consultant (37,712 m<sup>3</sup>). Moreover, as per CPCB, the area of dump at the site is 37,000 m<sup>2</sup> while as per IIT Kanpur the area is 50,312 m<sup>2</sup>. After discussion between the CPCB and IIT-Kanpur to ascertain the correct quantity of Chromium Dump, the volume reported by IIT-Kanpur has been finalized. IIT Kanpur has assessed the project cost approx. Rs 149 Crore excluding land cost, for removal of Chromium Waste and disposal after developing new SLF near the existing TSDFs.

In this regard, Central Pollution Control Board has suggested that two TSDF in Kanpur Dehat are within 18 km distance from the dump site, which are operational on the land provided by State Government and Financial Assistance of Central Government and State Government, so in first phase, visual waste lying at the site should be removed and disposed through above TSDFs.

- o) That the Chief Secretary, Government of U.P. agreed with the suggestion of CPCB and has directed in the meeting, to constitute a Committee comprising of Director & Head Waste Management Division-1 Central Pollution Control Board, Delhi, Member Secretary, U.P. Pollution Control Board, Director Technical, National Mission for Clean Ganga, New Delhi and Additional District Magistrate (Admin) Kanpur Dehat to fix the reasonable

- rates for lifting and safe disposal of dumped Chromium Waste through existing TSDFs in Kanpur Dehat.
- p) That Chief Secretary, Govt. of UP has also directed to constitute a sub-committee comprising of Additional District Magistrate (Admin) Kanpur Dehat, Executive Officer, Public Work Department, Kanpur Dehat and Regional Officer, U.P. Pollution Control Board, Kanpur Dehat for monitoring at site during execution of project work for lifting and safe disposal of dumped Chromium Waste through existing TSDFs in Kanpur Dehat and submit its physical and financial progress to Committee from time to time.
- q) That Chief Secretary Govt. of UP has directed Industrial Development Department to take budgetary approval from the State Government for this project and deposit it to the dedicated Escrow Account operated by District Magistrate, Kanpur Dehat.
- r) In compliance of directions given by Chief Secretary Govt of U.P., the Committee and Sub-committee have been constituted by Environment, Forest and Climate Change Department Government of U.P. vide office memorandum dated 26.05.2022. The copies of office memorandums dated 26.05.2022 are attached herewith and marked as **Annexure No. 13 and 14.**
- s) UP Pollution Control Board had imposed Environmental Compensation of Rs. 280.01 Crore against 06 defaulting industries on 19-11-2019 after giving due opportunity through show cause notice dated 24.10.2019. D.M. Kanpur

Dehat has issued RC for recovery the dues against the defaulter six units. Properties of 03 industries have been attached and auction is under process.

- t) The industries responsible for illegal dumping of chromium waste filed Appeal Nos. 14, 15, 16, 17 and 18 of 2020 before Hon'ble Tribunal for getting relief in the matter of imposition of environmental compensation against them by Uttar Pradesh Pollution Control Board. That Hon'ble Tribunal has given following directions vide its order dated 04.01.2021:-

*" The persons responsible for dumping such hazardous waste, which has contaminated the ground water to the detriment of the inhabitants, cannot disown responsibility for liability for such damage on the ground of inaction of the authorities or closing of the companies. Corporate veil may not be a defence to absolute liability for damage to environment. Of course, the liability of appellants has to be limited to the violations clearly attributable to them. The State PCB must determine such liability specifically, after due opportunity to the appellants, preferably within a period of three months and till this is done, further coercive measures may not be taken. It is made clear that any further proceedings will be subject to further orders.*

*5. The above observations are for interim relief and are subject to final order after further consideration. Applications for interim relief will stand disposed of accordingly."*

In compliance of Hon'ble NGT order the hearing was done by UPPCB on 16-03-2021. On the basis of information given by applicants during hearing, more investigation were conducted and 05 other defaulter units engaged in production of Basic Chrome Sulphate have been identified, which were responsible for the illegal dumping of Chromium Waste on said site. U.P. Pollution Control Board has issued show cause notices for imposition of environmental compensation against 05 newly identified units on 29.09.2021.

Out of these 05 units, 04 units has submitted their representations in the UPPCB. On the basis of their representations and recommendations of Regional Officer, finally, the Environmental Compensation against 08 units responsible for dumping of chromium waste have been imposed on dated 14.04.2022 in the ratio of their production and operation period and details of existing storage of chromium waste, which is still not disposed in some units.

**Besides above Hon'ble NGT has also directed to furnish the information on the following points:**

**(a) Quantity of Sewage being discharged in river Ganga and its tributaries/connected drains and correspondingly proposed/ existing STPs to intercept the same with timelines.**

U.P Jal Nigam has provided the information regarding quantity of sewage, details of drains, tapping status and timeline of project completion as mentioned in point-3A. The information provided by U.P. Jal Nigam vide is attached herewith and marked as **Annexure no. 5**

**(b) Performance of STPs and their compliance, particularly for Fecal coliform.**

U.P. Pollution Control Board is regularly monitoring the compliance status of STPs. The compliance status of STPs on the basis of analysis results is summarized in the table form as below.

Month	Total no. of STPs installed	Operational STPs	Nos. of STPs Achieving Norms	Nos. of STPs Not Achieving Norms
Jul 2021	106	102	90	12
Aug 2021	106	101	87	14
Sep 2021	108	102	79	23
Oct 2021	110	105	82	23
Nov 2021	110	103	64	39
Dec 2021	110	105	57	48
Jan 2022	110	103	56	47
Feb 2022	110	101	67	34
Mar 2022	110	102	67	35

U.P. Pollution Control Board has directed to their Regional Offices to start analyzing Fecal coliform in STP treated water. At present the Fecal coliform is being monitored in all the operational STPs. The result shows that except 8 STPs, all the operational STPs are not conforming the standards for Fecal Coliform.

The compliance status of operational STPs in the Month of March 2022 is attached herewith and marked as **Annexure No-12**

**(c) Water quality of Ganga at inter-State borders and at important public places/Ghats, which may show the level of compliance with regard to water quality.**

Water quality of Ganga at inter-State borders and at important public places/Ghats from 2017 to 2021 shows that there is improvement in water quality at D/s Amroha, Garhmukteshwar U/s and D/s, Anoopshahar U/s and D/s, Farrukhabad, Bithoor Kanpur, Kannauj U/s and D/s, Kanpur U/s and D/s, Prayagraj U/s and D/s and Varanasi U/s and D/s as mentioned in Point –3 I.

Water quality report of Ganga at inter-State borders and at important public places/Ghats is attached herewith and marked as **Annexure No.-11.**

**(d) Status of compliance of CETPs at Jajmau, Unnao and Banthar**

U.P. Pollution Control Board is regularly monitoring the compliance status of CTEPs. As per the analysis reports the

compliance status of CETP at Unnao, Banthar and Jajmau is as follows :

- During May 2022 the CETP Unnao was found complying with the prescribed standards.
- During May 2022 the CETP Banthar was found complying with the prescribed standards.
- During May 2022 the CETP Jajmau was found non complying with the prescribed standards.

That it is further submitted that the CETP at Jajmau, Kanpur is having capacity of 36 MLD to treat (combined effluent in ratio of 1:3) 9 MLD Tannery effluent & 27 MLD domestic sewage effluent. All the tannery units discharge primary treated effluent through conveyance channel, which is further pumped through 4 pumping stations into 36 MLD CETP designed to treat mixed effluent consisting of 9 MLD tannery effluent and 27 MLD domestic sewer.

That the maintenance of conveyance channel, pumping stations and operation of CETP is done by Ganga Pollution Control Unit, U.P. Jal Nigam, Kanpur. The treated CETP effluent gets further diluted with treated effluent of 130 MLD, 43 MLD and 5 MLD STP at the premises of CETP Jajmau before finally discharged into irrigation channel for irrigation. The STPs are also operated and maintained by operator M/s Kanpur River Management Pvt Ltd, Kanpur selected by UP Jal Nigam.

That it is further submitted that there is no separate sewerage network in Jajmau area, where all the tannery units are situated, so untreated domestic sewage generated from Jajmau area also gets mixed with industrial effluent goes through conveyance channel into CETP.

That, it is submitted that keeping the above aspect into consideration, U.P. Pollution Control Board has taken following measures to reduce the chances of overflow from pumping stations as well as excess effluent going into CETP.

- a. U.P. Pollution Control Board issued guidelines vide letter dated 08.06.2019 to assess the infrastructure of tannery units according to their permitted capacity in order to restrict tannery units to operate as per their permitted capacity.
- b. The process of tanning operation in tannery unit is such that there is no continuous flow generation from the process and it is more in the nature of batch process, so tannery effluent generated from tannery units gets discharged after accumulation of effluent for 2 to 3 days. This in turn results into excess flow generated from the tannery units at a particular point of time than the permissible discharge calculated on Kl/day basis, whenever it is discharged after completion of batch process. U.P. Pollution Control Board restricted the overall capacity of each tannery unit first upto 80% of its

consented capacity in order to reduce the chances of excess flow going to pumping stations and subsequently to CETP inlet. But this step was also not found to be adequate as excess flow was still noticed at each pumping stations and CETP inlet due to inseparable domestic effluent up to 10.02 MLD, as well as batch process of tannery units. Therefore, U.P. Pollution Control Board restricted the overall processing capacity of each tannery unit further to 50% of its consented capacity in order to reduce the chances of excess flow going to pumping stations and subsequently to CETP inlet.

- c. U.P. Pollution Control Board implemented roster of operation of tannery units attached to different pumping stations. As per this roster tannery units attached to pumping station 1 and 3 are operated for first 15 days of the month and tannery units attached to pumping station 2 and 4 are operated for next 15/16 days of the month.
- d. Each tannery unit has installed flow meter at the outlet of PETP with connectivity to CPCB and UPPCB server.
- e. U.P. Pollution Control Board is regularly monitoring the effluent quality of different conveyance channels before reaching pumping stations and it has been directed that if any default is noticed then coercive action will be taken against all the tannery units existing in upstream of that location.

- f. Surprise checks are done by UPPCB and Inter Departmental Teams as well as Third Party Institutions like IIT, HBTU, PCCRI, NEERI from time to time and actions are taken against the defaulter units.

That U.P. Pollution Control Board has taken action from time to time, whenever tannery effluent overflow to Ganga river was found at Pumping Stations operated by Ganga Pollution Control Unit, U.P. Jal Nigam, Kanpur. The details of action taken from time to time is summarized as below -

U.P. Pollution Control Board has taken action from time to time, whenever tannery effluent overflow to Ganga river was found at Pumping Stations operated by Ganga Pollution Control Unit, U.P. Jal Nigam, Kanpur. The details of action taken from time to time is summarized as below-

<b>S.N o.</b>	<b>Action Taken</b>	<b>Date</b>	<b>Reason of Action Taken</b>
1.	Direction for Closure and disconnection of electricity of 251 tannery units	18.11.2018	Non availability of sewage at inlet of CETP for dilution due to maintenance of trunk sewer line.
2.	Direction for Closure and disconnection of electricity of 19 tannery units	26.12.2018	Overflow from pumping station no.-4 (Budhiyaghat)

<b>S.N o.</b>	<b>Action Taken</b>	<b>Date</b>	<b>Reason of Action Taken</b>
3.	Direction for Closure and disconnection of electricity of 09 tannery units	31.12.20 18	Over capacity production.
4.	Direction for Closure and disconnection of electricity of 91 tannery units	06.01.20 19	Overflow from pumping station no.-3 (Wajidpur)
5.	Direction for Closure and disconnection of electricity of 114 tannery units	09.01.20 19	Overflow from pumping station no.-2 (Sheetla bazar)
6.	Direction for Closure and disconnection of electricity of 122 tannery units	01.10.20 19	Non availability of sewage at inlet of CETP for dilution due to maintenance of trunk sewer line.
7.	Direction for Closure and disconnection of electricity of 02 tannery units	17.08.20 20	Over capacity production.

<b>S.N o.</b>	<b>Action Taken</b>	<b>Date</b>	<b>Reason of Action Taken</b>
8.	Direction for Closure and disconnection of electricity of 05 tannery units	11.12.20 20	Over capacity production.
9.	Direction for Closure and disconnection of electricity of 09 tannery units	01.01.20 21	To prevent overflow from pumping station no.-4 (Budhiyaghat)
10.	Direction for Closure and disconnection of electricity of 95 tannery units	18.03.20 21	Over flow from Pumping Station 3 (Wajidpur) and operation of tannery units during closure roster period.

U.P. Pollution Control Board has imposed Environmental Compensation against the operator of CETP and STPs at Jajmau Kanpur i.e. Ganga Pollution Control Unit, U.P. Jal Nigam, Kanpur/ M/s Kanpur River Management Pvt Ltd, Kanpur from time to time on the basis of different defaults. The details of action taken is summarized in the table form as below:-

<b>S.No</b>	<b>Action Taken</b>	<b>Date</b>	<b>Reason of Action Taken</b>
1.	Imposition of Environmental Compensation of Rs 2.5 Lac	25.04.2019	Discharge of untreated sewage to Ganga river due to damage in sewer line and not pumping sewer to STP of 130 MLD, 43 MLD and 5 MLD at Jajmau, Kanpur.
2.	Imposition of Environmental Compensation of Rs 1.5 Lac	04.06.2019	Discharge of untreated sewage from 130 MLD and 43 MLD STP Jajmau, Kanpur.
3.	Imposition of Environmental Compensation of Rs 1.5 Lac	01.01.2021	Due to not achieving the standards at the outlet of 36 MLD CETP, Jajmau, Kanpur
4.	Imposition of Environmental Compensation of Rs 11.25 Lac	04.06.2021	Discharge of untreated sewage from 130 MLD STP.
5.	Imposition of Environmental	31.08.2021	Discharge of untreated sewage from Sheetla Bazar

<b>S.No</b>	<b>Action Taken</b>	<b>Date</b>	<b>Reason of Action Taken</b>
	al Compensatio n of Rs 3.75 Lac		drain.

That U.P. Pollution Control Board is regularly monitoring the status of tapping of drains and functioning of STPs in Jajmau and Kanpur. It is further submitted that U.P. Pollution Control Board has prosecuted 04 erring officials (03 Assistant Engineer and 01 Junior Engineer) of U.P. Jal Nigam under section-43/44 of Water (Prevention and Control of Pollution) Act 1974 in Hon'ble Special Court (Air and Water Pollution Control) Lucknow on 18.03.2021 after getting due permission under section 197 of Cr.PC from the State Government for not ensuring complete tapping of 26 drains of Kanpur Nagar through STPs as well as not discharging treated sewage from 05 MLD STP and 130 MLD STP at Jajmau, Kanpur within prescribed standards.

U.P. Pollution Control Board vide its letter dated 15-09-2021 has imposed Environmental Compensation of Rs 5,25,000 against the Ganga Pollution Control Unit, Kanpur Nagar for non compliance of CETP Jajmau, Kanpur.

Tapping of Shitala Bazar Drain was damaged in mansoon season. Notice has been send & Environmental compensation of

Rs. 3,75,000 has been imposed vide letter dated 31.08.2021, due to untreated discharge from Sheetlabazar drain into river Ganga. UPPCB has also imposed Environmental compensation of Rs. 5,62,500 vide letter dated 05.01.2022 and Environmental compensation of Rs. 9,75,000 vide letter dated 28.01.2022 for discharging untreated sewage from Sheetlabazar drain into river Ganga.

Tapping of Budhiyaghat Drain was damaged in monsoon season. Notice has been sent & Environmental compensation of Rs. 5,62,500 has been imposed vide letter dated 05.01.2022, due to untreated discharge from Budhiyaghat drain into river Ganga.

During inspection on 13.01.2022, Dubka drain was found untapped. Notice has been sent & Environmental compensation of Rs. 1,50,000 has been imposed vide letter dated 28.01.2022, due to untreated discharge from Dubka drain into river Ganga.

During inspection on 11.02.2022, due to non operation of 43 MLD STP and discharging untreated sewage effluent from Airforce Nala. Environmental compensation of Rs. 37,500 has been imposed vide letter dated 08.03.2022, due to untreated discharge from Airforce Nala into river Ganga.

UPPCB has prosecuted M/s Kanpur River Management Pvt Ltd and its Directors under section-43/44 of Water (Prevention and Control of Pollution) Act 1974 in Special Court (Air and Water

Pollution Control) Lucknow on 13-04-2022 for non achieving the discharge standards by 130 MLD STP at Jajmau Kanpur.

Tapping of Budhiyaghat Drain was found damaged. Environmental compensation of Rs. 5,25,000 has been imposed vide letter dated 14.04.2022, due to untreated discharge from Budhiyaghat drain into river Ganga.

Tapping of Sheetla Bazar Drain was found damaged. Environmental compensation of Rs. 3,75,000 has been imposed vide letter dated 14.04.2022, due to untreated discharge from Sheetlabazar drain into river Ganga.

The CETP Jajmau was found non complying during the period 01-06-2021 to 05-04-2022. So, U.P. Pollution Control Board vide its letter dated 20.04.2022 has imposed Environmental Compensation of Rs 11,62,500 against the Ganga Pollution Control Unit, Kanpur Nagar and Rs 99,00,000 against M/s Kanpur River Management Pvt Ltd, Kanpur for not operating properly 130 MLD and 43 MLD STPs.

UPPCB has sealed 169 drums & 47 Paddles in 92 tannery units associated with Pumping Station-03 (Wajidpur), 54 drums & 12 Paddles in 19 tannery units associated with Pumping Station-04 (Budhiyaghat), 13 drums & 07 Paddles in 12 tannery units associated with Pumping Station-01 (Chhabilepurwa) to control excess flow generation. To stop illegal operation of closed tannery units electric disconnection has been confirmed by KESCo. vide letter dated 03.12.2021.

UPPCB has imposed the environmental compensation against the defaulting units from time to time. Environmental Compensation of Rs 3.58 Crore imposed against 259 defaulter tannery units, out of which Environmental Compensation of Rs. 95.55 Lac has been deposited by 210 tannery units of Jajmau Kanpur. Recovery Certificate for recovery of Environmental Compensation has been issued by District Administration against 34 units. It is ensured that the CTO of tannery units is renewed only after deposition of due amount of environmental compensation.

That it is also relevant to submit here that in order to improve the treatment capacity of existing tannery units of Jajmau, Kanpur, Central Government has taken effective initiation and for Jajmau Tannery cluster, National Mission for Clean Ganga, New Delhi has approved 20 MLD CETP (dilution based) as per NGT direction worth Rs. 554 Crore. The proposal was consented by the tannery association and the Government of Uttar Pradesh. The Special Purpose Vehicle (SPV) of member tannery units has committed to contribute Rs. 25 crore and has proposed to bear the estimated cost of Rs. 137 Crore for modified Primary Effluent Treatment Plant (PETP). Rest 392 Crore will be borne by National Mission for Clean Ganga (NMCG).

That the SPV has allotted the work of construction of CETP to M/s VA Tech Wa Bag Ltd. after finalizing the tender and estimated time of commissioning is 13-08-2023. The new CETP is being constructed in the same premises of existing CETP and the treated

effluent is proposed to be used for irrigation after dilution with treated STP effluent. After the construction of new 20 MLD CETP & allied structures and upgradation of existing PETP by tanneries, the possibility of accidental discharge in river Ganga will be completely stopped.

That it is submitted that Government of Uttar Pradesh is committed, towards maintaining the water quality & flow of river Ganga and for ensuring compliance of orders of Hon'ble Tribunal.

The above compliance report is being placed for consideration of this Hon'ble Tribunal.

Lucknow

Date :-



**( Om Prakash )**  
Under Secretary,  
Environment, Forest &  
Climate Change Department,  
Govt. of Uttar Pradesh.

File No.81-7005(099)/254/2020-07-

उत्तर प्रदेश शासन  
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7  
संख्या-NGT-419/81-7-2021-43(पर्या)/2014 टी.सी.-3  
लखनऊ : दिनांक 24 दिसम्बर, 2021.

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|---|--|
| 1- अपर मुख्य सचिव/प्रमुख सचिव,<br>नगर विकास/अवस्थापना एवं औद्योगिक विकास/<br>सिंचाई एवं जल संसाधन/भूतत्व एवं खनिकर्म/<br>बामां गंगे एवं ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन। |  |
| 2- मुख्य कार्यपालक अधिकारी,<br>यूपीसीडा, कानपुर।  | 3- निदेशक,<br>राज्य भूगर्भ जल प्राधिकरण, उ०प्र०।       |
| 4- प्रबन्ध निदेशक,<br>उ०प्र० जल निगम, लखनऊ  | 5- प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष,<br>उ०प्र०। |

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य के अन्तर्गत पारित आदेश दिनांक 23.11.2021 का संदर्भ ग्रहण करें, जिसके सुसंगत अंश निम्नवत हैं-

".....25. We are thus of the view that time has come when accountability needs to be fixed for proper and timely utilization of funds allocated and timely performance of constitutional obligation of ensuring clean environment, including clean water of the rivers by meeting of the targets in taking steps. Failure of monitoring and fixing accountability only results in wastage of public funds, continued pollution and resultant deaths and diseases. There appears to be need to consider, at the highest level in the hierarchy of the concerned administration, structural changes in functioning of the NMCG in terms of fixing accountability for maintaining the timelines and exploring management strategies so as to achieve the targets within foreseeable time. Performance parameters and timelines need to be clearly defined and performance audit conducted. The same may include Sewage treatment, tackling encroachments of FPZ, E flows at critical locations, remedying non-compliant CETPs and other issues, including those specified in para 21 of the order dated 18.12.2019, quoted above in para 9 of this order.

26. Standard DPR and tender process SOPs need to be in place. Further, there is need for due investigation about the funds allocated and utilized in terms of achieving the result of reducing pollution load. To the extent failure, causes for the same and persons responsible needs to be identified 134 and made appropriately accountable. A mechanism needs to be worked out to be operative on continuous basis in this regard of identifying those responsible for failure in performance. Without disciplinary and quality control, there may be little chance of success of the laudable mission. Inhouse review mechanism is required to be strong which at present does not appear to be. If it is found that agencies employed by NMCG for executing its pollution abatement and control plan cannot adequately deliver, structural changes need to be considered by assigning the work to an appropriate agency - Governmental, Private or Hybrid, who can be held accountable in terms of performance and achieving the targets. In short, performance needs to be evaluated and accountability fixed. Quarterly report giving the details of the funds allotted and progress achieved in terms of reduction in pollution load and other parameters may be placed on the website of NMCG so as to enable enhanced community participation and support. Compensation as directed in the last order may now be positively collected by the CPCB and the NMCG within two months. In case of non-compliance, coercive measures be taken including initiating prosecution against the defaulters under Section 26 of the NGT Act, 2010. NMCG and CPCB may file their report of further

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24/12/21

progress as on 31.3.2022 by 15.4.2022 which may also be simultaneously uploaded on their respective websites. Report may state the progress in qualitative as well as quantitative terms under different heads as per para 21 of the order dated 18.12. 2019 preferably State-wise in tabular form with remarks.

27. Needless to say, the mission undertaken by the Central Government is under the Environment (Protection) Act, 1986, with reference to List 1, Entry 14 of Schedule 7 of the Constitution read with Article 253 to give effect to International Obligations. There is no lack of legislative/ administrative authority in the Central Government for any decision on 135 the subject. There is also equal responsibility of the States under Articles 48A, 51 and 51A and also of the Local Bodies and District Magistrates under Articles 243G and 243W read with 11th and 12th Schedules of the Constitutions. Further, obligations of public authorities also flows from "Public Trust Doctrine" and the fact that clean environment is part of Right to Life under Article 21 of the Constitution.

List for further consideration on April 28, 2022 ..."

मा० एन०जी०टी०, नई दिल्ली के उपरोक्त वर्णित आदेश दिनांक 23.11.2021 के अनुपालन में संबंधित विभागों द्वारा दिनांक 31.03.2022 तक कृत कार्यवाही की संकलित प्रगति आख्या नेशनल मिशन फॉर क्लीन गंगा, नई दिल्ली एवं केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा दिनांक 15.04.2022 तक मा० एन०जी०टी० में दाखिल की जानी है। प्रकरण में सुनवाई हेतु अग्रिम तिथि 28.04.2022 नियत है।

3- अतः उपरोक्त के संबंध में आपसे अपेक्षा की जाती है कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या-200/2014 एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 23.11.2021 के सम्बन्ध में विभाग के स्तर पर मासिक समीक्षा कर प्रगति से अवगत कराये तथा अपने विभाग से सम्बन्धित बिन्दुओं पर समयबद्ध कार्यवाही सुनिश्चित कराते हुए दिनांक 31.03.2022 तक की कृत कार्यवाही की प्रगति रिपोर्ट नेशनल मिशन फॉर क्लीन गंगा, नई दिल्ली एवं केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली को प्रेषित करते हुए उसकी प्रति दिनांक 04.04.2022 तक अनिवार्य रूप से पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन (ई-मेल soenvups@rediffmail.com) तथा उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ (ई-मेल ms@uppcb.in) को उपलब्ध करायी जाये।।

Signed by राबेन्द्र

कुमार तिवारी

(राबेन्द्र कुमार तिवारी) 59:38

Rabendra Kumar Tiwari

संख्या-NGT-419(1)/81-7-2021-43(पयी)/2014 टी.सी.-3 तददिनांक

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- सचिव, नेशनल मिशन फॉर क्लीन गंगा, जल संसाधन नदी विकास एवं गंगा संरक्षण मंत्रालय, भारत सरकार, नई दिल्ली।
- 2- सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली।
- 3- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को उनके पत्र संख्या-जी-37037/सी-2/एन.जी.टी. सेल/एम-1/2021, दिनांक 15.12.2021 के संदर्भ में।
- 4- गार्डफाइल।

आज्ञा से,

( मनोज सिंह )

अपर मुख्य सचिव।

गंगा नदी एवं उसकी प्रमुख सहायक नदियों की जलगुणता में सुधार लाये जाने हेतु की जा रही कृत कार्यवाही के संबंध में मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में दि० 14.06.2021 को आयोजित बैठक का कार्यवृत्त।

गंगा नदी एवं उसकी प्रमुख सहायक नदियों की जल गुणता में सुधार लाये जाने हेतु की जा रही कृत कार्यवाही के सम्बंध में मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में दिनांक 14.06.2021 को अपराह्न 04:30 बजे वीडियो कान्फ्रेंसिंग के माध्यम से बैठक आहूत की गई।

2- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा गंगा एवं यमुना नदी में प्रदूषण के अद्यतन स्थिति के संबंध में प्रस्तुतीकरण किया गया। सदस्य सचिव द्वारा अवगत कराया गया कि प्रदेश में 103 एस०टी०पी० संचालित हैं, जिनमें से माह मई/जून की प्राप्त अद्यतन रिपोर्ट के आधार पर 14 एस०टी०पी० द्वारा मानकों की प्राप्ति नहीं की जा रही है, 03 एस०टी०पी० संचालित नहीं हैं तथा 62 एस०टी०पी० निर्माणाधीन हैं।

3- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि गंगा नदी की जलगुणता मुख्य रूप से कानपुर डाउनस्ट्रीम पर सी०ओ०डी० अधिक होने, डी०ओ० कम होने तथा फीकल कोलीफार्म की मात्रा अधिक होने के कारण कुप्रभावित हो रही है, जिसका मुख्य कारण कानपुर नगर में एस०टी०पी० का प्रभावी रूप से संचालन न होना है। जाजमऊ स्थित 130 एम०एल०डी० एस०टी०पी० की मरम्मत कार्य के दृष्टिगत सीवेज का सीधे प्रवाह नदी में हो रहा है। कानपुर स्थित 210 एम०एल०डी० एस०टी०पी० बिनगवां द्वारा मानकों की प्राप्ति नहीं की जा रही है, तथा प्रदूषित उत्प्रवाह निस्तारित किया जा रहा है। उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा 130 एम०एल०डी० एस०टी०पी० जाजमऊ द्वारा मानकों की प्राप्ति न करने के कारण पर्यावरणीय क्षतिपूर्ति भी अधिरोपित की गयी है एवं अभियोजन की कार्यवाही हेतु कारण बताओ नोटिस जारी किया गया है। उक्त के अतिरिक्त काली एवं रामगंगा नदी जो कि कानपुर के अपस्ट्रीम में क्रमशः खुदागंज एवं फर्रुखाबाद में गंगा नदी में मिलती हैं, में फीकल कोलीफार्म एवं टोटल कोलीफार्म की मात्रा अधिक होने के कारण भी गंगा नदी की जलगुणता प्रभावित हो रही है।

4- बिनगवां एस०टी०पी० के संबंध में प्रबंध निदेशक, उ०प्र० जल निगम द्वारा अवगत कराया गया कि 210 एम०एल०डी० एस०टी०पी० बिनगवां में औद्योगिक उत्प्रवाह निस्तारण किये जाने के कारण एस०टी०पी० इन्लेट पर सी०ओ०डी० की मात्रा अधिक प्राप्त हो रही है जिससे एस०टी०पी० के संचालन एवं मानकों की प्राप्ति में कठिनाई आ रही है। सदस्य सचिव द्वारा अवगत कराया गया कि बोर्ड द्वारा बिनगवां एस०टी०पी० में असोधित उत्प्रवाह निस्तारित करने वाली कन्फार्मिंग एरिया में स्थित औद्योगिक इकाइयों के विरुद्ध कार्यवाही करते हुए बंदी आदेश जारी किये गये हैं तथा पर्यावरणीय क्षतिपूर्ति भी अधिरोपित की जा रही है। औद्योगिक क्षेत्र के अलावा सघन आवासीय क्षेत्र विशेषकर सीसामऊ डायवर्टेड नाला के कैचमेंट क्षेत्र के मध्य भी अनेक छोटी इकाइयां संचालित हैं। सघन आवासीय क्षेत्र में औद्योगिक इकाइयों से निस्तारित उत्प्रवाह से होने वाले प्रदूषण के नियंत्रण हेतु जिला प्रशासन एवं विद्युत विभाग के सहयोग से नगर निगम एवं विकास प्राधिकरण द्वारा विशेष अभियान चलाकर कार्यवाही किया जाना आवश्यक है। इसके अतिरिक्त उनके द्वारा यह भी अवगत कराया गया कि यद्यपि ऐसी इकाइयों से जनित उत्प्रवाह से सी०डी०ओ० की मात्रा बढ़ना स्वाभाविक है, परन्तु यह मात्रा बोर्ड द्वारा किये गये विभिन्न विश्लेषणों में लगभग 600-700 मिग्रा०/ली० तक पायी गयी है तथा यह मात्रा 210 एम०एल०डी० एस०टी०पी० बिनगवां के संचालन हेतु आवश्यक एम०एल०एस०एस० एवं अन्य प्रचालकों पर अत्यधिक प्रतिकूल प्रभाव डालने हेतु पर्याप्त नहीं है। अतः एस०टी०पी० के प्रभावी संचालन हेतु

आवश्यक कार्य कर लिए जाने से शोधित उत्प्रवाह की गुणता मानक के अनुरूप की जा सकती है।

5- बैठक में सदस्य सचिव द्वारा यमुना नदी के मथुरा एवं आगरा तथा कानपुर, प्रयागराज तथा वाराणसी में ड्रेन्स के टैपिंग की स्थिति प्रस्तुत की गयी। वाराणसी एवं मथुरा में बायो रेमेडियेशन का कार्य प्रभावी नहीं पाया गया है। सदस्य सचिव द्वारा यह भी अवगत कराया गया कि एस0टी0पी0 का प्रभावी संचालन न करने के अतिरिक्त गंगा नदी में प्रदूषित उत्प्रवाह निस्तारित करने वाली कई ड्रेन्स की टैपिंग न करने एवं वैकल्पिक शोधन की प्रभावी व्यवस्था सुनिश्चित न करने के कारण भी गंगा एवं यमुना नदी के जल की गुणता वाराणसी, मथुरा एवं कानपुर में कुप्रभावित हो रही है।

6- प्रबंध निदेशक, उ0प्र0 जल निगम द्वारा यह भी अवगत कराया गया कि मथुरा में यमुना नदी का जल प्रदूषित होने का मुख्य कारण साड़ी उद्योगों के उत्प्रवाह के शोधन हेतु स्थापित सी0ई0टी0पी0 का प्रभावी संचालन न होने के कारण प्रदूषित उत्प्रवाह के प्रवाहित होने से एस0टी0पी0 के इन्लेट पर सी0ओ0डी0 की मात्रा अधिक होने से एस0टी0पी0 का संचालन प्रभावित हुआ है। सदस्य सचिव द्वारा अवगत कराया गया कि सी0ई0टी0पी0 का संचालन मानकों के अनुरूप न होने के कारण सी0ई0टी0पी0 एवं उससे सम्बद्ध समस्त साड़ी इकाइयों को बन्द कराने की कार्यवाही की जा रही है। प्रश्नगत मथुरा सी0ई0टी0पी0 का राष्ट्रीय स्वच्छ गंगा मिशन के स्तर से अपग्रेडेशन का कार्य प्रस्तावित है।

7- बैठक में अपर मुख्य सचिव, नगर विकास द्वारा अवगत कराया गया कि उनके स्तर से वाराणसी एवं अन्य सम्बंधित जनपदों के अधिकारियों के साथ बैठक कर गंगा नदी के प्रदूषण को रोकने के दृष्टिगत ड्रेन्स के टैपिंग से संबंधित संचालित एवं प्रस्तारित विभिन्न योजनाओं एवं मा0 एन0जी0टी0 में दायर विभिन्न बाधों की अद्यतन स्थिति की समीक्षा की जा रही है तथा समीक्षा उपरान्त आवश्यक कार्यवाही की जायेगी। उक्त के अतिरिक्त अनटैप्ड ड्रेन्स के बायो रेमेडियेशन के संबंध में भी समीक्षा कर आवश्यक कार्यवाही की जायेगी।

8- सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा मिर्जापुर एवं वाराणसी में कुछ स्थलों पर नदी के जल में एलगी पाये जाने के सम्भावित कारणों एवं इसके सम्भावित उपचारों के सम्बंध में की गई कार्यवाही के संबंध में अवगत कराया गया।

बैठक में सम्यक् विचारोपरांत निम्न कार्यवाही हेतु निर्णय लिया गया :-

1- कानपुर स्थित जाजमऊ 130 एम0एल0डी0 एस0टी0पी0 के मानकों के अनुरूप संचालन न किये जाने एवं सीवेज के सीधे गंगा नदी में निस्तारण के दृष्टिगत एस0टी0पी0 ऑपरेटर के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिराजित एवं अभियोजन की कार्यवाही की जाय।

(कार्यवाही-अपर मुख्य सचिव, नमामि गंगे/प्रबन्ध निदेशक, उ0प्र0 जल निगम एवं सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड )

2- कानपुर स्थित बिनगवा एस0टी0पी0 के मानकों के अनुरूप संचालन न किये जाने के दृष्टिगत राष्ट्रीय स्वच्छ गंगा मिशन से समन्वय स्थापित कर ऑपरेटर का उत्तरदायित्व निर्धारित किया जाय। एस0टी0पी0 के इन्लेट पर अशोधित औद्योगिक उत्प्रवाह के दृष्टिगत अशोधित उत्प्रवाह निस्तारित करने वाली आवासीय क्षेत्र की औद्योगिक इकाइयों को चिन्हित करते हुए जिला प्रशासन के सहयोग से प्रभावी कार्यवाही की जाय।

(कार्यवाही-महानिदेशक, राष्ट्रीय स्वच्छ गंगा मिशन/अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन, नगर विकास, नमामि गंगे विभाग/प्रबन्ध निदेशक, उ0प्र0 जल निगम एवं सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड )

3- प्रदेश के गंगा एवं यमुना नदी के कैचमेण्ट में आने वाले समस्त अनटैप्ड नालों को टैपिंग करने के सम्बंध में विस्तृत प्रोजेक्ट तैयार वित्तीय प्राविधान हेतु शीघ्र

व्यवस्था की जाए तथा टैपिंग एवं एस0टी0पी0 से जोड़ने तक सभी अनटैपड नालों में वैकल्पिक शुद्धिकरण जैसे बायो रेमेडियेशन/फाइटो रेमेडियेशन की प्रभावी कार्यवाही प्रारम्भ करायी जाये।

(कार्यवाही- अपर मुख्य सचिव, नगर विकास विभाग /प्रबन्ध निदेशक, उ0प्र0 जल निगम)

4- समस्त जनपदों में अनटैपड नालों को टैप करने, निर्माणाधीन एवं मानकों की प्राप्ति न करने वाले एस0टी0पी0 की प्रगति की समीक्षा साप्ताहिक रूप से सम्बंधित विभागों के अधिकारियों के साथ की जाए तथा इस सम्बंध में प्रभावी कार्यवाही सुनिश्चित करायी जाये। भविष्य में इस सम्बंध में आयोजित होने वाली बैठकों में सम्बंधित जिलाधिकारियों एवं मण्डलायुक्तों को भी सम्मिलित किया जाये। अनटैपड नालों को टैप करने सम्बंधी, निर्माणाधीन एवं प्रस्तावित एस0टी0पी0 के प्रोजेक्ट्स के सम्बंध में एन0एम0सी0जी0/उ0प्र0 शासन में भेजे गये प्रस्तावों की स्वीकृति के सम्बंध में अद्यतन स्टेटस रिपोर्ट समयबद्ध रूप से कार्य पूर्ण करने की सूचना के साथ तत्काल प्रेषित की जाये।

(कार्यवाही- अपर मुख्य सचिव, नगर विकास विभाग /प्रबन्ध निदेशक, उ0प्र0 जल निगम)

5- जनपद इटावा एवं मैनपुरी में कमशः नगर पालिका परिषद एवं जल कल द्वारा संचालित एस0टी0पी0 का संचालन प्रभावी रूप से नहीं किये जाने के कारण वहां के एस0टी0पी0 का मानकों के अनुरूप संचालन हेतु समीक्षा कर आवश्यक कार्यवाही सुनिश्चित करायी जाये।

(कार्यवाही-अपर मुख्य सचिव, नगर विकास विभाग)

6- गंगा नदी में जनपद वाराणसी में एलगल क्लम की समस्या के निदान हेतु निर्देश दिये गये कि ग्रामीण क्षेत्रों के तालाबों/नदियों के कारण समस्या पाये जाने की स्थिति में पंचायती राज विभाग द्वारा सफाई करायी जाये तथा शहरी क्षेत्रों में स्थानीय निकायों द्वारा तालाबों/नदियों की जांच कराकर यथावश्यक एलगीसाइड डालकर सफाई सुनिश्चित करायी जाये। आक्सीडेशन पांड एस0टी0पी0 में संबधित कार्यवाही संस्था द्वारा एलगीसाइड डालकर सफाई आदि आवश्यक कार्य सुनिश्चित करेंगे।

(कार्यवाही-अपर मुख्य सचिव, पंचायती राज/नगर विकास/आवास एवं शहरी नियोजन विभाग)

उपरोक्त निर्णयों की अनुपालन आख्या दिनांक 12.07.2021 तक पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को ई-मेल soenvups@rediffmail.com एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को ई-मेल ms@uppcb.in पर अनिवार्य रूप से उपलब्ध करायी जाय।

अन्त में बैठक धन्यवाद ज्ञापन के साथ सम्पन्न हुई।

(मनोज सिंह)

अपर मुख्य सचिव।

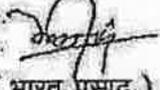
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उत्तर प्रदेश शासन  
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7  
संख्या- S-32/81-7-2020-53(पर्या)/2017  
लखनऊ : दिनांक : 23 जून, 2021

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- महानिदेशक, राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली।
- 2- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति/सिंचाई एवं जल संसाधन/आवास एवं शहरी नियोजन/पंचायती राज विभाग, उ०प्र० शासन।
- 3- प्रबन्ध निदेशक, उ०प्र० जल निगम, लखनऊ।
- 4- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 5- स्टॉफ ऑफिसर, मुख्य सचिव, उ०प्र० शासन।
- 6- गार्ड फाइल।

आज्ञा से,

  
(भारत प्रसाद)  
उप सचिव।

केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा ओ0ए0 संख्या-200/2014 में पारित मा0 एन0जी0टी0 के आदेशों के अनुपालन में अधिरोपित की गयी पर्यावरणीय क्षतिपूर्ति के संबंध में की गयी कार्यवाही की समीक्षा हेतु मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में दिनांक 16.08.2021 को मध्याह्न 12:00 बजे लोक भवन स्थित उनके सभाकक्ष में आयोजित बैठक का कार्यवृत्त।

केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा ओ0ए0 संख्या-200/2014 में पारित मा0 एन0जी0टी0 के आदेशों के अनुपालन में अधिरोपित की गयी पर्यावरणीय क्षतिपूर्ति के संबंध में की गयी कार्यवाही की समीक्षा हेतु मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में दिनांक 16.08.2021 को मध्याह्न 12:00 बजे लोक भवन स्थित उनके सभाकक्ष में बैठक सम्पन्न हुई। बैठक में उपस्थित अधिकारीगण की सूची संलग्न है।

2- बैठक में सर्वप्रथम अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन द्वारा अवगत कराया गया कि माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-200/2014 के अन्तर्गत पारित आदेश दिनांक 7/22.08.2019 द्वारा अनटैप्ड नालों से गंगा नदी में अशोधित उत्प्रवाह निस्तारित किये जाने के कारण रूपये 10.00 लाख प्रतिमाह/ड्रेन की दर से दिनांक 01.07.2020 से पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने तथा निर्धारित समयावधि में निर्माणाधीन एस0टी0पी0 प्रोजेक्टस के कार्य पूर्ण न होने के कारण रूपये 10.00 लाख प्रतिमाह/एस0टी0पी0 की दर से दिनांक 01.07.2020 से पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने तथा अनटैप्ड ड्रेन्स में उपचार हेतु कोई वैकल्पिक व्यवस्था नहीं किये जाने के कारण रूपये 5.00 लाख प्रतिमाह/ड्रेन की दर से दिनांक 01.11.2019 से पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड को निर्देश दिये गये हैं। मा0 एन0जी0टी0 के आदेश के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली के पत्र दिनांक 03.02.2021 द्वारा राज्य सरकार पर 170 अनटैप्ड ड्रेन्स हेतु रूपये 102.00 करोड़, 120 अनटैप्ड ड्रेन्स जिनमें उत्प्रवाह शोधन की वैकल्पिक व्यवस्था नहीं की गयी, हेतु रूपये 48.00 करोड़ तथा निर्धारित समय-सीमा में पूर्ण नहीं किये गये 44 अपूर्ण एस0टी0पी0 प्रोजेक्टस हेतु 26.40 करोड़ की पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी है।

3- सचिव, नगर विकास विभाग, उ0प्र0 शासन द्वारा अवगत कराया गया कि प्रमुख सचिव, नगर विकास विभाग के पत्र दिनांक 03.02.2020 द्वारा अनटैप्ड ड्रेन्स के उत्प्रवाह शोधन हेतु सम्बंधित नगर निकायों को बायो रेमेडियेशन कराये जाने के निर्देश जारी किये गये हैं। सचिव, नगर विकास विभाग, उ0प्र0 शासन द्वारा यह भी अवगत कराया गया कि ड्रेन्स की टैपिंग से सम्बंधित कार्यवाही नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग द्वारा की जा रही है तथा इस कार्य हेतु राज्य स्तर पर मिशन भी गठित है।

4- सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन द्वारा अवगत कराया गया कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्र दिनांक 03.02.2021 द्वारा 15 दिन का समय देते हुए पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी थी। उक्त अवधि में सम्बंधित विभागों द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड को कोई प्रतिउत्तर प्रेषित नहीं किया गया। साथ ही अवगत कराया गया कि जिन प्रोजेक्टस में निर्धारित समयसीमा के अन्तर्गत कार्य पूर्ण नहीं हुए है, हेतु उत्तरदायी अधिकारियों के विरुद्ध कार्यवाही किये जाने के भी निर्देश मा0 एन0जी0टी0 द्वारा दिये गये है। उक्त के अतिरिक्त सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन द्वारा यह भी

अवगत कराया गया कि मा0 एन0जी0टी0 के आदेशानुसार यदि समस्त ज़ेन की टैपिंग का कार्य माह दिसम्बर, 2021 के अंत तक आरम्भ नहीं कराया जाता है तो माह जनवरी से अतिरिक्त पर्यावरणीय क्षतिपूर्ति अधिरोपित होगी। अतः जिन ज़ेन्स में टैपिंग हेतु कार्य विडिंग/स्वीकृति की चरण में है, उनमें माह दिसम्बर, 2021 के पूर्व त्थरित कार्यवाही कर कार्य प्रारम्भ कराये जाने हेतु प्रयास किया जाना उचित होगा।

5- बैठक में प्रमुख सचिव, नमामि गंगे विभाग द्वारा अवगत कराया गया कि केंद्रीय प्रदूषण नियंत्रण बोर्ड द्वारा आमणित की गयी पर्यावरणीय क्षतिपूर्ति की धनराशि में कतिपय त्रुटियाँ हैं, जिन्हें ठीक कराया जाना आवश्यक है। उक्त के अतिरिक्त वर्तमान में अधिकांश ज़ेन्स के टैपिंग हेतु कार्य स्वीकृत/प्रारम्भ हो गये हैं तथा 47 ज़ेन्स के कार्य स्वीकृति हेतु विधाराधीन है, जिसके संबंध में राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली से पुनः अनुरोध किया जाना होगा। एस0टी0पी0 व सीवेज नेटवर्क से संबंधित कार्य कोविड-19 के कारण विलम्बित हुए हैं, जिसके दृष्टिगत पर्यावरणीय क्षतिपूर्ति अधिरोपित किया जाना उचित नहीं है।

अन्त में बैठक में सम्यक् विचारोपरान्त निम्न कार्यवाही हेतु निर्णय लिया गया :-

- 1- एन.जी.टी. द्वारा जिन मामलों में क्षतिपूर्ति आरोपित की गयी है, उनका विधिक व तकनीकी दृष्टि से परीक्षण कर तत्काल रिव्यू अथवा अपील दाखिल किये जाने हेतु कार्यवाही सुनिश्चित की जाए।  
(कार्यवाही-नमामि गंगे एवं ग्रामीण जलापूर्ति/नगर विकास विभाग/उ0प्र0 जल निगम)
- 2- जिन प्रकरणों में प्रस्ताव एन.एम.सी.जी. को स्वीकृति के लिए भेजे गए हैं, किन्तु अभी भी लम्बित हैं उस सम्बन्ध में एन.एम.सी.जी. तथा भारत सरकार से पैरवी कर स्वीकृति प्राप्त की जाए। इसे एन.जी.टी. के भी संज्ञान में लाया जाए।  
(कार्यवाही-नमामि गंगे एवं ग्रामीण जलापूर्ति/नगर विकास विभाग/उ0प्र0 जल निगम)
- 3- वित्त विभाग को भी इन प्रकरणों से सम्बन्धित प्रस्ताव प्रेषित करते हुए इस सम्बन्ध में अधिकतम धनराशि स्वीकृत किये जाने हेतु अनुरोध कर लिया जाय।  
(कार्यवाही-नमामि गंगे एवं ग्रामीण जलापूर्ति/नगर विकास विभाग/उ0प्र0 जल निगम)
- 4- समस्त स्वीकृतियां प्राथमिकता पर प्राप्त करते हुए कार्यों को समय से पूर्ण कराये जाएं, ताकि भविष्य में क्षतिपूर्ति आरोपित होने की स्थिति न बने।  
(कार्यवाही-नमामि गंगे एवं ग्रामीण जलापूर्ति/नगर विकास विभाग/उ0प्र0 जल निगम)
- 5- फाईटोरेमिडिएशन से सम्बन्धित कार्य हेतु वन एवं वन्यजीव विभाग द्वारा योजनाएं तैयार कराकर वित्त पोषण हेतु नगर विकास विभाग को प्रेषित की जाय तथा प्राथमिकता के आधार पर कार्यवाही करायी जाय।  
(कार्यवाही-वन एवं वन्यजीव तथा नगर विकास विभाग)

उपरोक्त बिन्दु संख्या-1 से 4 तक की समस्त कार्यवाही, वाद की सुनवाई की अग्रिम तिथि 24.08.2021 के पूर्व पूर्ण करते हुए अनुपालन सूचना पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन को ईमेल- soenvups@rediffmail.com एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड को ईमेल-ms@uppcb.in पर प्रेषित की जाय।

अन्त में धन्यवाद के साथ बैठक समाप्त की गयी।

मनोज सिंह

अपर मुख्य सचिव।

उत्तर प्रदेश शासन

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

संख्या-NGA/305/81-7-2021-43(पर्या)/2014 टी.सी.-2

लखनऊ : दिनांक : 25 अगस्त, 2021

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन।
- 2- प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र०, लखनऊ।
- 3- प्रबन्ध निदेशक, उ०प्र० जल निगम, लखनऊ।
- 4- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 5- गार्ड फाइल।

आज्ञा से,

( रवि शंकर मिश्र )

संयुक्त सचिव।

संख्या-एन.जी.टी.-310/81-7-2021-43(पर्या) / 2014 टी0सी0-2

प्रेषक,

मनोज सिंह,  
अपर मुख्य सचिव,  
उत्तर प्रदेश शासन।

सेवा में,

- |    |  |    |  |
|----|--|----|--|
| 1- | समस्त प्रभागीय वनाधिकारी,<br>उ0प्र0।                           | 2- | समस्त नगर आयुक्त,<br>नगर निगम, उ0प्र0। |
| 3- | समस्त अधिशासी अधिकारी,<br>नगर पालिका परिषद/नगर पंचायत, उ0प्र0। |    |  |

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

लखनऊ : दिनांक 26 अगस्त, 2021

विषय- मा0 राष्ट्रीय हरित अधिकरण द्वारा विभिन्न वादों में पारित आदेशों के अनुपालन में गंगा एवं उसकी सहायक नदियों/जलाशयों में मिलने वाली अनटैप्ड ड्रेन्स के अंतरिम उपचार हेतु फाइटोरेमेडियेशन की व्यवस्था सुनिश्चित करने हेतु निर्देश।

महोदय,

मा0 राष्ट्रीय हरित अधिकरण द्वारा गंगा एवं उसकी सहायक नदियों/जलाशयों की जलगुणता सुनिश्चित करने एवं अनटैप्ड ड्रेन्स के नदियों/जलाशयों में मिलने से पूर्व फाइटोरेमेडियेशन/बायो रेमेडियेशन के द्वारा उपचारित करने संबंधी विभिन्न वादों के अन्तर्गत समय-समय पर आदेश पारित किये गये हैं। मा0 एन0जी0टी0 द्वारा ओ0ए0 संख्या 673/2018 पर्यावरण सुरक्षा समिति बनाम यूनियन ऑफ इण्डिया व अन्य के अन्तर्गत पारित आदेश दिनांक 22.02.2021 के मुख्य अंश निम्नवत हैं-

.....35. Vide order dated 22.08.2019 in Original Application 200/2014, dealing with the pollution of river Ganga, the Tribunal issued directions and laid down coercive measures to be taken for discharge of untreated sewage in river Ganga:-

..... All the authorities have to be stringent and depict zero tolerance to the pollution of River Ganga. Wherever STPs are not operating, immediate bioremediation and/or phyto-remediation may be undertaken if feasible. To avoid procedural delay of tender processes, etc. specifications and norms for undertaking such activities may be specified in consultation with the CPCB as was earlier directed in our order dated 29.11.2018....

17. Wherever the work has not commenced, it is necessary that no untreated sewage is discharged into the River Ganga. Bioremediation and/or phytoremediation or any other remediation measures may start as an interim measure positively from 01.11.2019, failing which the State may be liable to pay compensation of Rs. 5 Lakhs per month per drain to be deposited with the CPCB.

37. Vide the order dated 11.09.2019, in Original Application No. 06/2012, dealing with river Yamuna, the Tribunal observed as follows:

.....Projects of setting up and upgradation of STPs including setting up of interceptors, laying of sewerage line network etc. have to be completed within strict timelines. Pending such action, immediate bioremediation and/or phytoremediation or any other alternative remediation measure may be undertaken as an interim measure. Pollution of river or water bodies is a criminal offence which needs to be checked by setting up ETPs/CETPs/STPs.....

2- मा0 एन0जी0टी0 द्वारा ओ0ए0 सं0 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में दिनांक 22.08.2019 को अनटैप्ड नालों से गंगा नदी में उत्प्रवाह निस्तारित किये जाने तथा निर्माणाधीन एस0टी0पी0 प्रोजेक्ट्स जोकि निर्धारित समयावधि में पूर्ण नहीं हुए हैं, के दृष्टिगत केन्द्रीय प्रदूषण नियंत्रण बोर्ड को पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के निर्देश दिये गये हैं।

3- मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में दिनांक 16.08.2021 को सम्पन्न बैठक में यह निर्णय लिया गया कि समस्त अनटैप्ड ड्रेन्स में अंतरिम उपचार हेतु फाइटो रेमेडियेशन की कार्यवाही नगर विकास विभाग के वित्तपोषण से वन एवं वन्यजीव विभाग, उ०प्र० शासन द्वारा कराये जाने हेतु योजनायें तैयार कर प्रस्तुत की जाय। मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में दिनांक 16.08.2021 को सम्पन्न बैठक का कार्यवृत्त संलग्न है।

4- अनटैप्ड ड्रेन्स के अंतरिम उपचार हेतु बायो रेमेडियेशन एवं फाइटो रेमेडियेशन मुख्य प्रचलित विधियां हैं। बायो रेमेडियेशन की विधि बायो कल्चर के माध्यम से उपचार के वित्तीय दृष्टिकोण से व्यवहारिक न होने के कारण प्राकृतिक रूप से उपचार की फाइटोरेमेडियेशन पद्धति को प्राथमिकता दी जानी उचित होगी क्योंकि इस विधि में संचालन व्यय नगण्य होता है। फाइटो रेमेडियेशन पद्धति के अन्तर्गत कम प्रवाह वाली ड्रेन्स में स्थानीय उपयुक्त प्रजाति के पादपों के माध्यम से प्राकृतिक रूप से उपचार किया जाता है। फाइटो रेमेडियेशन पद्धति के माध्यम से उपचार के सम्बंध में संक्षिप्त दिगदर्शिका तथा अन्य तकनीकी साहित्य उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा विकसित वेबसाइट <http://www.upecp.in/Phytoremediation.aspx> पर उपलब्ध है।

5- उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा प्रदेश के अंतर्गत क्वाटिकली पाल्यूटेड रिर्वर्स के भागों से संबंधित अनटैप्ड ड्रेन्स की सूची तैयार की गयी है, जिनका मौका निरीक्षण कर उनके फाइटोरेमेडियेशन किये जाने हेतु उपयुक्तता का परीक्षण कर योजनायें तैयार की जा सकती हैं। प्रत्येक जिले में उक्त चिन्हित ड्रेन्स के अतिरिक्त अन्य उपयुक्त ड्रेन्स को भी चिन्हित करते हुए योजनाओं में सम्मिलित किया जाना आवश्यक है। उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा प्रदेश में चिन्हित 14 क्वाटिकली पाल्यूटेड रिर्वर्स के भागों में मिलने वाली अनटैप्ड ड्रेन्स की जनपदवार सूची संलग्न है।

6- अतः इस संबंध में मुझे यह कहने का निदेश हुआ है कि मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेशों के अनुपालन में गंगा एवं उसकी सहायक नदियों/जलाशयों में मिलने वाली उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा चिन्हित अनटैप्ड ड्रेन्स तथा उक्त के अतिरिक्त अपने जनपद में स्थित अन्य ड्रेन्स जो गंगा एवं उसकी सहायक नदियों/जलाशयों को प्रदूषित कर रही हैं, का सर्वे कराकर फाइटो रेमेडियेशन हेतु उपयुक्त अनटैप्ड ड्रेन्स का चिन्हांकन कर जनपद में अनटैप्ड ड्रेन्स के फाइटो रेमेडियेशन हेतु समकित योजना तैयार कर वित्त पोषण के लिये सम्बंधित नगर निगम/नगर निकाय को उपलब्ध कराये तथा उसकी प्रति उ०प्र० प्रदूषण नियंत्रण बोर्ड एवं अपर प्रधान वन संरक्षक एवं सामाजिक कृषि वानिकी को तत्काल प्रेषित करने का कष्ट करें, जिससे शासन स्तर से भी उक्त परियोजनाओं के नगर विकास विभाग के माध्यम से वित्त पोषण हेतु अग्रतर कार्यवाही की जा सके।

संलग्नक-यथोक्त।

भवदीय,

( मनोज सिंह )

अपर मुख्य सचिव।

संख्या-एन.जी.टी.-310(1)/81-7-2021-43(पया)/2014 टी०सी०-2, तददिनांक

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- अपर मुख्य सचिव, नगर विकास विभाग, उ०प्र० शासन।
- 2- प्रमुख सचिव, आवास एवं शहरी नियोजन विभाग, उ०प्र० शासन।
- 3- प्रमुख सचिव, नमामि गंगे एवं जलापूर्ति विभाग, उ०प्र० शासन।
- 4- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड।
- 5- समस्त जिलाधिकारी, उत्तर प्रदेश।
- 6- समस्त क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड।
- 7- गार्ड फाईल।

आज्ञा से,

( रवि शंकर मिश्र )  
संयुक्त सचिव।




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**Fwd: Progress Report/compliance status in OA No. 200 of 2014**


---

Shefali Srivastava <es@smcg-up.org>  
To: ceo2@uppcb.in

Thu, Apr 21, 2022 at 10:04 AM

Please find attached the status in OA 200 along with annexures  
Regards,

Shefali Srivastava  
Environmental Specialist (ESMF)  
SMCG-UP  
Lucknow  
Mob: 9956111902

----- Forwarded message -----

From: **Ceganga Up jal nigam** <ceganga\_upjn@yahoo.in>  
Date: Wed, Apr 20, 2022 at 11:58 AM  
Subject: Fw: Progress Report/compliance status in OA No. 200 of 2014  
To: Shefali Srivastava <es@smcg-up.org>

----- Forwarded message -----

From: Ceganga Up jal nigam <ceganga\_upjn@yahoo.in>  
To: pragya.kabir@outlook.com <pragya.kabir@outlook.com>  
Sent: Tuesday, 19 April, 2022, 12:52:22 pm IST  
Subject: Fw: Progress Report/compliance status in OA No. 200 of 2014

Please find attached the status in OA 200 along with annexures

----- Forwarded message -----

From: Ceganga Up jal nigam <ceganga\_upjn@yahoo.in>  
To: Shefali Srivastava <es@smcg-up.org>  
Sent: Friday, 8 April, 2022, 12:49:03 pm IST  
Subject: Re: Progress Report/compliance status in OA No. 200 of 2014

PFA the latest status in OA 200/2014 along with annexures.

On Wednesday, 6 April, 2022, 12:38:27 pm IST, Shefali Srivastava <es@smcg-up.org> wrote:

Dear sir

please find the trailing mail with attachment pertaining to the information to be furnished for the OA 200/2014 under NGT.  
I am also attaching herewith the report submitted in the month of Oct 2021 on the same format for your reference only.  
Kindly revert back the filled format so that it can be forwarded to the oversight committee for further action.

Thanking you.

Regards,

Shefali Srivastava  
Environmental Specialist (ESMF)  
SMCG-UP  
Lucknow  
Mob: 9956111902

----- Forwarded message -----

From: **APD SMCG-UP** <apd@smcg-up.org>  
Date: Wed, Apr 6, 2022 at 12:18 PM  
Subject: Fwd: Progress Report/compliance status in OA No. 200 of 2014  
To: Shefali Srivastava <es@smcg-up.org>

[Quoted text hidden]

With Regards,

Additional Project Director  
National Mission for Clean Ganga-U.P.  
Plot No.-18, Sector-7, Gomti Nagar Extension,  
Lucknow- 226010

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**6 attachments**

-  **April 2022\_progress report\_200 of 2014 - UPJN (Rural) Status.docx**  
48K
-  **Details of existing STPs in U. P..xlsx**  
16K
-  **UPJN (Rural) STPs.xlsx**  
12K
-  **Details of STPs in ongoing Projects.pptx**  
47K
-  **Phase II (215 drains).xlsx**  
60K
-  **Phase I (86 drains).xlsx**  
22K

## Status of 86 drains in Phase - I, Segment - B

Annexure - 5a

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of Drains	Name of STP	Capacity of STP (MLD)	Remarks
1	2	3	4	5	6	7	8	9
<b>A - Drains not require tapping - 09 Nos.</b>								
1	Nazibabad	Chhoiya Drain	Ganga	4.66	Tapping not required	N. A.	N. A.	Not pertaining to U. P. Jal Nigam. Industrial drain, action to be taken by UPPCB.
2	Khatauli	Sugar mill nala	Kali	-	Tapping not required	N. A.	N. A.	
3	Ghaziabad	Fuldhera drain	Ganga	-	Tapping not required	N. A.	N. A.	
4	Amroha	Bagad drain (river)	Ganga	-	Tapping not required	N. A.	N. A.	
5	Hapur	Chhoiya Drain	Kali	-	Tapping not required	N. A.	N. A.	
6	Debai (Bulandshahar)	Neem nala	Kali	-	Tapping not required	N. A.	N. A.	Dry drain, not requiring tapping
7	Seohara	Nohra drain (Nasiya drain)	Ramganga	5.88	Tapping not required	N. A.	N. A.	BOD is less than 3 mg/l hence requires no treatment
8	Kanpur	Air force Nala	Ganga	-	Tapping not required	N. A.	N. A.	Storm water drain, Not to be tapped
9	Unnao	Loni Drain	Ganga	-	Tapping not required	N. A.	N. A.	Loni Drain carries Approx 2.0 MLD untreated domestic waste water from the habitation of some part of Unnao city and approx 5.72 MLD Industrial treated water of Industrial area Site - 1 & Site - 2, Chandpur and Jamuka, Unnao. Loni drain covering the distance of about 60 K.M. from Unnao city often remains dry near Bihar, District Unnao before meeting to the River Ganga.
<b>B - Tapped Drains - 36 Nos.</b>								
1	Gharmukteshwar	Garh Drain	Ganga	4	Tapped	Garh STP	3.4	
2	Bijnor	Henraj drain/Bijnor drain	Ganga	6.4	Tapped	Bijnor STP	24	
3	Rampur	Rampur drain	Ramganga	-	Tapped	Moradabad STP	14 & 15	
4	Moradabad	Jigar Colony	Ramganga	2.59	Tapped	Moradabad STP	58	
5	Moradabad	Kaigar Railway Station Drain	Ramganga	1.3	Tapped			
6	Moradabad	Prabhat Nagar drain (near Chandausi Road)	Ramganga	1.73	Tapped			
7	Moradabad	Jama Masjid Left Drain	Ramganga	0.5	Tapped			
8	Moradabad	Jama Masjid Right Drain	Ramganga	0.9	Tapped			

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of Drains	Name of STP	Capacity of STP (MLD)	Remarks
9	Moradabad	Lalbagh Drain	Ramganga	1.73	Tapped			-
10	Moradabad	Nawabpura Drain 1st	Ramganga	1.3	Tapped			-
11	Moradabad	Nawabpura Drain 2nd	Ramganga	1.3	Tapped			-
12	Moradabad	Ghosiyan Drain	Ramganga	1.3	Tapped			-
13	Moradabad	Jhabbu Ka Nala	Ramganga	3.46	Tapped			-
14	Moradabad	Chakkar Ki Milak (Mukarampur)	Ramganga	2.50	Tapped			-
15	Moradabad	Kudaghar Drain	Ramganga	6.05	Tapped			-
16	Moradabad	Daheria/ Dateria Drain	Ramganga	3.02	Tapped			-
17	Moradabad	Barbalan Drain	Ramganga	1.73	Tapped			-
18	Anupshahar	Anupshahar STP Drain-1	Ganga	0.81	Tapped	Anupshahar STP	1.7	-
19	Anupshahar	Anupshahar STP Drain-2	Ganga	1.76	Tapped			-
20	Hapur	Hapur Drain	Kali	6	Tapped	Hapur STP	30	-
21	Kannauj	Patta Nala	Kali	7	Tapped	Kannauj	13	-
22	Kannauj	Chhemkali temple to Nadangapur village (Adanga nalla)	Kali	3	Tapped			-
23	Kannauj	Tammi house to Sadkapur Village (Tammi nalla)	Kali	2	Tapped			-
24	Kanpur	Perniya Nala	Ganga	6.38	Tapped	Cluster of STPs at Jajmau		-
25	Kanpur	Sisamau Nala	Ganga	140.146	Tapped			-
26	Kanpur	Tefco Nala	Ganga	0.43	Tapped			-
27	Kanpur	Parmath drain	Ganga	1.78	Tapped			-
28	Kanpur	Muir drain	Ganga	3.25	Tapped			-
29	Kanpur	Police line drain	Ganga	0.79	Tapped			-
30	Kanpur	Jail drain	Ganga	1.22	Tapped			-
31	Kanpur	Bhagwatidas (Guptarghat Nala)	Ganga	2.38	Tapped			-
32	Kanpur	COD Nala	Pandu	8.81	Tapped	Bingawan	210	-
33	Kanpur	Dabka Nalla-III	Ganga	2.56	Tapped	Cluster of STPs at Jajmau		-
34	Kanpur	Shetla Bazar (Bangalighat nala)	Ganga	5.75	Tapped			-

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of Drains	Name of STP	Capacity of STP (MLD)	Remarks
35	Kanpur	Budhiya ghat Drain	Ganga	2.34	Tapped			-
36	Kanpur	Wazidpur Nalla	Ganga	7.66	Tapped			-
37	Kasganj	Kasganj drain	Kali	12.7	Tapped	Kasganj	15	-

**Status of 86 drains in Phase - I, Segment - B**

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of drains	Name of Project	Name of Programme	Date of Start	Date of Completion	STP Capacity (MLD)	Progress of STP construction (%)	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>C - Drains to be tapped in projects Under Construction - 29 Nos.</b>												
1	Modinagar	Kadarabad Drain	Kali	-	Untapped	Modinagar sewerage scheme	AMRUT	1.1.2018	31.05.2022	20	100	Pertaining to UPJN (Urban). Construction of STP is completed in Jan, 2022, undergoing trial & run. Work of sewer network and Sewer House connections are going on. After completion of sewer network and House connections, there will be no need for tapping of drains.
2	Moradabad	Vivekanand Hospital Drain (Left)	Ramganga	1.08	Untapped	I & D and STP works at Moradabad (Zone - II)	Namami Gange	-	-	25	0	Tender has been finalised and LOA was issued in Mar-2020 but the date of start could not be decided as land for construction of 25 MLD STP made available by Nagar Nigam, Moradabad is subjudice at Hon'ble High Court at Allahabad. AG UP and AAG are engaged for the case. Revised affidavit was filed by UPJN in consultation with AAG. Hearing was scheduled on 23.12.2021, but could not take place.
3	Moradabad	Vivekanand Hospital Drain (Right)	Ramganga	2.61	Untapped							
4	Moradabad	MIT Drain	Ramganga	7.5	Untapped							
5	Moradabad	Moksh Dharm Drain	Ramganga	7.22	Untapped							
6	Moradabad	TDI City Drain	Ramganga	4.86	Untapped							
7	Bulandshahar	Manan Road Nalla (Bulandshahr I)	Kali	7.77	Untapped	Bulandshahar sewerage scheme	AMRUT	09.12.2018	31.05.2022	40	100	Pertaining to UPJN (Urban). Construction of STP is completed in Jan, 2022, undergoing trial & run. Work of sewer network and Sewer House connections are going on. After completion of sewer network and House connections, there will be no need for tapping of drains.
8	Bulandshahar	Adli nager Nala	Kali	2.15	Untapped							
9	Bulandshahar	Chandbari Road (Bulandshahr II)	Kali	6.18	Untapped							
10	Bulandshahar	Cheel ghat	Kali	0.88	Untapped							
11	Bulandshahar	Narshad ghat	Kali	2.41	Untapped							
12	Bulandshahar	Adli Nagar 2	Kali	-	Untapped							
13	Bulandshahar	Kassi Bada	Kali	0.85	Untapped							
14	Bulandshahar	Faisalabad road	Kali	3.25	Untapped							
15	Bulandshahar	Behind Shantidev mandir	Kali	-	Untapped							
16	Bulandshahar	Devipura	Kali	1.65	Untapped							
17	Bulandshahar	Bridge Dhameda Road	Kali	0.34	Untapped							
18	Bulandshahar	Behind charnunda mandir	Kali	0.4	Untapped							
19	Kampur	Panki Nala (Thermal power)	Pandu	30	Untapped	I & D and STP works at Pankha, Kampur	Namami Gange	11.10.2019	30.06.2022	30	85	Work is under progress.
20	Kampur	ICI Nala	Pandu	40	Untapped							
21	Unnao	City Jail Drain (Dakari drain)	Ganga	19.33	Untapped	I & D and STP works at Unnao	Namami Gange	11.10.2019	30.06.2022	15	68	Work is under progress.
22	Bareilly	Devernaiva Nala	Ramganga	62	Untapped	Pollution abatement for River Ramganga at Bareilly (I&D and STP works)	Namami Gange	-	Jul-23	63	-	LOA issued to M/s. Enviro Infra Engineers Pvt. Ltd. On 28.07.2021. Financial arrangement has not been completed yet. Effective date yet to be given by NMCG.
23	Bareilly	Chawri Nala (Chodari)	Ramganga		Untapped							
24	Bareilly	Nakaaiya Nala	Ramganga		Untapped							
25	Farrukhabad	Bhairoghath drain (Tokaghat)	Ganga	4	Untapped	I & D and STP works at Fatehgarh-Farrukhabad	Namami Gange	-	Oct-23	43	-	LOA issued on 29.10.2021. Financial arrangement has not been completed yet. Effective date yet to be given by NMCG.
26	Farrukhabad	Dhimanpur drain	Ganga	1	Untapped							
27	Fatehgarh	Haathkhana Nala	Ganga	6.88	Untapped							
28	Fatehgarh	Barasaiya Ghat drain	Ganga	1.31	Untapped							
29	Fatehgarh	Cantt Nalla	Ganga	3.44	Untapped							

**D - Drains to be tapped in sanctioned projects (Under Tendering) - 02 Nos.**

1	Meerut	Abu Nallah-2	Kali	145.95	Untapped	I & D and STP works at Meerut	Namami Gange	-	24 months after issuance of LOA	220	-	19 bids have been received. Bids have been handed over to Transaction Advisor, MACE - Mahindra for PQ evaluation. Evaluation likely to be completed by April end.
2	Meerut	Slaughter House Drain /Odeem Nala	Kali	113.73	Untapped							

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of drains	Name of Project	Name of Programme	Date of Start	Date of Completion	STP Capacity (MLD)	Progress of STP construction (%)	Remarks
<b>E - Drains to be tapped in projects submitted for approval- 09 Nos.</b>												
1	Meerut	Abu Nallah-1	Kali	39.22	Untapped	I & D and STP works of Abu Nallah - 1 Drain at Meerut	Namami Gange	-	24 months after issuance of LOA	14 MLD STP proposed	-	PFR submitted to NMC G vide SMCG letter dated 18.06.2021 for approval.
2	Moradabad	Moradabad drain (Karula drain)	Ramganga	26.11	Untapped	I & D and STP works at Moradabad (Zone - IV)	Namami Gange	-		37 MLD STP proposed	-	PFR submitted to NMC G vide SMCG letter dated 18.09.2020 for approval.
3	Kanpur	Ganda Nala	Pandu	55.09	Partially Tapped	Prevention of overflow of Ganda Nala and	Namami Gange	-		-	-	DPR under Namami Gange, Phase-II submitted to NMC G vide letter dated 20.12.2021.
4	Kanpur	Halwa Khand Nala	Pandu	11.44	Partially Tapped	I & D of remaining 5 drains	Namami Gange	-		-	-	
5	Kanpur	Ranighat drain	Ganga	1.89	Partially Tapped	falling in river Ganga and	Namami Gange	-		-	-	
6	Kanpur	Satti Chaura	Ganga	2	Partially tapped	sewerage network for	Namami Gange	-		-	-	
7	Kanpur	Golaahat Nala	Ganga	1.44	Partially tapped	I & D and STP works at	Namami Gange	-		10 MLD STP proposed	-	DPR submitted to SMCG vide letter dated 27.01.2022.
8	Gulaothi	Gulaothi Drain	Kali	6.91	Untapped	Gulaothi Town, Bulandshahar	Namami Gange	-		-	-	
9	Hapur	Hapur Drain-1 (City drain)	Kali	25	Untapped	Prevention of Pollution of River Kali by I & D of Hapur City Drain at Dist. Hapur	Namami Gange	-		-	-	DPR submitted to SMCG vide letter dated 27.01.2022.

**Status of 215 drains in Phase - II, Segment - B**

Annexure - 5b

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of Drains	Name of STP	STP capacity (MLD)	Remarks
<b>A - Drains not require tapping - 16 Nos.</b>								
1	Chunar	NAGARPUR	Jargo	0.091	Tapping not required	N.A.	N.A.	Not proposed to be intercepted and diverted as the same are falling into River Jargo which finally meets River Ganga in the downstream at an approximate distance of 16 kms. River Jargo dries in dry weather before meeting River Ganga therefore no I&D is proposed for drains falling into River Jargo.
2	Chunar	TEAKAUR NAGARPUR	Jargo	0.100	Tapping not required	N.A.	N.A.	
3	Chunar	BHARATPUR KABRISTAN	Jargo	0.154	Tapping not required	N.A.	N.A.	
4	Chunar	BHARATPUR TRIMOHANI	Jargo	0.134	Tapping not required	N.A.	N.A.	
5	Chunar	SADDUPUR NAIPURWA	Jargo	0.960	Tapping not required	N.A.	N.A.	
6	Chunar	PASHU CHIKITSALAYA	Jargo	0.126	Tapping not required	N.A.	N.A.	
7	Chunar	NAGAR PALIKA	Jargo	0.224	Tapping not required	N.A.	N.A.	
8	Chunar	PARADE GROUND	Jargo	0.300	Tapping not required	N.A.	N.A.	
9	Fatehpur	Tambeshear Mandir to Mitthanpur	Yamuna	-	Tapping not required	N.A.	N.A.	
10	Fatehpur	Navabag to Lohigani	Yamuna	-	Tapping not required	N.A.	N.A.	
11	Fatehpur	Jonitha Chauraha to Jhaupur	Yamuna	-	Tapping not required	N.A.	N.A.	
12	Kunda	Ganda Nala Raiyapur	Ganga	-	Tapping not required	N.A.	N.A.	
13	Kunda	Taar Nala Babagani	Ganga	-	Tapping not required	N.A.	N.A.	
14	Kunda	Ganda Nala Baraipur	Ganga	-	Tapping not required	N.A.	N.A.	
15	Prayagraj	Fort Drain No. 1	Yamuna	0.20	Untapped	N.A.	N.A.	
16	Prayagraj	Fort Drain No. 2	Yamuna	0.40	Untapped	N.A.	N.A.	
<b>B - Tapped Drains - 79 Nos.</b>								
1	Mirzapur	Kachhari Drain	Ganga	1.200	Tapped	Pakka Pokhra	14	
2	Mirzapur	Oliyar	Ganga	0.310	Tapped			
3	Mirzapur	Sundar	Ganga	0.240	Tapped			
4	Mirzapur	Badali	Ganga	0.390	Tapped			
5	Mirzapur	Narghat	Ganga	0.780	Tapped			
6	Mirzapur	Khandawa	Ganga	9.420	Tapped	Vindhyanchal	4	
7	Mirzapur	DiwanGhat old Drain	Ganga	0.100	Tapped			
8	Mirzapur	BalughatPakka Drain	Ganga	0.170	Tapped			
9	Mirzapur	Parasuram Drain	Ganga	1.390	Tapped			
10	Mirzapur	Gudara Drain	Ganga	0.200	Tapped	Numayadahi	50	
11	Prayagraj	Sasur Khaderi	Yamuna	18.00	Tapped			
12	Prayagraj	Main Ghaghar Nala	Yamuna	25.86	Tapped	Naini	80	
13	Prayagraj	Chachar Nala	Yamuna	25.00	Tapped			
14	Prayagraj	Drain at Gate No. 9	Yamuna	2.15	Tapped			
15	Prayagraj	Drain at Gate No. 13	Yamuna	1.98	Tapped			
16	Prayagraj	Morigate Nala	Ganga	8.00	Tapped	Rajapur	60	
17	Prayagraj	Drains Of Daraaganj Area	Ganga	2.00	Tapped			
18	Prayagraj	Jondhwal Ghat Drain/Chuhara Mandir	Ganga	1.31	Tapped			
19	Prayagraj	Jondhwal Kasulabad Drain (Murdaghat)	Ganga	1.50	Tapped			
20	Prayagraj	Mumfordganj Drain	Ganga	10.00	Tapped			
21	Prayagraj	Chilla Drain	Ganga	1.20	Tapped	Salori	43	
22	Prayagraj	Allengani Nala / Buxi Bund Nala	Ganga	20.00	Tapped			
23	Prayagraj	Ponghat Nala	Ganga	7.50	Tapped	Ponghat	10	
24	Prayagraj	Kodra Nala	Ganga	13.00	Tapped	Kodra	25	
25	Prayagraj	Rasulabad Puccaghat Drain	Ganga	1.55	Tapped	Rajapur	60	
26	Prayagraj	Mehdauri Gaon Drain	Ganga	1.40	Tapped			
27	Varanasi	Shivala Drain	Ganga	5.00	Tapped	Dinapur	80	

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of Drains	Name of STP	STP capacity (MLD)	Remarks
28	Varanasi	Harishchandraghat Drain	Ganga	2.50	Tapped			-
29	Varanasi	Mansarovarghat Drain	Ganga	4.50	Tapped			-
30	Varanasi	Pandeyghat Drain	Ganga	30.00	Tapped			-
31	Varanasi	Dr. R. P. Ghat Drain	Ganga		Tapped			-
32	Varanasi	Meerghat Drain	Ganga		Tapped			-
33	Varanasi	Lalitghat Drain	Ganga	4.50	Tapped			-
34	Varanasi	Jaleshanghat Drain	Ganga		Tapped			-
35	Varanasi	Mamkarnikaghat Drain	Ganga	1.50	Tapped			-
36	Varanasi	Sankthaghat Drain	Ganga		Tapped			-
37	Varanasi	Mehtaghat Drain	Ganga		Tapped			-
38	Varanasi	Ramghat Drain	Ganga		Tapped			-
39	Varanasi	Panchgangeghat Drain	Ganga		Tapped			-
40	Varanasi	Bramhaghat Drain	Ganga		Tapped			-
41	Varanasi	Lalghat Drain	Ganga		Tapped			-
42	Varanasi	Trilochanghat Drain	Ganga	4.50	Tapped			-
43	Varanasi	Teliya Drain	Ganga	2.80	Tapped			-
44	Varanasi	Bhainsasur Drain	Ganga	0.40	Tapped			-
45	Varanasi	Raighat Drain	Ganga	0.20	Tapped			-
46	Varanasi	Phulwariya Drain	Varuna	7.60	Tapped	Dinapur	140	-
47	Varanasi	Sadar Bazar Drain	Varuna	2.00	Tapped			-
48	Varanasi	Raja Bazar Drain	Varuna	0.10	Tapped			-
49	Varanasi	TeliyaBag Drain	Varuna	18.00	Tapped			-
50	Varanasi	Nakhighat Drain	Varuna	0.10	Tapped			-
51	Varanasi	Narokhar Drain	Varuna	7.50	Tapped	Goitha	120	-
52	Varanasi	Sarang Talab Drain	Varuna	1.50	Tapped			-
53	Varanasi	Nai Basti	Varuna	3.00	Tapped			-
54	Varanasi	Central Jail Drain	Varuna	6.50	Tapped			-
55	Varanasi	Ordely Bazar Drain	Varuna	7.00	Tapped			-
56	Varanasi	Chamrautha Drain	Varuna	1.50	Tapped			-
57	Varanasi	Khairy Colony Drain	Varuna	1.50	Tapped			-
58	Varanasi	Banaras Drain No.-5	Varuna	1.00	Tapped			-
59	Varanasi	Hukulganj Drain	Varuna	2.50	Tapped			-
60	Varanasi	Sarneghat Drain	Ganga	1.17	Tapped	Ramna	50	-
61	Chunar	TAMBALGANJ NALA	Ganga	0.046	Tapped			-
62	Chunar	DARGAHSAREEF NALA	Ganga	0.319	Tapped			-
63	Chunar	BHAIRAMGANJ EAST NALA	Ganga	0.081	Tapped			-
64	Chunar	BHAIRAMGANJ WEST NALA	Ganga	0.062	Tapped			-
65	Chunar	TEKAUR BASTI NORTH	Ganga	0.099	Tapped			-
66	Chunar	TEKAUR BASTI SOUTH	Ganga	0.098	Tapped			-
67	Chunar	SANTOSHI MATA MANDIR NALA	Ganga	0.125	Tapped	FSTP	0.01	-
68	Chunar	POST OFFICE SOUTH DRAIN	Ganga	0.393	Tapped			-
69	Chunar	POST OFFICE NORTH DRAIN	Ganga	0.335	Tapped			-
70	Chunar	GANGESHWAR NISHAD PARK DRAIN	Ganga	0.088	Tapped			-
71	Chunar	BALUGHAT DRAIN	Ganga	0.085	Tapped			-
72	Chunar	BELBEER GHAT DRAIN	Ganga	0.042	Tapped			-
73	Chunar	CHOURA MATA DRAIN	Ganga	0.125	Tapped			-
74	Chunar	KASHI RAM AWAS DRAIN	Ganga	0.377	Tapped			-
75	Ramnagar	Rambhag Ghat Drain	Ganga	8.20	Tapped			-
76	Ramnagar	Balua Ghat Drain	Ganga	0.13	Tapped			-

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of Drains	Name of STP	STP capacity (MLD)	Remarks
77	Ramnagar	Shakti Ghat Drain	Ganga	0.40	Tapped	Ramnagar	10	-
78	Ramnagar	Salotri Ghat Drain	Ganga	0.34	Tapped			-
79	Ramnagar	Hanuman Ghat Drain	Ganga	0.09	Tapped			-

**Status of 215 drains in Phase - II, Segment - B**

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of Drains	Name of Project	Name of Programme	Date of Start of Project	Date of Completion	Progress of STP construction (%)	STP capacity (MLD)	Remarks							
1	2	3	4	5	6	7	8	9	10	11	12	13							
<b>C - Drains to be tapped in projects Under Construction - 54 Nos.</b>																			
1	Mirzapur	Basvarya Drain	Ganga	1.130	Untapped	Vindhanchal Sewerage Scheme	AMRUT	21.12.2018	31.03.2022	100	7	Pertaining to UPJN (Urban). After completion of sewer network and House connections, there will be no need for tapping of drains							
2	Mirzapur	DivanGhat new Drain	Ganga	0.020	Untapped														
3	Mirzapur	BalughatiKacha Drain	Ganga	0.010	Untapped														
4	Mirzapur	Madhaya Drain	Ganga	0.270	Untapped														
5	Mirzapur	Patengra (manasarovar) Drain	Ganga	0.740	Untapped														
6	Prayagraj	Mawava Nala	Yamuna	28.10	Untapped								I & D and STP works at Naini, Phapharmau and Jhushi	Namami Gange	16.09.2019	30.06.2022	75.00	42	Work is under progress.
7	Prayagraj	Mahewa Ghat Drain no. 1	Yamuna	0.30	Untapped														
8	Prayagraj	Mahewa Ghat Drain no. 2	Yamuna	0.22	Untapped														
9	Prayagraj	Arali Drain No. 2 (Kharakami drain)	Yamuna	1.45	Untapped														
10	Prayagraj	Sachcha Baba Ashram Drain	Yamuna	2.72	Untapped														
11	Prayagraj	Basna Nala	Ganga	2.55	Untapped														
12	Prayagraj	Shantipuram Nala	Ganga	4.10	Untapped														
13	Prayagraj	5 small drains near Gangoli Shival Drain	Ganga	0.80	Untapped														
14	Prayagraj	Ulla Quila I	Ganga	0.30	Untapped														
15	Prayagraj	Ulla Quila II	Ganga	0.24	Untapped														
16	Prayagraj	Lotey Haran Nala	Ganga	9.98	Untapped														
17	Prayagraj	Shastrri Bridge Nala (03 small drains), Jhushi	Ganga	2.78	Untapped														
18	Prayagraj	Netrou Park Nala	Ganga	2.65	Untapped														
19	Varanasi	Rajghat-Outfall (Shahi Nala)	Ganga	130.00	Partially Tapped	Rehabilitation of OTS to RTS at Varanasi	AMRUT	25.03.2020	15.03.2022	-	-	Pertaining to UPJN (Urban)							
20	Ghaziipur	HARIZAN BASTI	Ganga	0.02	Untapped	I & D and STP works at Ghaziipur	Namami Gange	LOA issued on 20.02.2021	31.03.2023	1.00	-	House connection work sanctioned under Amrut Programme and after completion of household connection the discharge in Nala/drains will be reduced significantly by June 2022. DPR for interception of drains to nearby STP will be prepared as per requirement.							
21	Ghaziipur	SAMSHAN GHAT	Ganga	0.103	Untapped														
22	Ghaziipur	RUI MANDI	Ganga	0.018	Untapped														
23	Ghaziipur	BUDHAYA MAHADEVA	Ganga	0.049	Untapped														
24	Ghaziipur	MUGAL PURA	Ganga	0.027	Untapped														
25	Ghaziipur	POSTA GHAT	Ganga	0.025	Untapped														
26	Ghaziipur	KHIRKI GHAT	Ganga	0.025	Untapped														
27	Ghaziipur	THERI BAZAR	Ganga	0.025	Untapped														
28	Ghaziipur	ANZAH GHAT	Ganga	3.91	Untapped														
29	Ghaziipur	CHETNAT GHAT	Ganga	0.686	Untapped														
30	Ghaziipur	STIMER GHAT	Ganga	3.241	Untapped														
31	Ghaziipur	GOLA GHAT	Ganga	0.102	Untapped														
32	Ghaziipur	MAKSUD GHAT	Ganga	0.018	Untapped														
33	Ghaziipur	COLLECTER GHAT	Ganga	3.141	Untapped														
34	Ghaziipur	DADRI GHAT	Ganga	3.233	Untapped														
35	Ghaziipur	SAL MANDIR	Ganga	3.119	Untapped														
36	Ghaziipur	NAUPURA	Ganga	0.018	Untapped														
37	Ghaziipur	AFIM FACTORY COLONY	Ganga	0.018	Untapped														
38	Ghaziipur	MAHALA BASTI (SIKANDPUR)	Ganga	0.02	Untapped														
39	Ghaziipur	D M BANGLO	Ganga	3.141	Untapped														
40	Ghaziipur	PEAR NAGAR	Ganga	0.027	Untapped														
41	Ghaziipur	BADA MAHADEVA (GORA BAZAR)	Ganga	3.91	Untapped														
42	Ghaziipur	BADA MAHADEVA (ADARSH BAZAR)	Ganga	1.570	Untapped														
43	Mirzapur	Bisundarpur Drain	Ganga	1.580	Untapped								I & D and STP works at Mirzapur	Namami Gange	LOA issued on 20.02.2021	31.03.2023	1.00	17	Agreement has been signed on 24.06.2021. Financial arrangement has not been completed yet. Effective date yet to be given by NMCG.
44	Mirzapur	Hanumanghat Drain	Ganga	0.680	Untapped														
45	Mirzapur	Public club Drain	Ganga	0.600	Untapped														

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of Drains	Name of Project	Name of Programme	Date of Start of Project	Date of Completion	Progress of STP construction (%)	STP capacity (MLD)	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
46	Mirzapur	Barahmiliah Drain	Ganga	0.390	Untapped							
47	Mirzapur	District judge Drain	Ganga	0.400	Untapped							
48	Mirzapur	Lift canal Drain	Ganga	0.400	Untapped							
49	Mirzapur	Irrigation colony Drain	Ganga	0.030	Untapped							
50	Mirzapur	MorchatGhar Drain	Ganga	1.640	Untapped							
51	Mirzapur	Ghoreshahid Drain	Ganga	49.300	Untapped							
52	Mirzapur	Konia	Ganga	0.020	Untapped							
53	Mirzapur	Chorawa	Ganga	0.250	Untapped							
54	Mirzapur	Balaji temple	Ganga	2.200	Untapped							

**D - Drains to be tapped in projects submitted for approval- 57 Nos.**

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of Drains	Name of Project	Name of Programme	Date of Start of Project	Date of Completion	Progress of STP construction (%)	STP capacity (MLD)	Remarks
1	Prayagraj	A.D.A. Colony Nala / Jwaladevi	Ganga	4.50	Untapped	I & D of Rasulabad Ghat drains and augmentation of STPs at Distt. Prayagraj	Namami Gange	-	24 months after issuance of LOA	-	Total 133 MLD proposed including augmented capacities	DPR submitted to SMCG vide letter dated 05.03.2022.
2	Prayagraj	Ratapour Nala	Ganga	25.00	Untapped							
3	Prayagraj	Shankarpath Drain -01	Ganga	0.87	Untapped							
4	Prayagraj	Shankarpath Drain -02	Ganga	1.25	Untapped							
5	Prayagraj	Jondhwal drain	Ganga	7.50	Untapped							
6	Prayagraj	Shankarpath Colony Drain (Near Phaphamu Bridge)	Ganga	1.25	Untapped							
7	Prayagraj	Sadar Bazar Nala	Ganga	3.80	Untapped							
8	Prayagraj	Shivkuti Drain No. 1	Ganga	1.10	Untapped							
9	Prayagraj	Shivkuti Drain No. 2	Ganga	0.15	Untapped	I&D of 13 drains augmentation of Saloni STP including 15 years O&M.	Namami Gange				40 MLD proposed	DPR submitted to SMCG vide letter dated 18.02.2022. Observation intimated by SMCG vide letter dated 15.03.2022.
10	Prayagraj	Shivkuti Drain No. 3 (North)	Ganga	0.20	Untapped							
11	Prayagraj	Shivkuti Drain No. 4	Ganga	0.25	Untapped							
12	Prayagraj	Shivkuti Drain No. 5	Ganga	0.30	Untapped							
13	Prayagraj	Shivkuti Drain No. 6	Ganga	0.25	Untapped							
14	Prayagraj	Shivkuti Drain No. 7 (East)	Ganga	0.70	Untapped							
15	Prayagraj	Govindpur Colony Drain (Purani Basti)	Ganga	0.20	Untapped							
16	Prayagraj	Govindpur Colony Drain No. 1	Ganga	0.25	Untapped							
17	Prayagraj	Govindpur Colony Drain No. 2	Ganga	0.30	Untapped							
18	Prayagraj	Govindpur Colony Drain No. 3	Ganga	0.15	Untapped							
19	Prayagraj	Govindpur Colony Drain No. 4	Ganga	0.25	Untapped							
20	Prayagraj	Saloni Nala	Ganga	19.50	Untapped							
21	Prayagraj	Co-Operative Nala	Ganga	0.27	Untapped							
22	Prayagraj	Indira Awas Nala / Jai Gurudev Ashram Nala	Ganga	1.15	Untapped							
23	Prayagraj	Karela Bagh Drain	Yamuna	0.60	Untapped	I&D works of 3 drains in Karelabagh area						DPR was submitted to SMCG vide letter dated 29.03.2022. These drains belong to Sewerage District-B area. DPR for laying of Gravity Sewer Network to intercept the discharge of these drains, amounting Rs. 8.84 Crore was submitted to Nagar Nigam Prayagraj vide letter dated 19.06.2021. This DPR has now been revised eliminating house connection work, which was proposed in earlier DPR. It is pertinent to mention that a new DPR, amounting Rs. 5.29 cr. has been submitted to Nagar Nigam, Prayagraj vide General Manager, GPCL, U.P. Jal Nigam(Urban), Prayagraj letter dated 26.11.2021. This DPR contains only I&D arrangement with gravity sewer line. This work will be executed by U.P. Jal Nigam (Urban).
24	Prayagraj	Karela Bagh Drain A-1	Yamuna	0.73	Untapped							
25	Prayagraj	Karela Bagh Drain A-2	Yamuna	0.72	Untapped							
26	Dalmau	Padwa Nala/(Muraibagh) Shankar Nagar	Ganga	2.68	Untapped	I & D & STP works at Dalmau, Distt Raebareilly	Namami Gange		24 months after issuance of LOA		4 MLD proposed	DPR submitted to SMCG vide letter dated 03.02.2022.
27	Dalmau	Bada Math - Chhota Math ke bich ka Nala/(Sherandajpur)	Ganga		Untapped							
28	Dalmau	Busda Ghat ka Nala/(Sherandajpur)	Ganga		Untapped							
29	Dalmau	Shukla Ghat ka Nala/(Sherandajpur)	Ganga		Untapped							
30	Dalmau	Pathvan Ghat ka Nala/(Tikaigani)	Ganga		Untapped							
31	Dalmau	Soarakh Ghat Muroop Nala/(Tikaigani)	Ganga		Untapped							
32	Dalmau	Muskatal Nala	Ganga		Untapped							
33	Dalmau	Shivala Ghat Nala	Ganga		Untapped							
34	Dalmau	Raja Titloi Ghat Nala/Mo. shemdajpur(Deen shah Gaora Ghat)	Ganga		Untapped							

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of Drains	Name of Project	Name of Programme	Date of Start of Project	Date of Completion	Progress of STP construction (%)	STP capacity (MLD)	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
35	Mughalsarai	Kaili Mohal Drain (Garda Nala)	Ganga	8.26	Untapped	I & D and STP works at Pt. Deen Upadhyay Nagar, Distt. Chandauli	Namami Gange	-	24 months after issuance of LOA	-	37 MLD proposed	DPR is submitted to NMCG. NMCG has appointed its TPI for its appraisal of DPR.
36	Mughalsarai	Chandhasi Nala/Railway Nala	Ganga	21.07	Untapped							
37	Saidpur	Jaulihari Drain	Ganga	0.80	Untapped	I & D and STP works at Saidpur, Distt. Ghazipur	Namami Gange	-	24 months after issuance of LOA	-	7 MLD proposed	DPR has been submitted to NMCG vide SMCG letter dated 07.04.2021.
38	Saidpur	Rangmahal Ghat Drain	Ganga	0.20	Untapped							
39	Saidpur	Ward No. 15 Malhiya Basti Drain	Ganga	1.00	Untapped							
40	Saidpur	Mahaveer Ghat Drain	Ganga	0.60	Untapped							
41	Saidpur	Sangat Ghat Drain	Ganga	0.50	Untapped							
42	Saidpur	Pakka Ghat Drain	Ganga	0.50	Untapped							
43	Saidpur	Budhenath Mahadew Ghat Drain	Ganga	0.80	Untapped							
44	Saidpur	Kot Ghat	Ganga	0.90	Untapped							
45	Zamania	Gorawa Drain	Ganga	0.60	Untapped	I & D and STP works at Zamania, Distt. Ghazipur	Namami Gange	-	24 months after issuance of LOA	-	5.5 MLD proposed	DPR has been submitted to NMCG vide SMCG letter dated 07.04.2021.
46	Zamania	Kankarwa Drain	Ganga	1.01	Untapped							
47	Zamania	Karpurimat Ghat Drain	Ganga	2.80	Untapped							
48	Bhadoli	Chauri Nala	Varuna	2.67	Untapped	I & D and STP works at Bhadohi	Namami Gange	-	24 months after issuance of LOA	-	22 MLD proposed	DPR has been submitted to NMCG vide SMCG letter dated 28.05.2021
49	Bhadoli	Rajpura Nala	Varuna	4.33	Untapped							
50	Bhadoli	Mamdopur Nala	Varuna	3.99	Untapped							
51	Manikpur	Pakka Nala	Ganga	0.582	Untapped	I & D and STP for Abatement of Pollution of River Ganga at Manikpur, Pratapgarh	Namami Gange	-	24 months after issuance of LOA	-	Wetland Technology based	DPR submitted to SMCG vide letter dated 29.03.2022.
52	Manikpur	Raja Hela Nala	Ganga	0.100	Untapped							
53	Manikpur	Prathmik Vidyalaya	Ganga	0.086	Untapped							
54	Manikpur	Mallahani Tola	Ganga	0.086	Untapped							
55	Manikpur	Post office Nala	Ganga	0.243	Untapped							
56	Varanasi	Nakkhi Drain	Ganga	1.86	Partially Tapped							
57	Varanasi	Assi/Nagavan Drain	Ganga	42.81	Partially Tapped							
<b>D - Drains to be tapped in projects under preparation-09 Nos.</b>												
1	Balia	Kathar Nala at the around of Ballia city	Ganga	17	Untapped	I & D of Kathar Nala at distt. Ballia	Namami Gange	-	24 months after issuance of LOA	-	19.6	To be taken up by UPJN (Urban)
2	Prayagraj	Ghauchar Nala 1-A / Sadivanur Drain	Yamuna	5.00	Untapped	I&D of 8 nos. drains and construction of 60 MLD STP including 15 years O&M.	Namami Gange	-		-		Preparation of DPR of I&D of 8 drains and construction of New STP is under progress. DM, Prayagraj has been requested to provide 40 m x 40 m = 1600 sqm. land by SE, II Circle, UPJN (Rural), Prayagraj vide letter dated 26.11.2021. The DPR shall be prepared after availability of land. The project is expected to be included in Namami Gange Phase-II programme.
3	Prayagraj	Ghauchar Nala 1-A1	Yamuna	3.25	Untapped							
4	Prayagraj	Ghauchar Nala 1-B	Yamuna	1.60	Untapped							
5	Prayagraj	Daryabad Kakrahghat Drain Meerapur	Yamuna	1.81	Untapped							
6	Prayagraj	Daryabad Pipalghat Drain	Yamuna	2.00	Untapped							
7	Prayagraj	Daryabad Jogighat Drain Meerapur	Yamuna	2.30	Untapped							
8	Prayagraj	Balia Ghat JCC Backside	Yamuna	0.50	Untapped							
9	Prayagraj	Drain near Chachar Drain/Bargad Ghat Meerpur	Yamuna	3.25	Untapped							

## Details of existing STPs in Uttar Pradesh

Sr. No.	Name of Town/ District	Name of STP	Year of Commissioning	Design Technology	Capacity of STP (MLD)	Primary Agency Maintaining the STP
1	Agra	Bichhpuri	2012	UASB	40	UPJN (Urban)
2	Agra	Bichhpuri - 2	2013	SBR	36	ADA
3	Agra	Dandupura	2013	UASB	78	UPJN (Urban)
4	Agra	Dandupura - 2	2013	UASB	24	UPJN (Urban)
5	Agra	Devri Road	2011	UASB	12	UPJN (Urban)
6	Agra	Jaganpur	2010	UASB	14	UPJN (Urban)
7	Agra	Kalandi Bihar	2013	UASB	4.5	ADA
8	Agra	Naglaburhi	2000	WSP	2.25	UPJN (Urban)
9	Agra	Pilkhar	2000	WSP	10	UPJN (Urban)
10	Anupshahar	Aahar Road	2001	WSP	0.81	UPJN (Urban)
11	Anupshahar	Shivanand Asharam	2001	WSP	1.76	UPJN (Urban)
12	Anupshahar	Anupshahar (NGRBA) Zone A	2018	UASB	1.5	UPJN (Rural)
13	Anupshahar	Anupshahar Zone B	2018	MBBR	1	UPJN (Rural)
14	Ayodhya	Ramghat Ayodhya	2014	UASB	12	UPJN (Urban)
15	Banda	Kanwara Road	1979	Oxidation Pond	4	UPJN (Urban)
16	Bijnour	Bijnour	2018	UASB	24	UPJN (Urban)
17	Chitrakoot	Near Viklang Kendra	2016	Oxidation Pond	3.42	NPP
18	Etawah	Karanpur	2000	WSP	10.45	UPJN (Rural)
19	Etawah	Umren	2013	SBR	13.45	NPP
20	Etawah	Etawah	2022	SBR	21	UPJN (Rural)
21	Fatehgarh	Fatehgarh	1993	Oxidation Pond	2.7	UPJN (Urban)
22	Firozabad	Firozabad	2012	UASB	3	NPP
23	Firozabad	Mohammadpur	2021	ASP+BNR	67	UPJN (Urban)
24	Garhmukteshwar	Garhmukteshwar-I (NGRBA)	2018	UASB	6	UPJN (Rural)
25	Garhmukteshwar	Garhmukteshwar-II (NGRBA)	2018	UASB	3	UPJN (Rural)
26	Ghaziabad	Bapudham	2018	UASB	56	GDA
27	Ghaziabad	Dudaheda	2013	SBR	56	UPJN (Urban)
28	Ghaziabad	Dudaheda - 3	1994-1998	UASB	70	UPJN (Urban)
29	Ghaziabad	Govindpuram	2011-2012	UASB	56	GDA
30	Ghaziabad	Indirapuram	2013	SBR	74	UPJN (Urban)
31	Ghaziabad	Indirapuram - 2	1995-1998	UASB	56	UPJN (Urban)
32	Ghaziabad	Indirapuram 3	2012	UASB	56	GDA
33	Ghaziabad	Morti Rajendra Nagar Extension	2011	SBR	56	GDA
34	Gorakhpur	Mahadev Jharkhandi	2010	SBR	15	UPJN (Urban)
35	Gorakhpur	Ramgarhtal	2015	SBR	30	UPJN (Urban)
36	Greater Noida	Badalpur	2013	SBR	2	Greater Noida
37	Greater Noida	Ecotech 2nd	2018	SBR	15	Greater Noida
38	Greater Noida	Ecotech 3rd	2018	SBR	20	Greater Noida
39	Greater Noida	Kasna	2013	SBR	137	Greater Noida
40	Jhansi	Jhansi	2021	SBR	26	UPJN (Rural)
41	Kannauj	Kannauj (State/ NGRBA)	2015	SBR	13	UPJN (Urban)
42	Kanpur	Bingaon	2015	UASB	210	UPJN (Rural)
43	Kanpur	Jajmau	1994	UASB	36	UPJN (Urban)

Sr. No.	Name of Town/ District	Name of STP	Year of Commissioning	Design Technology	Capacity of STP (MLD)	Primary Agency Maintaining the STP
44	Kanpur	Jajmau - 2	1999	ASP	130	UPJN (Rural)
45	Kanpur	Jajmau - 3	1989	UASB	5	UPJN (Urban)
46	Kanpur	Kanpur (JNNURM)	2016	UASB	43	UPJN (Rural)
47	Kanpur	Sajari	2016	ASP	42	UPJN (Rural)
48	Kasganj	Kasganj	2022	SBR	15	UPJN (Rural)
49	Loni	Loni	2012-2013	MBBR	30	UPJN (Urban)
50	Loni	Tronica City	2020	MBBR	5	UPSIDC
51	Lucknow	Awas Vikas STP	2017	SBR	37.5	Awas Vikas
52	Lucknow	Bharwara	2016	UASB	345	UPJN (Urban)
53	Lucknow	Daulatganj	2003	FAB	42	UPJN (Urban)
54	Lucknow	Daulatganj - 2	2009	FAB	14	UPJN (Urban)
55	Lucknow	Jalkal	2010	SBR	6.5	Jalkal
56	Mainpuri	Powerhouse Road	2014	UASB	23	UPJN (Urban)
57	Mathura	Mosani	2000	WSP	13.59	UPJN (Rural)
58	Mathura	Trans Yamuna	2016	UASB	16	UPJN (Rural)
59	Mathura	Trans Yamuna (Gowardhan)	2010	WSP	2.76	NPP
60	Mathura	Trans Yamuna - 2	2000	WSP	14.5	UPJN (Rural)
61	Mathura	Masani	2021	SBR	30	UPJN (Rural)
62	Meerut	Ganga Nagar	2011	SBR	10	MDA
63	Meerut	Lohia Nagar	2010	ASP	10	MDA
64	Meerut	Major Dhyan Chand	2012	ASP	7	MDA
65	Meerut	Modipuram Tiraha	2016	ASP	5	MDA
66	Meerut	Pallavpuram	2012	ASP	7	MDA
67	Meerut	Pallavpuram - 2	2008	ASP	11	MDA
68	Meerut	Pandav Nagar	2008	ASP	3	MDA
69	Meerut	Rakshapuram	2011	ASP	6	MDA
70	Meerut	Saardapuri Phase 2	2011	SBR	6	MDA
71	Meerut	Sainik Vihar	2017	UASB	6	MDA
72	Meerut	Sharda Puri Phase-1	2011	ASP	6	MDA
73	Meerut	Shatabdi Nagar	2010	ASP	15	MDA
74	Meerut	Ved Vyaspur	2010	ASP	15	MDA
75	Meerut	Village Kamalpur	2016	ASP	72	UPJN (Urban)
76	Mirzapur	Pucca pokhra	1993	UASB	14	UPJN (Urban)
77	Mirzapur	Vindhyachal	2008	WSP	4	UPJN (Urban)
78	Moradabad	Moradabad (NGRBA)	2018	UASB	58	UPJN (Rural)
79	Moradabad	MDA, New Moradabad	2017	SBR	20	Moradabad Development Authority
80	Muzaffar nagar	Kidwai nagar	2001	WSP	32.5	UPJN (Urban)
81	Narora	Narora (NGRBA)	2019	UASB	4	UPJN (Rural)
82	Narora	Narora Atomic Power Plant	2010	ASP	2.25	Narora Atomic Power Plant
83	Noida	Sector-123	2009	SBR	35	Noida
84	Noida	Sector-168	2009	SBR	50	Noida
85	Noida	Sector-50	2009	SBR	25	Noida
86	Noida	Sector-50-2	2013	SBR	34	Noida
87	Noida	Sector-54-2	2009	SBR	33	Noida
88	Noida	Sector-54-3	2013	SBR	54	Noida
89	Pilkhua	Pilkhua	2011	ASP	3	UPJN (Urban)
90	Prayagraj	Kodra	2013	HRBF	25	UPJN (Rural)

Sr. No.	Name of Town/ District	Name of STP	Year of Commissioning	Design Technology	Capacity of STP (MLD)	Primary Agency Maintaining the STP
91	Prayagraj	Naini	1999	ASP	60	UPJN (Rural)
92	Prayagraj	Naini - 2	2013	ASP	20	UPJN (Rural)
93	Prayagraj	Numayadih	2013	HRBF	50	UPJN (Rural)
94	Prayagraj	Ponghat	2013	HRBF	10	UPJN (Rural)
95	Prayagraj	Rajapur	2013	UASB	60	UPJN (Rural)
96	Prayagraj	Salori - 2	2016	SBR	14	UPJN (Urban)
97	Prayagraj	Salori - 3	2007	FAB	29	UPJN (Rural)
98	Rampur	Benajeerpur	2015	UASB	14	UPJN (Urban)
99	Rampur	Paharigaon	2015	UASB	15	UPJN (Urban)
100	Rampur	Rampur	2017	SBR	5	UPJN (Urban)
101	Saharanpur	Mlahipur	1998	UASB	38	UPJN (Urban)
102	Saifai	Saifai	2006	Oxidation Pond	1.6	UPJN (Urban)
103	Sultanpur	Lolepur	1996-2002	Oxidation Pond	5	UPJN (Rural)
104	Varanasi	Bhagwanpur	1994	ASP	9.8	UPJN (Rural)
105	Varanasi	Dinapur	1994	ASP	80	UPJN (Urban)
106	Varanasi	DLW	1989	ASP	12	BLW
107	Varanasi	Varanasi (JNNURM)	2018	UASB	120	UPJN (Urban)
108	Varanasi	Varanasi GAP-II (JICA)	2018	ASP	140	UPJN (Urban)
109	Varanasi	Ramna	2021	SBR	50	UPJN (Rural)
110	Varanasi	Ramnagar	2021	A2O	10	UPJN (Rural)
111	Vrindavan	Manth Road	2015	UASB	8	UPJN (Urban)
112	Vrindavan	Near Pagal Baba Mandir	1997-1998	WSP	4	UPJN (Rural)
					<b>3522.84</b>	

## Details of existing STPs in Uttar Pradesh maintained by UPJN (Rural)

Sr. No.	Name of Town/ District	Name of STP	River	Year of Commissioning	Design Technology	Capacity of STP (MLD)
1	Anupshahar	Anupshahar (NGRBA) Zone A	Ganga	2018	UASB	1.5
2	Anupshahar	Anupshahar Zone B	Ganga	2018	MBBR	1
3	Etawah	Karanpur	Yamuna	2000	WSP	10.45
4	Etawah	Etawah	Yamuna	2022	SBR	21
5	Garhmukteshwar	Garhmukteshwar-I (NGRBA)	Ganga	2018	UASB	6
6	Garhmukteshwar	Garhmukteshwar-II (NGRBA)	Ganga	2018	UASB	3
7	Kanpur	Bingaon	Ganga	2015	UASB	210
8	Kanpur	Jajmau - 2	Ganga	1999	ASP	130
9	Kanpur	Kanpur (JNNURM)	Ganga	2016	UASB	43
10	Kanpur	Sajari	Ganga	2016	ASP	42
11	Kasganj	Kasganj	2022	SBR	SBR	15
12	Mathura	Mosani	Yamuna	2000	WSP	13.59
13	Mathura	Trans Yamuna	Yamuna	2016	UASB	16
14	Mathura	Trans Yamuna - 2	Yamuna	2000	WSP	14.5
15	Mathura	Masani	Yamuna	2021	SBR	30
16	Moradabad	Moradabad (NGRBA)	Ramganga	2018	UASB	58
17	Narora	Narora (NGRBA)	Ganga	2019	UASB	4
18	Prayagraj	Kodra	Ganga	2013	HRBF	25
19	Prayagraj	Naini	Yamuna	1999	ASP	60
20	Prayagraj	Naini - 2	Yamuna	2013	ASP	20
21	Prayagraj	Numayadih	Ganga	2013	HRBF	50
22	Prayagraj	Ponghat	Ganga	2013	HRBF	10
23	Prayagraj	Rajapur	Ganga	2013	UASB	60
24	Prayagraj	Salori - 3	Ganga	2007	FAB	29
25	Sultanpur	Lolepur	Gomti	1996-2002	Oxidation Pond	5
26	Varanasi	Bhagwanpur	Ganga	1994	ASP	9.8
27	Varanasi	Ramna	Ganga	2021	SBR	50
28	Varanasi	Ramnagar	Ganga	2021	A2O	10
29	Vrindavan	Near Pagal Baba Mandir	Yamuna	1997-1998	WSP	4
						<b>951.84</b>

## Physical & Financial Progress of 18 Ongoing Projects

S. No	Name of the project	Sanctioned cost (cr.)	Date of Start	Scheduled date of completion	Expected Date of completion	Physical Progress (%)	Financial Progress (in cr.)	No. of STPs proposed	Proposed STP Capacity (MLD)
1	JICA Assisted Ganga Action Plan Phase-II Project at <b>Varanasi</b> (DBOT).	659.62 (Capex-633.41 Opex-0.0)	Jan - 2013	Jun - 2020	Apr - 2022	98.00	572.78	-	No new is STP proposed
2	I&D & STP works at Baghpat town, Distt. <b>Baghpat</b> (DBOT).	77.36 (Capex-38.72 Opex-35.98)	Jan - 2020	Apr - 2021	Jun - 2022	86.00	19.35	01	14
3	I&D works & STP work for Naini (Distt. G) and Phaphamau (District-F) in <b>Prayagraj</b> (HAM).	767.60 (Capex-280.14 Opex-465.79)	Sep - 2019	Sep - 2021	Jul - 2022	75.00	152.31	03	72
4	I&D and STP works at <b>Jaunpur</b> (DBOT)	206.05 (Capex-132.89 Opex-63.91)	Oct - 2019	Oct - 2021	May - 2022	94.50	95.91	01	30
5	Rehabilitation and O&M of Sewage <b>Infrastructure at Kanpur</b> and STP at Pankha (30 mld) (HAM)	967.23 (Capex-248.39 Opex-718.84)	Oct - 2019	Oct - 2021	May - 2022	85.00	157.54	01	30
6	I&D and STP works at <b>Unnao</b> (HAM)	102.20 (Capex-43.73 Opex-55.25)	Oct - 2019	Oct - 2021	Jun - 2022	68.00	30.46	01	15
7	I&D and STP works at <b>Shukhalaganj</b> (HAM)	65.18 (Capex-25.93 Opex-37.35)	Oct - 2019	Oct - 2021	Nov - 2022	34.00	8.42	01	05
8	I&D and STP works at <b>Sultanpur</b> (DBOT).	70.18 (Capex-43.68 Opex-23.91)	Sep - 2019	Nov - 2021	May - 2022	80.00	23.23	03	17
9	I&D and STP works at Budhana town, <b>Distt. Muzaffarnagar</b> (HAM).	48.76 (Capex-25.10 Opex-21.96)	Dec - 2020	Jun - 2023	Jun - 2023	38.00	10.46	01	10

## Physical & Financial Progress of 18 Ongoing Projects

S. No	Name of the project	Sanctioned cost (cr.)	Date of Start	Scheduled date of completion	Expected Date of completion	Physical Progress (%)	Financial Progress (in cr.)	No. of STPs proposed	Proposed STP Capacity (MLD)		
10	I&D and STP works at Distt. Muzaffarnagar (HAM).	234.03 (Capex-108.32 Opex-118.38)	Dec - 2020	Jun - 2023	Jun - 2023	35.00	28.37	02	54.50		
11	I&D and STP works at Distt. Kairana (DBOT).	78.42 (Capex-39.91 Opex-38.51)	Aug - 2021	Aug - 2023	Aug - 2023	20.00	2.78	01	15		
12	I&D and STP works at Distt. Mirzapur (HAM).	129.08 (Capex-56.03 Opex-73.05)	Agreement has been signed on 24.06.2021. Financial arrangement has not been completed yet. Effective date of start not yet given by NMCG.							02	17
13	I&D and STP works at Distt. Ghazipur (HAM).	152.83 (Capex-56.66 Opex-96.17)								01	21
14	I&D and STP works at Distt. Bareilly (HAM).	271.39 (Capex-150.14 Opex-121.25)	LOA issued to firm on 28.07.2021. Financial arrangement has not been completed yet. Effective date of start not yet given by NMCG.							04	63
15	I&D and STP works at Fatehgarh town, Distt. Farrukhabad (HAM).	261.12 (Capex-188.71 Opex-72.41)	LOA issued to firm on 29.10.2021. Financial arrangement has not been completed yet. Effective date of start not yet given by NMCG.							02	43.50
16	I&D and STP works at Faizabad town, Distt. Ayodhya (HAM).	221.66 (Capex-116.65 Opex-105.01)	LOA issued to firm on 30.10.2021. Financial arrangement has not been completed yet. Effective date of start not yet given by NMCG.							01	33
17	I&D and STP works at Distt. Moradabad (HAM).	118.69 (Capex-57.05 Opex-61.64)	LOA issued to firm on 29.02.2020. Matter sub-judice in Hon'ble High Court, Allahabad due to land issue.. AG, UP and AAG are engaged for the case. Date of hearing was scheduled on 07.01.2022, but could not take place.							01	25
18	I&D and STP works at Distt. Lucknow (DBOT).	213.91 (Capex-108.28 Opex-105.63)	LOA issued to firm on 17.09.2020. Matter sub-judice in Hon'ble Supreme Court. Hearing is scheduled on 30.03.2022.							02	40
<b>Total</b>		<b>4645.31</b>							<b>28</b>	<b>505.00</b>	



केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

Speed Post/Email

F.No. B- 19123/WQM-II/LEGAL/NGT-2/CPCB/2020-21

Dated: 16.03.2022

To,

1. Principal Secretary, Urban Development Department (UDD), Govt. of Uttar Pradesh
2. Project Director, State Mission for Clean Ganga-UP (SMCG-UP)
3. Managing Director, Uttar Pradesh Jal Nigam

**Subject: Environmental Compensation for untapped drains and incomplete STP projects -reg.**

**Reference: Hon'ble NGT orders dated 07/22.08.2019, 12/18.12.2019 & 13.08.2020 and 23.11.2021 in the matter of M.C. Mehta Vs Union of India, O.A. No. 200/2014**

Sir,

Kind reference is invited to above cited Hon'ble NGT orders wherein Central Pollution Control Board (CPCB) has been directed to calculate Environmental Compensation (EC) for untapped drains discharging in to river Ganga and its tributaries and incomplete/ under construction Sewage Treatment Plant (STP) projects in Ganga front states.

Hon'ble NGT vide order dated 23<sup>rd</sup> November, 2021 directed the following:

*"Compensations in the last order may now be positively collected by the CPCB and the NMCG within two months. In case of non-compliance, coercive measures be taken including initiating prosecution against the defaulters under Section 26 of the NGT Act, 2010. NMCG and CPCB may file their report of further progress as on 31.3.2022 by 15.4.2022 which may also be simultaneously uploaded on their respective websites"*

Accordingly, CPCB has calculated EC based on information collected through monitoring/inspections and state agencies for untapped drains and incomplete/under construction STP projects.

In compliance to the said Hon'ble NGT order, EC for the period 01.11.2021 to 31.01.2022 has been calculated @ Rs. 10.0 Lakhs per month for each untapped drain and incomplete STP projects, and for the period from 01.11.2019 to 31.06.2020 @ Rs. 5.0 Lakhs per month for each untapped drain where no interim measures were taken. Details of EC calculated are enclosed at Annexure-I.

In view of above, I am directed to request you that the status of drains and STP projects considered for levying EC may kindly be got re-confirmed. In case of discrepancies, if any, the same may be intimated to CPCB within 15 days and accordingly EC shall be deposited in favor of CPCB,

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305772 वेबसाइट/Website : www.cpcb.nic.in

Account no. 532702050000164 (Bank: Union of India, I.P. Extension Branch, Vikas Marg Extension, Delhi, IFSC: UBIN0553271).

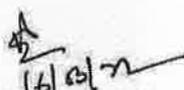
Yours faithfully,

Encl.: As above

  
(A.K. Vidyarthi)  
Director & DH, WQM-II Division

Copy to:

Member Secretary,  
Uttar Pradesh Pollution Control Board,  
Building No. TC-12V, Vibhuti Khand, Gomti Nagar,  
Lucknow-226 010 (U.P.)

  
(A.K. Vidyarthi)

Environmental Compensation for untapped drains and incomplete STP projects

Hon'ble NGT in the matter of MC Mehta VS Union of India & Ors., vide its order dated 7/22.08.2019 and subsequent orders dated 12/18.12.2019 and 13.08.2020 has directed CPCB to calculate *environmental compensation* for untapped drains discharging untreated water into river Ganga and under-construction/delayed STP projects.

*Verbatim of the Hon'ble NGT order dated 7/22.08.2019 is as follows:*

*"17. Wherever the work has not commenced, it is necessary that no untreated sewage is discharged into the River Ganga. Bioremediation and/or phytoremediation or any other remediation measures may start as an interim measure positively from 01.11.2019, failing which the State may be liable to pay compensation of Rs. 5 Lakhs per month per drain to be deposited with the CPCB. For delay in setting up of STPs and sewerage network beyond prescribed timelines, State may be liable to pay Rs. 10 Lakhs per month per STP and its network. It will be open to the State to recover the said amount from the erring officers/contractors.*

*18. With regard to works under construction, after 01.07.2020, direction for payment of environmental compensation of Rs. 10 lakhs per month to CPCB for discharging untreated sewage in any drain connected to river Ganga or its tributaries and Rs. 10 lakhs per month to CPCB per incomplete STP and its sewerage network will apply. Further, with regard to the sectors where STP and sewerage network works have not yet started, the State has to pay an Environmental Compensation of Rs. 10 lakhs per month after 31.12.2020. The NMCG will also be equally liable for its failure to the extent of 50% of the amount to be paid. Till such compliance, bioremediation or any other appropriate interim measure may start from 01.11.2019."*

Hon'ble NGT vide its subsequent order dated 13.08.2020 has further directed:

*"34. Other aspect dealt with in the report of the CPCB is the calculation of compensation per drain for failure of the States to prevent discharge of untreated pollutants by providing treatment plants or taking interim treatment measures. In this regard, further verification of status of failure may be necessary. On account of lockdown, some more time may be required to be given. Thus, this aspect is deferred till the next date...."*

Hon'ble NGT vide order dated 23.11.2021 directed the following:

*"Compensations in the last order may now be positively collected by the CPCB and the NMCG within two months. In case of non-compliance, coercive measures be taken including initiating prosecution against the defaulters under Section 26 of the NGT Act, 2010. NMCG and CPCB may file their report of further progress as on 31.3.2022 by 15.4.2022 which may also be simultaneously uploaded on their respective websites"*

In pursuance to Hon'ble NGT orders, CPCB has calculated EC based on information collected through monitoring/inspections and state agencies for untapped drains and incomplete/under construction STP projects. EC for the period 01.11.2021 to 31.01.2022 has been calculated @ Rs. 10.0 Lakhs per month for each untapped drain and incomplete STP projects, and for the period from 01.11.2019 to 31.06.2020 @ Rs. 5.0 Lakhs per month for each untapped drain where no interim measures were taken. Only first order drains of river Ganga and its tributaries/sub-tributaries are considered for EC calculations. STP outlets, 2<sup>nd</sup> order drains, dry drains, Canals and fresh storm water drains (BOD <10 mg/L) has been exempted from levying EC. The drains for which no information is available, but inventory has been provided by state agencies are considered as untapped.

\*\*\*\*\*

**SUMMARY OF UTTAR PRADESH DRAINS FOR EC CALCULATION**

<b>EC Calculation Period</b>	<b>01.11.2019 to 30.06.2020</b>	<b>01.07.2020 to 31.01.2022</b>
1. Drains discharging into River Ganga and its tributaries :	333	333
2. Tapped Drains :	69	69
3. Untapped Drains :	264	264
4. Untapped Drains not considered for EC (Dry, STP Outlet, 2 <sup>nd</sup> Order drain, Canal) :	44	44
5. Drains where interim measure taken during 01.11.2019 to 30.06.2020 :	00	-
6. No. of untapped drains considered for EC calculation :	220	220
7. Calculated EC = No. of drains × @ 05 (01.11.2019 to 30.06.2020) and 10 (01.07.2020 to 31.01.2022) Lakhs/Month/Drain :	220 Drains x Rs.5 Lakhs x 08 Months = Rs.8,800 Lakhs	220 Drains x Rs.10 Lakhs x 19 Months = Rs. 41,800 Lakhs

**\*\* Total EC from 01.11.2019 to 31.01.2022 = Rs (8800+41800) Lakhs = Rs 50,600 Lakhs**

**Note-**

- a) Relevant list of drains along with EC calculation is enclosed.
- b) Discrepancies, if any regarding drains information and EC calculation may kindly be communicated to CPCB within 7 days.

## SUMMARY OF UTTAR PRADESH STPs FOR EC CALCULATION

**EC Calculation Period: 01.07.2020 to 31.01.2022**

<b>1. Total no. of STPs</b>	<b>:</b>	<b>171</b>
<b>2. Operational STPs</b>	<b>:</b>	<b>103</b>
<b>3. Non-operational STPs</b>	<b>:</b>	<b>04</b>
<b>4. Under Construction/ under-trial STPs</b>	<b>:</b>	<b>43</b>
<b>5. Under Tendering/DPR/ Proposed STPs</b>	<b>:</b>	<b>21</b>
<b>6. No. of STPs to be considered for EC calculation (Sl. No. 3+4+5)</b>	<b>:</b>	<b>68 (04+43+21)</b>
<b>7. Calculated EC = No. of STPs× @10 lakhs/month/STP (Since 01.07.2020 to 31.01.2022)</b>	<b>:</b>	<b>68 STPs x 10 Lakhs x 19 months = Rs. 12920 lakhs</b>

**Note:**

- a) Relevant list of STPs is enclosed.
- b) EC may be deposited in favour of CPCB, Account no. 532702050000164 (Bank: Union of India, I.P. Extension Branch, Vikas Marg Extension, Delhi, IFSC; UBIN0553271) within one month from the date of issue of this letter as per Hon'ble NGT order.

**Status of Drains for EC Calculation as on 31.01.2022, Uttar Pradesh**

Sr. No	Drains	Status of Drain (S-Sewage, SO-Storm water, D-Dry, SO- STP Outlet, 2nd OD- 2nd Order drain, C-Canal)	Tapping Status (T-Tapped/ UT- Untapped/NI- No Information)	Interim Measures taken from 01.11.2019 to 30.06.2020 ( Yes/No/ NI-No Information)	EC Calculated from 01.11.2019 to 30.06.2020 @5.0 Lakh per month (8 Months)	EC Calculated from 01.07.2020 to 31.01.2022 @10.0 Lakh per month (19 Months)	Total EC Calculated (in Lakhs)
1	Hemraj Drain, Bijnor	S	UT	No	40	190	230
2	Chhoiya Drain, Bijnor	S	UT	No	40	190	230
3	Bagad River, Gajrola	S	UT	No	40	190	230
4	Garh Drain, Garh	S	UT	No	40	190	230
5	Fuldhara Drain, Garh	D	UT	No	NA	NA	0
6	Anupshahar STP Drain-1, Anupshahar	S	UT	No	40	190	230
7	Anupshahar STP Drain-2, Anupshahar	SO	UT	No	NA	NA	0
8	Rampur Drain, Rampur	S	UT	No	40	190	230
9	Punsi Drain, Seohara	S	UT	No	40	190	230
10	Vivekanand drain left, Moradabad	D	UT	No	NA	NA	0
11	Nawabpura Drain1, Moradabad	S	T	No	NA	NA	0
12	Nawabpura Drain2, Moradabad	S	T	No	NA	NA	0
13	Vivekanand drain right, Moradabad	S	UT	No	40	190	230
14	Moksh Dham drain, Moradabad	S	UT	No	40	190	230
15	TDI City drain, Moradabad	S	UT	No	40	190	230
16	MIT drain, Moradabad	S	UT	No	40	190	230
17	Chakkar Ka Milak drain, Moradabad	S	UT	No	40	190	230
18	Jigar Colony drain, Moradabad	S	T	No	NA	NA	0
19	Jhabbu Ka Nala, Moradabad	S	UT	No	40	190	230
20	Barbalan Drain, Moradabad	S	T	No	NA	NA	0
21	Kudaghar Drain, Moradabad	S	T	No	NA	NA	0
22	Jama Masjid Left Drain, Moradabad	S	T	No	NA	NA	0
23	Jama Masjid Right Drain, Moradabad	S	T	No	NA	NA	0
24	Ghosiyan Drain-, Moradabad	S	T	No	NA	NA	0
25	Lalbagh Drain, Moradabad	S	T	No	NA	NA	0
26	Daheria drain, Moradabad	S	UT	No	40	190	230

27	Kathghar Railway St. drain, Moradabad	S	UT	No	40	190	230
28	Prabhat nagar drain, Moradabad	S	UT	No	40	190	230
29	Karula drain, Moradabad	S	UT	No	40	190	230
30	Sugar mill Nalla, Khatauli	S	UT	No	40	190	230
31	Saini Drain, Meerut	S	UT	No	40	190	230
32	AbuNallah-1, Meerut	S	UT	No	40	190	230
33	AbuNallah-2, Meerut	S	UT	No	40	190	230
34	Slaughter House/Odean Nallah, Meerut	S	UT	No	40	190	230
35	Chhoiya Drain, Hapur	S	UT	No	40	190	230
36	Hapur Drain, Hapur	S	UT	No	40	190	230
37	Hapur City Drain, Hapur	S	UT	No	40	190	230
38	Kadarabad Drain, Modinagar	S	UT	No	40	190	230
39	Gulaothi Drain, Gulaothi	S	UT	No	40	190	230
40	Maman Road Nalla (Bulandshahar 1), Bulandshahar	S	UT	No	40	190	230
41	DM Colony Drain, Bulandshahar	S	UT	No	40	190	230
42	Aadil Nala, Bulandshahar	S	UT	No	40	190	230
43	Chandbhari Nala (Bulandshahar 2), Bulandshahar	S	UT	No	40	190	230
44	Cheel ghat, Bulandshahar	S	UT	No	40	190	230
45	Nishal Ghat Drain, Bulandshahar	S	UT	No	40	190	230
46	Kasai Bada/ Adil Nagar, Bulandshahar	S	UT	No	40	190	230
47	Faisalabad/ Bridge Dhameda, Bulandshahar	S	UT	No	40	190	230
48	Behind Shanidev Mandir, Bulandshahar	S	UT	No	40	190	230
49	Devipura, Bulandshahar	S	UT	No	40	190	230
50	Behind Chamunda Mandir, Bulandshahar	S	UT	No	40	190	230
51	Neem Nala, Kasganj	S	UT	No	40	190	230
52	Kasganj Drain, Kasganj	S	UT	No	40	190	230
53	Bhairoghath drain/Tokaghat Nala, Farrukhabad	S	UT	No	40	190	230
54	Dhinapur drain, Farrukhabad	S	UT	No	40	190	230
55	Hathikhana Nala-Fatehgarh, Farrukhabad	S	UT	No	40	190	230
56	Bargadiya Ghat drain, Farrukhabad	S	UT	No	40	190	230
57	Cantt Nalla, Farrukhabad	S	UT	No	40	190	230

58	Permiya Nala, Kanpur	S	UT	No	40	190	230
59	Ranighat drain, Kanpur	S	UT	No	40	190	230
60	Sisamau Nala, Kanpur	S	T	No	NA	NA	0
61	TEFCO Nala, Kanpur	S	T	No	NA	NA	0
62	Parmath drain, Kanpur	S	T	No	NA	NA	0
63	Muir drain, Kanpur	S	UT	No	40	190	230
64	Police Line drain, Kanpur	S	T	No	NA	NA	0
65	Jail drain, Kanpur	S	T	No	NA	NA	0
66	Golaghat Nala, Kanpur	S	UT	No	40	190	230
67	Bhagwatdas Nala/Guptarghat Nala, Kanpur	S	UT	No	40	190	230
68	Satti Chaura, Kanpur	S	UT	No	40	190	230
69	Dabka Nalla-1, Kanpur	S	T	No	NA	NA	0
70	Dabka Nalla-2, Kanpur	S	T	No	NA	NA	0
71	Dabka Nalla-3, Kanpur	S	T	No	NA	NA	0
72	Shetla Bazar, Kanpur	S	UT	No	40	190	230
73	Budhiyaghat Drain, Kanpur	S	T	No	NA	NA	0
74	Wazidpur Nalla, Kanpur	S	T	No	NA	NA	0
75	Airforce Nala, Kanpur	S	T	No	NA	NA	0
76	City Jail/Dakary Drain, Unnao	S	UT	No	40	190	230
77	Loni Drain, Unnao	S	UT	No	40	190	230
78	Ahiyari/ NTPC drain, Raebareli	S	UT	No	40	190	230
79	Rasulabad Drain-1, Prayagraj	S	UT	No	40	190	230
80	Rasulabad Drain-2, Prayagraj	S	T	No	NA	NA	0
81	Rasulabad Drain-3, Prayagraj	S	T	No	NA	NA	0
82	Rasulabad Drain-4, Prayagraj	S	UT	No	40	190	230
83	Sadananda Ashram Drain, Prayagraj	S	UT	No	40	190	230
84	Nehru Drain, Prayagraj	S	UT	No	40	190	230
85	Kodar Drain, Prayagraj	S	UT	No	40	190	230
86	Pongaghat Drain, Prayagraj	S	T	No	NA	NA	0
87	Solari Drain, Prayagraj	S	UT	No	40	190	230
88	Mavaiya Drain, Prayagraj	S	UT	No	40	190	230
89	Chuhara Mandir Drain-1, Prayagraj	S	T	No	NA	NA	0
90	Chuhara Mandir Drain-2, Prayagraj	S	UT	No	40	190	230

91	Mehndauri Drain, Prayagraj	S	UT	No	40	190	230
92	Jhusi Drain--, Prayagraj	S	UT	No	40	190	230
93	Chhatnag Drain -, Prayagraj	S	UT	No	40	190	230
94	Mannaiya/Muglaha Drain, Prayagraj	S	UT	No	40	190	230
95	Ghore Saheed Drain, Mirzapur	S	UT	No	40	190	230
96	Khandwa Drain, Mirzapur	S	UT	No	40	190	230
97	Chorwa Drain, Mirzapur	S	UT	No	40	190	230
98	Chunar Tikaur Drain, Chunar/Mirzapur	S	UT	No	40	190	230
99	Nagwa/ Asi Drain, Varanasi	S	UT	No	40	190	230
100	Ramnagar Drain, Varanasi	S	UT	No	40	190	230
101	Varuna Drain, Varanasi	S	UT	No	40	190	230
102	Shivala Drain, Varanasi	S	T	No	NA	NA	0
103	Khirkiya/ Rajghat Nala, Varanasi	S	UT	No	40	190	230
104	Mugal Sari/ Local/ Ganda Nala, Chandauli	S	UT	No	40	190	230
105	Industrial Drain, Ghazipur	S	UT	No	40	190	230
106	Devraniya Drain, Bareilly	S	UT	No	40	190	230
107	Chawari/Chaubari Drain, Bareilly	S	UT	No	40	190	230
108	Nakatiya Drain, Bareilly	S	UT	No	40	190	230
109	Patta Nala, Kannauj	S	UT	No	40	190	230
110	Adanga Nalla, Kannauj	S	T	No	NA	NA	0
111	Tammi Nalla, Kannauj	S	UT	No	40	190	230
112	Panki Thermal Power Plant, Drain, Kanpur	S	UT	No	40	190	230
113	ICI Drain-I, Kanpur	S	UT	No	40	190	230
114	Ganda Nalla, Kanpur	S	UT	No	40	190	230
115	COD Nalla, Kanpur	S	T	No	NA	NA	0
116	Halwa Khanda Nalla, Kanpur	S	UT	No	40	190	230
117	Ratanpur Nalla, Kanpur	S	UT	No	40	190	230
118	Araill Drain -, Prayagraj	S	UT	No	40	190	230
119	Sasurkhaderi Drain, Prayagraj	S	UT	No	40	190	230
120	Chauri Drain, Bhadohi	S	UT	No	40	190	230
121	Baraspur Drain, Bhadohi	S	UT	No	40	190	230
122	Lohandi Drain, Lohandi/Mirzapur	S	UT	No	40	190	230
123	Patengra Drain, Mirzapur/Chunar	S	UT	No	40	190	230

124	Malhaiya Drain, Mirzapur/Chunar	S	UT	No	40	190	230
125	Parashuram ghat, Mirzapur/Chunar	S	UT	No	40	190	230
126	Gangeshwar Nishad Park, Mirzapur/Chunar	S	UT	No	40	190	230
127	Post Office South Drain, Mirzapur/Chunar	D	UT	No	NA	NA	0
128	Post Office North Drain, Mirzapur/Chunar	D	UT	No	NA	NA	0
129	Santoshi Mata Mandir, Mirzapur/Chunar	D	UT	No	NA	NA	0
130	Chunar Tekur North Drain, Mirzapur/Chunar	S	UT	No	40	190	230
131	Bhiringanj West Drain, Mirzapur/Chunar	S	UT	No	40	190	230
132	Bhiringanj East Drain, Mirzapur/Chunar	D	UT	No	NA	NA	0
133	Dargah Sharif Drain, Mirzapur/Chunar	S	UT	No	40	190	230
134	Tammalganj Drain, Mirzapur/Chunar	D	UT	No	NA	NA	0
135	Gundara Drain, Mirzapur/Chunar	S	T	No	NA	NA	0
136	Balughat Pakka Drain, Mirzapur/Chunar	S	T	No	NA	NA	0
137	Balughat Kaccha Drain, Mirzapur/Chunar	S	UT	No	40	190	230
138	Deewanghat Old Drain, Mirzapur/Chunar	S	T	No	NA	NA	0
139	Deewan ghat New Drain, Mirzapur/Chunar	2nd OD	UT	No	NA	NA	0
140	Baswariya Drain, Mirzapur/Chunar	S	UT	No	40	190	230
141	Narghat Drain, Mirzapur/Chunar	S	T	No	NA	NA	0
142	Koniaghath Drain, Mirzapur/Chunar	S	T	No	NA	NA	0
143	Sundarghat Drain, Mirzapur/Chunar	S	T	No	NA	NA	0
144	Oliyar Drain, Mirzapur/Chunar	S	T	No	NA	NA	0
145	Kachahari Drain, Mirzapur/Chunar	S	T	No	NA	NA	0
146	Morchaghar Draidewann, Mirzapur/Chunar	S	UT	No	40	190	230
147	Irrigation Colony Drain, Mirzapur/Chunar	S	UT	No	40	190	230
148	District Judge Drain, Mirzapur/Chunar	2nd OD	UT	No	NA	NA	0
149	Barahumiliya Drain, Mirzapur/Chunar	S	UT	No	40	190	230
150	Public Club Drain, Mirzapur/Chunar	S	UT	No	40	190	230
151	Lift Canal Drain, Mirzapur/Chunar	S	NI	No	40	190	230
152	Hanuman Ghat Drain, Mirzapur/Chunar	S	UT	No	40	190	230
153	Balaji Temple Drain, Mirzapur/Chunar	S	UT	No	40	190	230
154	Bisunderpur Drain, Mirzapur/Chunar	S	UT	No	40	190	230
155	Kanshiram Awas Drain, Mirzapur/Chunar	S	UT	No	40	190	230
156	Chaura Mata Drain, Mirzapur/Chunar	D	UT	No	NA	NA	0

157	Balughat Drain, Chunar, Mirzapur/Chunar	S	UT	No	40	190	230
158	Belbeer Ghat Drain, Mirzapur/Chunar	S	UT	No	40	190	230
159	Bharatpur Trimohani, Chunar/ Mirzapur	S	UT	No	40	190	230
160	Bharatpur Kabristan Drain, Mirzapur	S	UT	No	40	190	230
161	Saiddupur Drain, Mirzapur	S	UT	No	40	190	230
162	Pashuchikitsalaya Drain, Mirzapur	S	UT	No	40	190	230
163	Nagar Plika Drain, Mirzapur	S	UT	No	40	190	230
164	Pared Ground Drain, Mirzapur	S	UT	No	40	190	230
165	Tekur Nagar Drain-1, Mirzapur	S	UT	No	40	190	230
166	Tekur Nagar Drain -2, Mirzapur	S	UT	No	40	190	230
167	Tekur Nagar Drain -3, Mirzapur	D	UT	No	NA	NA	0
168	Lalita Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
169	Jalasen Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
170	Manikamika Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
171	Sankatha Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
172	Mehta Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
173	Ram Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
174	Panchganga, Varanasi/Ramnagar	S	T	No	NA	NA	0
175	Brahma Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
176	Lal Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
177	Trilochan Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
178	Bhaisasur Drain, Varanasi/Ramnagar	S	T	No	NA	NA	0
179	Baluaghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
180	Shakti Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
181	Salotri Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
182	Hanuman Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
183	Samne Ghat Drain, Varanasi/Ramnagar	S	UT	No	40	190	230
184	Nakhi Drain, Varanasi/Ramnagar	S	UT	No	40	190	230
185	Harishchandra Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
186	Mansarovar Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
187	Pandey Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
188	Dr. Rajender Prasad Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
189	Meer Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0

190	Teliya Bag Drain, Varanasi/Ramnagar	S	UT	No	40	190	230
191	Railway Drain, Chandauli/ Mughalsarai	S	UT	No	40	190	230
192	Jauharganj, Ghazipur/ Saidpur	S	UT	No	40	190	230
193	Rangmahal Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
194	Malhiya Basti, Ghazipur/ Saidpur	S	UT	No	40	190	230
195	Mahavir Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
196	Sangat Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
197	Pakka Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
198	Budhe Mahadev Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
199	Kot Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
200	Kanpuimai Drain, Ghazipur/ Saidpur	S	UT	No	40	190	230
201	Kankarwa, Ghazipur/ Saidpur	S	UT	No	40	190	230
202	Gorwa Drain, Ghazipur/ Saidpur	S	UT	No	40	190	230
203	Baba Mahadev(Adarsh Bazar Drain) and , Ghazipur/ Saidpur	S	UT	No	40	190	230
204	Bada Mahadeva (Gora Bazar) drain, Ghazipur/ Saidpur	S	UT	No	40	190	230
205	Pear Nagar, Ghazipur/ Saidpur	S	UT	No	40	190	230
206	Khirki Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
207	DM Banglo, Ghazipur/ Saidpur	S	UT	No	40	190	230
208	Afim Factory Colony, Ghazipur/ Saidpur	D	UT	No	NA	NA	0
209	Sai Mandir, Ghazipur/ Saidpur	2nd OD	UT	No	NA	NA	0
210	Naupura, Ghazipur/ Saidpur	2nd OD	UT	No	NA	NA	0
211	Dadri Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
212	Collector Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
213	Maksud Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
214	Gola Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
215	Stimer Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
216	Chetnat Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
217	Anzahi Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
218	Theri Bazar, Ghazipur/ Saidpur	S	UT	No	40	190	230
219	Posta Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
220	Mugalpura, Ghazipur/ Saidpur	S	UT	No	40	190	230
221	Budhava Mahadeva, Ghazipur/ Saidpur	S	UT	No	40	190	230

222	Rui Mandi Drain, Ghazipur/ Saidpur	S	UT	No	40	190	230
223	Samshan Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
224	Mahala Basti, Ghazipur/ Saidpur	2nd OD	UT	No	NA	NA	0
225	Harizen Basti, Ghazipur/ Saidpur	S	UT	No	40	190	230
226	Katahal drain, Ballia	S	UT	No	40	190	230
227	Tambeshear Mandir to Mithanpur, Fatehpur	S	UT	No	40	190	230
228	Navabag to Lodhiganj, Fatehpur	S	UT	No	40	190	230
229	Jonihia Chauraha to Jhaupur, Fatehpur	S	UT	No	40	190	230
230	Padva Nala/(Muraibagh) Shankar Nagar, Dalmau/Raebareli	S	UT	No	40	190	230
231	Bada Math - Chhota Math ke bich ka Nala/(Sherandajpur), Dalmau/Raebareli	D	UT	No	NA	NA	0
232	Busda Ghat ka Nala/(Sherandajpur), Dalmau/Raebareli	D	UT	No	NA	NA	0
233	Shukla Ghat ka Nala/(Sherandajpur), Dalmau/Raebareli	D	UT	No	NA	NA	0
234	Pathvari Ghat ka Nala/(Tikaiganj), Dalmau/Raebareli	S	UT	No	40	190	230
235	Soarakh Ghat Muroop Nala/(Tikaiganj), Dalmau/Raebareli	S	UT	No	40	190	230
236	Muskatpal Nala, Dalmau/Raebareli	S	UT	No	40	190	230
237	Shivala Ghat Nala, Dalmau/Raebareli	S	T	No	NA	NA	0
238	Raja Tiloi Ghat Nala/Mo. sherndajpur(Deen shah Gaora Ghat), Dalmau/Raebareli	D	UT	No	NA	NA	0
239	Ganda Nala Raiyapur, Kunda/ Pratapgarh	C	UT	NI	NA	NA	0
240	Taar Nala Babaganj, Kunda/ Pratapgarh	S	UT	No	40	190	230
241	Ganda Nala Baraipur, Kunda/ Pratapgarh	C	UT	NI	NA	NA	0
242	Pakka Nala, Manikpur	S	UT	No	40	190	230
243	Raja Heela Nala, Manikpur	S	UT	No	40	190	230
244	Prathmik Vidyalaya, Manikpur	D	UT	No	NA	NA	0
245	Mallahana Tola, Manikpur	S	UT	No	40	190	230
246	Post office Nala, Manikpur	D	UT	No	NA	NA	0
247	Karela Bagh Drain, Prayagraj	S	UT	No	40	190	230
248	Main Ghaghar Nala, Prayagraj	S	UT	No	40	190	230

249	Ghaghar Nala 1-A / Sadiyapur Drain, Prayagraj	S	UT	No	40	190	230
250	Ghaghar Nala 1-A1, Prayagraj	S	UT	No	40	190	230
251	Ghaghar Nala 1-B, Prayagraj	S	UT	No	40	190	230
252	Dariyabad Kakahraghat Drain Meerapur, Prayagraj	D	UT	No	NA	NA	0
253	Dariyabad Pipalghat Drain, Prayagraj	D	UT	No	NA	NA	0
254	Dariyabad Jogighat Drain Meerapur, Prayagraj	D	UT	No	NA	NA	0
255	Chachar Nala, Prayagraj	D	UT	No	NA	NA	0
256	Emergency Outfall Drain, Prayagraj	D	UT	No	NA	NA	0
257	Drain at Gate No. 9, Prayagraj	D	UT	No	NA	NA	0
258	Drain at Gate No. 13, Prayagraj	D	UT	No	NA	NA	0
259	Fort Drain No. 1, Prayagraj	D	UT	No	NA	NA	0
260	Fort Drain No. 2, Prayagraj	S	UT	No	40	190	230
261	Morigate Nala, Prayagraj	S	T	No	NA	NA	0
262	Drains Of Daraganj Area, Prayagraj	S	T	No	NA	NA	0
263	Jondhwal drain / chuhara mandir -1, Prayagraj	S	T	No	NA	NA	0
264	Jondhwal Rasulabad Drain, Murdaghat (same as chuhara mandir-1), Prayagraj	S	T	No	NA	NA	0
265	Shankarghat Colony Drain (Near Phaphamau Bridge), Prayagraj	S	UT	No	40	190	230
266	Unchwagarhi Drain No. 1, Prayagraj	S	UT	No	40	190	230
267	Unchwagarhi Drain No. 2, Prayagraj	2nd OD	UT	No	NA	NA	0
268	Beligaon Drain, Prayagraj	S	UT	No	40	190	230
269	Mumfordganj Drain, Prayagraj	S	T	No	NA	NA	0
270	Shivkuti Drain No. 1, Prayagraj	S	UT	No	40	190	230
271	Shivkuti Drain No. 2, Prayagraj	2nd OD	UT	No	NA	NA	0
272	Shivkuti Drain No. 3, Prayagraj	S	UT	No	40	190	230
273	Shivkuti Drain No. 4, Prayagraj	S	UT	No	40	190	230
274	Shivkuti Drain No. 5, Prayagraj	S	UT	No	40	190	230
275	Shivkuti Drain No. 6, Prayagraj	2nd OD	UT	No	NA	NA	0
276	Shivkuti Drain No. 7 (East), Prayagraj	2nd OD	UT	No	NA	NA	0
277	Chilla Drain, Prayagraj	D	UT	No	NA	NA	0

278	Govindpur Colony Drain (Purani Basti), Prayagraj	2nd OD	UT	No	NA	NA	0
279	Govindpur Colony Drain No. 1, Prayagraj	2nd OD	UT	No	NA	NA	0
280	Govindpur Colony Drain No. 2, Prayagraj	2nd OD	UT	No	NA	NA	0
281	Govindpur Colony Drain No. 3, Prayagraj	2nd OD	UT	No	NA	NA	0
282	Govindpur Colony Drain No. 4, Prayagraj	2nd OD	UT	No	NA	NA	0
283	Allenganj Nala / Buxi Bund Nala, Prayagraj	S	T	No	NA	NA	0
284	Nehru Park Nala, Prayagraj	S	UT	No	40	190	230
285	Rasulabad Puccaghat Drain, Prayagraj	S	T	No	NA	NA	0
286	Mawaiya Drain, Prayagraj	S	NI	No	40	190	230
287	Mahewa Ghat Drain no. 1, Prayagraj	S	UT	No	40	190	230
288	Mahewa Ghat Drain no. 2, Prayagraj	D	UT	No	NA	NA	0
289	Arail Drain No. 2 (Kharkauni drain), Prayagraj	S	UT	No	40	190	230
290	Sachcha Baba Ashram Drain, Prayagraj	S	UT	No	40	190	230
291	A.D.A. Colony Nala / Jwaladevi, Prayagraj	S	UT	No	40	190	230
292	Jondhwal Ghat Drain/Chhuhara Mandir, Prayagraj	S	UT	No	40	190	230
293	Rajapur Nala, Prayagraj	S	UT	No	40	190	230
294	Tv Tower Nala, Prayagraj	S	UT	No	40	190	230
295	Sadar Bazar Nala, Prayagraj	S	UT	No	40	190	230
296	Muirabad (Ganesh Nagar) Nala, Prayagraj	S	UT	No	40	190	230
297	Nayapurwa Drain, Prayagraj	S	UT	No	40	190	230
298	Co-Operative Nala, Prayagraj	S	UT	No	40	190	230
299	Basna Nala, Prayagraj	S	UT	No	40	190	230
300	Shantipuram Nala, Prayagraj	2nd OD	UT	No	NA	NA	0
301	Indira Awas Nala / Jai Gurudev Ashram Nala, Prayagraj	S	UT	No	40	190	230
302	8 small drains at different locations in Jhushi area, Prayagraj	S	UT	No	40	190	230
303	Lotey Haren Nala /Chhatnag, Prayagraj	S	UT	No	40	190	230
304	Shastri Bridge Nala (03 small drains), Jhushi, Prayagraj	S	UT	No	40	190	230
305	Rajpura Nala, Bhadohi	S	NI	No	40	190	230
306	Mamdopur Nala, Bhadohi	S	UT	No	40	190	230

307	Nagarpur, Chunar	S	NI	No	40	190	230
308	Teakaur Nagarpur, Chunar	S	NI	No	40	190	230
309	Tekaur Basti South, Chunar	S	UT	No	40	190	230
310	Badali, Mirzapur	S	T	No	NA	NA	0
311	Rambhag Ghat Drain, Ramnagar/Varanasi	S	T	No	NA	NA	0
312	Teliya Drain, Varanasi	S	UT	No	40	190	230
313	Phulwariya Drain, Varanasi	S	UT	No	40	190	230
314	Sadar Bazar Drain, Varanasi	S	T	No	NA	NA	0
315	Raja Bazar Drain, Varanasi	S	T	No	NA	NA	0
316	Nakkhighat Drain, Varanasi	S	T	No	NA	NA	0
317	Narokhar Drain, Varanasi	S	UT	No	40	190	230
318	Sarang Talab Drain, Varanasi	S	UT	No	40	190	230
319	Nai Basti, Varanasi	S	UT	No	40	190	230
320	Central Jail Drain, Varanasi	S	UT	No	40	190	230
321	Ordely Bazar Drain, Varanasi	S	UT	No	40	190	230
322	Chamrautha Drain, Varanasi	S	UT	No	40	190	230
323	Khajury Colony Drain, Varanasi	S	UT	No	40	190	230
324	Banaras Drain No.-5, Varanasi	S	UT	No	40	190	230
325	Hukulganj Drain, Varanasi	S	UT	No	40	190	230
326	BIDA Drain	S	UT	No	40	190	230
327	Rooma Drain	S	UT	No	40	190	230
328	Bairagia Drain	S	UT	No	40	190	230
329	Shivpur Drain	S	UT	No	40	190	230
330	Rajghat Drain (Small)	S	UT	No	40	190	230
331	Gola Ghat Drain	S	T	No	NA	NA	0
332	Durga Drain/ Daniyal Drain/ Lohtha Drain*	S	UT	No	40	190	230
333	Purana Pul Drain	S	UT	No	40	190	230
<b>Total Amounts in Lakhs (Rs.)</b>					<b>8800</b>	<b>41800</b>	<b>50600</b>
<b>Total Amounts in Lakh (Rs.)</b>					<b>50600</b>		

\* Drain list is provided by State Authorities

Abbreviation: S-Sewage, 2nd OD- 2nd order drain, D- Dry, SO- STP Outlet, C-Canal, NI- No Information, NA- Not Applicable

Calculation of EC for under-construction/trial /not-completed/non-operational/proposed STPs in Uttar Pradesh (February 2022)											
S.No	Name of STP	Physical Status	No. of STPs	Designed Capacity (MLD)	Ganga front Town	Technology	STP operating agency	Operational Status		EC calculated (Yes/No)	EC calculated @Rs. 10 lakh per month (Duration 01.07.2020 to 31.01.2022)
								As on 30.06.2020	As on 31.01.2022		
1	Bijnor	Commissioned	1	24	Bijnor	UASB	UPJN	Operational	Operational	No	
2	Brajhat STP	Commissioned	1	3	Garhmukteshwar	UASB	UPJN	Operational	Operational	No	
3	Garh STP	Commissioned	1	6	Garhmukteshwar	UASB	UPJN	Operational	Operational	No	
4	Narora NAPS Township STP	Commissioned	1	2.27	Narora	ASP	Narora Atomic Power Station (NAPS)	Operational	Operational	No	
5	Narora Town 1.5 MLD	Commissioned	1	4	Narora	SBR	UPJN	Operational	Operational	No	
6	Anupsahar STP (Zone A)	Commissioned	1	1.5	Anupshahr	MBBR	UPJN	Operational	Operational	No	
7	0.81 MLD Anupsahar	Commissioned	1	0.81	Anupshahr	WSP	UPJN	Operational	Operational	No	



19	Salori 29 MLD Prayagraj	Commissioned	1	29	Prayagraj	FAB	UPJN	Operational	Operational	No
20	Salori (Bakshi Bandh) 14 MLD Prayagraj	Commissioned	1	14	Prayagraj	SBR	UPJN	Operational	Operational	No
21	Rajapur, Prayagraj	Commissioned	1	60	Prayagraj	UASB	UPJN	Operational	Operational	No
22	Pongaghat, Prayagraj	Commissioned	1	10	Prayagraj	Bio Tower & ASP	UPJN	Operational	Operational	No
23	Kodra, Prayagraj	Commissioned	1	25	Prayagraj	Bio Tower & ASP	UPJN	Operational	Operational	No
24	Naini Prayagraj	Commissioned	1	80	Prayagraj	ASP	UPJN	Operational	Operational	No
25	Numayadahi STP, Prayagraj	Commissioned	1	50	Prayagraj	Bio tower & ASP	UPJN	Operational	Operational	No
26	Mirzapur (Pakka Pokhra)	Commissioned	1	14	Mirzapur	UASB	UPJN	Operational	Operational	No
27	Vindhayachal Taxi Stand,	Commissioned	1	4	Mirzapur	WSP/OP	UPJN	Operational	Operational	No
28	Dinapur	Commissioned	1	80	Varanasi	TF & ASP	UPJN	Operational	Operational	No
29	Dinapur	Commissioned	1	140	Varanasi	ASP	UPJN	Operational	Operational	No
30	Bhagwanpur BHU	Commissioned	1	9.8	Varanasi	ASP	UPJN	Operational	Operational	No
31	Goithaha	Commissioned	1	120	Varanasi	SBR	UPJN	Operational	Operational	No
32	BLW (former)	Commissioned	1	12	Varanasi	ASP	BLW, Varanasi	Operational	Operational	No

	known as DLW)																		
33	10.445 MLD STP near Tixi Tempel / Etawah	Commissioned	1	10.445	Etawah	NA		Yamuna Pollution Control Unit, UP Jal Nigam, Agra	Operational	No information	No								
34	13.5MLD STP at Mauja Umrain / Etawah	Commissioned	1	13.5	Etawah	NA		Nagar Palika Parishad, Etawah	Operational	No information	No								
35	03 MLD STP / Firozabad	Commissioned	1	3	Firozabad	NA		Jal Kal	Operational	No information	No								
36	1.6 MLD Saifai/ Etawah	Commissioned	1	1.6	Etawah	NA		UPJN	Operational	No information	No								
37	23 MLD STP at Mauja Odenya, Padaria / Mainpuri	Commissioned	1	23.0	Mainpuri	NA		Nagar Palika Parishad	Operational	No information	No								
38	3.42 MLD Near Divyang kendra/ Karvi Chitrakoot town	Commissioned	1	3.42	Chitrakoot	NA		UPJN	Operational	No information	No								
39	S.T.P. (15 MLD), Jharkhandi, Maherwa ki Bari / Gorakhpur	Commissioned	1	15	Gorakhpur	NA		UPJN	Operational	No information	No								
40	S.T.P. (30MLD) Opp. Manyavar Kanshiram Shahri Garib Awas Yojna,	Commissioned	1	30	Gorakhpur	NA		UPJN	Operational	No information	No								



51	Vijay Nagar, Ghaziabad 56 MLD, S.B.R., Morry, Ghaziabad 70 MLD, U.A.S.B.R. Dudhaida Vijay Nagar, Ghaziabad	Commissioned	1	56	Ghaziabad	NA	GDA	Operational	No information	No
52	3 MLD Pilkhaun / Ghaziabad 5 MLD Tronica City, Loni / Ghaziabad	Commissioned	1	70	Ghaziabad	NA	Nagar Nigam	Operational	No information	No
53	56 MLD, S.B.R. Govindpuram, Ghaziabad	Commissioned	1	3	Ghaziabad	NA	UPJN	Operational	No information	No
54	78 MLD, Dhadhpura, Agra	Commissioned	1	5	Ghaziabad	NA	UPSIC	Operational	No information	No
55	2.25 MLD, Budi ka Nagla, Agra	Commissioned	1	56	Ghaziabad	NA	GDA	Operational	No information	No
56	10 MLD, Peelakhar, Agra	Commissioned	1	78	Agra	NA	UPJN	Operational	No information	No
57	12 MLD, Devri Road, (Bhimnagri), Agra	Commissioned	1	2.25	Agra	NA	UPJN	Operational	No information	No
58	14 MLD, Jaganpur, Sikandarpur, Agra	Commissioned	1	10	Agra	NA	UPJN	Operational	No information	No
59		Commissioned	1	12	Agra	NA	UPJN	Operational	No information	No
60		Commissioned	1	14	Agra	NA	UPJN	Operational	No information	No

61	40 MLD, Sadarban, Bichhpuri, Agra	Commissioned	1	40	Agra	NA	UPJN	Operational	No information	No	
62	24 MLD, Dhadhupura (New), Agra	Commissioned	1	24	Agra	NA	UPJN	Operational	No information	No	
63	36 MLD, Sadarwan (Bichhpuri) New, Agra	Commissioned	1	36	Agra	NA	ADA	Operational	No information	No	
64	4.50 MLD, Kalindi Vihar, Agra	Commissioned	1	4.5	Agra	NA	ADA	Operational	No information	No	
65	03 MLD, Pandav Nagar, Meerut	Commissioned	1	3	Meerut	NA	MDA	Operational	No information	No	
66	07 MLD, Pallavpuram-1, Meerut	Commissioned	1	7	Meerut	NA	MDA	Operational	No information	No	
67	10 MLD, Lohiya Nagar, Meerut	Commissioned	1	10	Meerut	NA	MDA	Operational	No information	No	
68	15 MLD, Shatabdinagar, Meerut	Commissioned	1	15	Meerut	NA	MDA	Operational	No information	No	
69	11 MLD, Pallavpuram-2, Meerut	Commissioned	1	11	Meerut	NA	MDA	Operational	No information	No	
70	15 MLD, Vedvyaspuri Meerut	Commissioned	1	15	Meerut	NA	MDA	Operational	No information	No	
71	06 MLD, Rakshapuram, Meerut	Commissioned	1	6	Meerut	NA	MDA	Operational	No information	No	
72	06 MLD, Shradhapuri-1, Meerut	Commissioned	1	6	Meerut	NA	MDA	Operational	No information	No	

73	06 MLD Sainik Vihar, Meerut	Commissioned	1	6	Meerut	NA	MDA	Operational	No information	No	
74	5 MLD Modipuram Tiraha, Meerut	Commissioned	1	5	Meerut	NA	UPJN	Operational	No information	No	
75	07 MLD, Sports Goods Complex, Meerut	Commissioned	1	7	Meerut	NA	MDA	Operational	No information	No	
76	10 MLD, Ganga Nagar, Meerut	Commissioned	1	10	Meerut	NA	MDA	Operational	No information	No	
77	72 MLD Garh road (Jagruti vihar), Meerut	Commissioned	1	72	Meerut	NA	UPJN	Operational	No information	No	
78	06 MLD, Shradhapuri- Phase-2, Meerut	Commissioned	1	6	Meerut	NA	MDA	Operational	No information	No	
79	32.5 MLD Nagar Palika Parishad, Muzaffarnagar	Commissioned	1	32.5	Muzaffarnagar	NA	Nagar Palika Parishad, Muzaffarnagar	Operational	No information	No	
80	12 MLD, Ayodhya	Commissioned	1	12	Ayodhya	NA	UPJN	Operational	No information	No	
81	13.59 MLD, Masani, Mathura	Commissioned	1	13.59	Mathura	NA	Nagar Palika Parishad	Operational	No information	No	
82	14.5 MLD, Trans-yamuna, Jamunapar, Mathura	Commissioned	1	14.5	Mathura	NA	Nagar Palika Parishad	Operational	No information	No	
83	08 MLD, Near 100 Bed Hospital Vrindavan, Mathura	Commissioned	1	8	Mathura	NA	UPJN	Operational	No information	No	

84	04 MLD, Vrindavan Near Pagal Baba Mandir, Mathura	Commissioned	1	4	Mathura	NA	Nagar Palika Parishad	Operational	No information	No	
85	16 MLD, Trans Yamuna, Laxmi Nagar, Mathura	Commissioned	1	16	Mathura	NA	UPJN	Operational	No information	No	
86	2.76 MLD Goverdhan, Mathura	Commissioned	1	2.76	Mathura	NA	Nagar Palika Parishad	Operational	No information	No	
87	33 MLD, Sector-54, Noida	Commissioned	1	33	Noida	NA	Noida Authority	Operational	No information	No	
88	25 MLD, Sector-50, Noida	Commissioned	1	25	Noida	NA	Noida Authority	Operational	No information	No	
89	35 MLD, Sector-123, Noida	Commissioned	1	35	Noida	NA	Noida Authority	Operational	No information	No	
90	50 MLD, Sector-168, Noida	Commissioned	1	50	Noida	NA	Noida Authority	Operational	No information	No	
91	2.0 MLD STP, Vill- Badalpur / Greater Noida	Commissioned	1	2	Noida	NA	Greater Noida Authority	Operational	No information	No	
92	ECO tech -2 / Greater Noida	Commissioned	1	15	Noida	NA	Greater Noida Authority	Operational	No information	No	
93	ECO tech -3 / Greater Noida	Commissioned	1	20	Noida	NA	Greater Noida Authority	Operational	No information	No	
94	137 MLD, Kasana, GreaterNoida	Commissioned	1	137	Noida	NA	Greater Noida Authority	Operational	No information	No	

95	34 MLD, Sector -50 Noida	Commissioned	1	34	Noida	NA	Noida Authority	Operational	No information	No	
96	54 MLD, Sector- 54, Noida	Commissioned	1	54	Noida	NA	Noida Authority	Operational	No information	No	
97	58 MLD Moradabad	Commissioned	1	58	Moradabad	NA	UPJN	Operational	No information	No	
98	15 MLD Pehrigan / Rampur	Commissioned	1	15	Rampur	NA	UPJN	Operational	No information	No	
99	14 MLD Benzirpur/ Rampur	Commissioned	1	14	Rampur	NA	UPJN	Operational	No information	No	
100	5 MLD Rampur	Commissioned	1	5	Rampur	NA	UPJN	Operational	No information	No	
101	5 MLD Hathia Nala / Sultanpur	Commissioned	1	5	Sultanpur	NA	UPJN	Operational	No information	No	
102	56 MLD, Bapudham, Ghaziabad	Commissioned	1	56	Ghaziabad	NA	GDA	Operational	No information	No	
103	20 MLD Moradabad	Commissioned	1	20	Moradabad	NA	UPJN	Operational	No information	No	
104	Loni Kanwara Road-Banda (Oxidation Pond)	Commissioned	1	30	Kanpur	NA	NA	Non operational	No information	Yes	190
105		Commissioned	1	4	Banda	NA	NA	Non operational	No information	Yes	190
106	Chunar	Commissioned	1	0.01	Mirzapur	NA	NA	Under Construction	Non-operational	Yes	190
107	STP Farrukhabad	Non Commissioned	1	0.032	Farrukhabad	NA	NA	Under Construction	Under Construction	Yes	190

108	STP Farrukhabad	Non Commissioned	1	39	Farrukhabad	NA	NA	No information Under Construction	Proposed	Yes	190
109	Phaphamau, Prayagraj	Non Commissioned	1	14	Prayagraj	NA	NA	No information Under Construction	Under Construction	Yes	190
110	STP Fatehgarh	Non Commissioned	1	22.5	Fatehgarh	NA	NA	No information Under Construction	Proposed	Yes	190
111	Ramanna	Commissioned	1	50	Varanasi	NA	NA	Under Construction	Operational	No	
112	Ramnagar	Non Commissioned	1	10	Varanasi	NA	NA	Under Construction	Under Trial	Yes	190
113	Rae Bareilly	Non Commissioned	1	18	Raebareilly	NA	NA	Under Construction	Under Construction	Yes	190
114	STP Baniyapur	Non Commissioned	1	15	Kanpur	NA	NA	Under Construction	Under Construction	Yes	190
115	STP Pankha	Non Commissioned	1	30	Kanpur	NA	NA	Under Construction	Under Construction	Yes	190
116	20 MLD STP Chauri Drain,	Non Commissioned	1	20	Bareilly	NA	NA	Under Construction	Under Construction	Yes	190
117	42 MLD STP, Harunagla	Non Commissioned	1	42	Bareilly	NA	NA	Under Construction	Under Construction	Yes	190

118	01 MLD STP Tatarpur Village	Non Commissioned	1	1		Bareilly	NA	NA	Under Construction	Under Construction	Yes	190
119	35 MLD STP Sarai Talfi	Non Commissioned	1	35		Bareilly	NA	NA	Under Construction	Under Construction	Yes	190
120	Shuklaganj-05 MLD STP, Unnao	Non Commissioned	1	5		Unnao	NA	NA	Under Construction	Under Construction	Yes	190
121	Dakari-15 MLD, STP	Non Commissioned	1	15		Unnao	NA	NA	Under Construction	Under Construction	Yes	190
122	16 MLD STP, Jhunsi	Non Commissioned	1	16		Prayagraj	NA	NA	Under Construction	Under Construction	Yes	190
123	42 MLD STP, Naini 2	Non Commissioned	1	42		Prayagraj	NA	NA	Under Construction	Under Construction	Yes	190
124	8.5 MLD, New STP, Bisunderpur Drain	Non Commissioned	1	8.5		Mirzapur	NA	NA	Tender cancelled in October 2019. Revised by NMC in May 2020	Proposed	Yes	190
125	8.5 MLD, New STP, Pakka Pokhra	Non Commissioned	1	8.5		Mirzapur	NA	NA	Tender cancelled in October 2019. Revised by NMC in May 2020	Proposed	Yes	190
126	7 MLD, STP,	Non Commissioned	1	7		Mirzapur	NA	NA	Under Construction	Under Construction	Yes	190

127	Vindhyachal	Ghazipur-21 MLD STP, Jamuna Deva-Mau- Road	1	21	Ghazipur	NA	NA	No information	Construction yet to start	Yes	190
128		Ballia-19.6 MLD STP,	1	19.6	Ballia	NA	NA	Under construction	Under construction	Yes	190
129		Baghpat	1	14	Baghpat	NA	NA	Under Construction	No information	Yes	190
130		Etawah	1	21	Etawah	NA	NA	Under Construction	No information	Yes	190
131		Jaunpur	1	30	Jaunpur	NA	NA	Under Construction	No information	Yes	190
132		Kasganj	1	15	Kasganj	NA	NA	Under Construction	No information	Yes	190
133		Lucknow (2 nos.)	2	40	Lucknow (2 nos.)	NA	NA	Under Construction	No information	Yes	380
134		Mathura	1	30	Mathura	NA	NA	Under Construction	No information	Yes	190
135		Meerut	1	220	Meerut	NA	NA	Under Construction	No information	Yes	190
136		Moradabad	1	25	Moradabad	NA	NA	Under Construction	No information	Yes	190

137	Muzaffarnagar - (Budhana)	Non Commissioned	1	10	Muzaffarnagar - (Budhana)	NA	NA	Under Construction	No information	Yes	190
138	Muzaffarnagar (2 Nos.)	Non Commissioned	2	54.5	Muzaffarnagar (2 Nos.)	NA	NA	Under Construction	No information	Yes	380
139	Sultanpur (3 nos.)	Non Commissioned	3	17	Sultanpur (3 nos.)	NA	NA	Under Construction	No information	Yes	570
140	Aligarh	Non Commissioned	1	45	Aligarh	NA	NA	Under Construction	No information	Yes	190
141	Bulandshahar	Non Commissioned	1	40	Bulandshahar	NA	NA	Under Construction	No information	Yes	190
142	Etah	Non Commissioned	1	24	Etah	NA	NA	Under Construction	No information	Yes	190
143	Hapur	Non Commissioned	1	30	Hapur	NA	NA	Under Construction	No information	Yes	190
144	Modinagar	Non Commissioned	1	20	Modinagar	NA	NA	Under Construction	No information	Yes	190
145	Firozabad	Non Commissioned	1	67	Firozabad	NA	NA	Under Construction	No information	Yes	190
146	Lucknow	Non Commissioned	1	120	Lucknow	NA	NA	Under Construction	No information	Yes	190
147	Pratapgarh	Non Commissioned	1	8.95	Pratapgarh	NA	NA	Under Construction	No information	Yes	190

148	Jhansi	Non Commissioned	1	26	Jhansi	NA	NA	Under Construction	No information	Yes	190
149	Chunar	Non Commissioned	1	2		NA	NA	Under Construction	No information	Yes	190
150	Bithoor STP	Non Commissioned	1	2.4		NA	NA	Under Construction	No information	Yes	190
151	Agra (13nos.)	Non Commissioned	13	175.38		NA	NA	Under tendering	No information	Yes	2470
								To be completed within 24 months after the issuance of letter of Authorization			
152	Shahjahanpur	Non Commissioned	1	40		NA	NA	Under Tendering process	No information	Yes	190
153	Azamgarh	Non Commissioned	1	8		NA	NA	Under tendering	No information	Yes	190
154	Shahjahanpur	Non Commissioned	1	40		NA	NA	Revised Estimate to be approved by NMCG not included in SMCG list	No information	Yes	190
155	Fatehgarh (as per UPPCB)	Non Commissioned	1	5		NA	NA		No information	Yes	190
<b>Abbreviations:</b> GDA= Ghaziabad Development Authority MDA=Meerut Development Authority											

UPJN-Uttar Pradesh Jal Nigam  
ADA-Agra Development Authority  
BLW-Banaras Locomotive Work  
UPSIDC- Uttar Pradesh State Industrial Development Corporation  
ASP - Activated Sludge Process  
SBR - Sequence Batch Reactor  
MBBR - Mixed Bed Biofilm Reactor  
FSTP- Faecal Sludge Treatment Plant  
FAB - Fluidised Aerobic Bio-Reactor  
OP- Oxidation Pond  
TF - Trickling filter  
WSP- Waste Stabilization Pond  
NA - Not Available

File No.81-7005(099)/257/2020-07-

उत्तर प्रदेश शासन  
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7  
सं०-एन.जी.टी.-77/81-7-2021-43(पया)/2014 टी०सी०-2  
लखनऊ : दिनांक : 22 फरवरी, 2021

- 1- अपर मुख्य सचिव/प्रमुख सचिव,  
नगर विकास/आवास एवं शहरी नियोजन विभाग,  
उ०प्र० शासन।
- 2- प्रबन्ध निदेशक,  
उ०प्र० जल निगम,  
लखनऊ।

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या-200/2014 एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 07/22.08.2019, 12/18.12.2019 व 13.08.2019 के संबंध में डॉ. प्रशांत गार्गव, सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली के अर्द्धशासकीय पत्र संख्या-बी-19123/डब्ल्यूक्यूएम-11/विधि/एन.जी.टी.-2/सीपीसीबी/2020-21, दिनांक 03.02.2021 की छायाप्रति संलग्नक सहित प्रेषित करते हुए अनुरोध है कि प्रकरण में अपने विभाग से संबंधित बिन्दुओं पर पत्र में की गयी अपेक्षानुसार आवश्यक कार्यवाही कराने तथा कृत कार्यवाही से पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 को भी अवगत कराने का कष्ट करें।

संलग्नक-यथोक्त।

Digitally signed by भारत  
प्रसाद  
Date: Mon Feb 22 11:31:14 IST  
2021  
Reason: Approved

( भारत प्रसाद )  
उप सचिव।

सं०- एन.जी.टी.-77(1) /81-7-2021-43(पया)/2014 टी०सी०-2, तददिनांक

प्रतिलिपि- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

आज्ञा से,

( भारत प्रसाद )  
उप सचिव।

**U.P. Pollution Control Board**  
**STPs - Operational**

**March - 2022**

Annexure - 8

Sl. No.	Name and Address of STP	Year of Commissioning	City/Town / District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	whether Achieving or Not Achieving	Mode of disposal of treated sewage and sludge	Name of treated sewage water body (tributary/ River Ganga)	Name of river catchment in which STP is located (tributary of Gange/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure with Date)
1	10,445 MLD STP near Tixi Tempel	2001	Etawah	10.445	10.445	WSP	Yamuna Pollution Control Unit, U.P. Jal Nigam, Agra	10.03.22	7.60	22.0	208.0	53.0	9000	700	Achieving	---	Jharana Nala	River Yamuna	Phase-II	21
2	13.5 MLD STP at Mauja Umrain	2013	Etawah	13.5	3.0	WSP	Nagar Palika Parishad, Etawah	10.03.22	7.70	42.0	264.0	112.0	110000	34000	Not Achieving	On Land Sludge-In Agriculture	On Land	Treated sewage is for irrigation	Phase-II	
3	03 MLD STP Firozabad	2014	Firozabad	3	3	UASB	Jal Kal	14.03.22	8.20	29.0	200.0	76.0	50000	14000	Achieving	---	As per Jal Kal Vibhag nagar nigam information approx. -3MLD treated sewage is used by horticulture department for irrigation of Plantation/ trees		Phase-II	
4	67 MLD Mohamadpur, Biharipur	2020	Firozabad	67	67	ASP+ extended aeration	U.P. Jal Nigam	14.03.22	7.90	42.0	208.0	96.0	70000	22000	Not Achieving	---		River Yamuna	Phase-II	
5	1.65 MLD Saifai	2013	Etawah	1.65	1.65	SBR	U.P. Jal Nigam	10.03.22	7.80	40.0	224.0	88.0	80000	24000	Not Achieving	River Sengar	Treated sewage is used for plantation		Phase-II	
6	23 MLD STP at Mauja Odenya, Padaria	2014	Mainpuri	23.0	10.4	UASB	Nagar Palika Parishad	04.03.22	7.40	25.0	216.0	64.0	90000	27000	Achieving	Through Drain	Khurja Drain	Ishan River / River Ganga	Phase-II	
7	3.42 MLD Near Divyang kendra	2000	Chitrakoot	3.42	3.42	Oxidation Pond	U.P. Jal Nigam	10.09.20	7.50	22.0	115.2	86.0	92000	43000	Achieving	---	Lowland area	Lowland area to River Mandakini	Phase-II	
8	42 MLD, Sajari Kanpur	2016-17	Kanpur	42	22	ASP	U.P. Jal Nigam	21.03.22	7.86	21.0	160.0	45.0	1400	600	Achieving	Disposal Channel	River Pandu	Tributary of River Ganga	Phase-I	BOD Incubator is not in working condition as per RO
9	36 MLD (9 MLD CETP + 27 MLD STP)	01.06.1994	Kanpur	36 (9 MLD CETP + 27 MLD STP)	36 (9 MLD CETP + 27 MLD STP)	ASP	U.P. Jal Nigam	21.03.22	7.59	90.0	280.0	110.0	120000	68000	Not Achieving	Irrigation Channel			Phase-I	Standards of Irrigation Channel pH =6.5-9.0 BOD =100.0 mg /L COD =250.0 mg /L

Sl. No.	Name and Address of STP	Year of Commissioning	City/Town/District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Hotel/Ashram/Local Urban body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	whether Achieving or Not Achieving	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body (Drain/Sub-Tributary/Tributary/River Ganga)	Name of river catchment in which STP is located (tributary of Ganga/river Ganga)	Ganga Phase	Remarks : 1-as per discussion held with CEO-2 the CETP outlet sampling point will be considered as irrigation channel and data of irrigation channel will be uploaded in CETP outlet in Kumbh Mela portal. 2- before discharging the treated effluent of 36 MLD CETP outlet it mixed with treated effluent of 130 MLD STP outlet, 43 MLD STP outlet, 5 MLD STP outlet at TEPH then pumped to
10	210 MLD, Bingawan Kanpur	2015-16	Kanpur	210	140	UASB	U.P. Jal Nigam	15.03.22	7.52	45.0	180.0	68.0	260000	140000	Not Achieving	Disposal Channel	River Pandu	Tributary of River Ganga	Phase-1	E.C. imposed of Rs. 3.0 Lacs (16.04.19) Rs. 16.50 Lacs (27.01.21) Rs. 66.0 Lacs (27.01.21)
11	2.7 MLD Fatehgarh STP	1992-93	Farrukhabad	2.7	2.0	WSP	U.P. Jal Nigam	21.03.22	7.79	27.0	120.0	53.0	79000	35000	Not Achieving	Irrigation channel	Irrigation/river ganga	River Ganga	Phase-1	Remarks : 1-as per discussion held with CEO-2 the CETP outlet sampling point will be considered as irrigation channel and data of irrigation channel will be uploaded in CETP outlet in Kumbh Mela portal. 2- before discharging the treated effluent of 36 MLD CETP outlet it mixed with treated effluent of 130 MLD STP outlet, 43 MLD STP outlet, 5 MLD STP outlet at TEPH then pumped to
12	5 MLD, Jajmau Kanpur	1989-90	Kanpur	5	5	UASB	U.P. Jal Nigam	21.03.22	7.59	90.0	280.0	110.0	120000	68000	Not Achieving	Irrigation	Irrigation Channel	River Ganga	Phase-1	Remarks : 1-as per discussion held with CEO-2 the CETP outlet sampling point will be considered as irrigation channel and data of irrigation channel will be uploaded in CETP outlet in Kumbh Mela portal. 2- before discharging the treated effluent of 36 MLD CETP outlet it mixed with treated effluent of 130 MLD STP outlet, 43 MLD STP outlet, 5 MLD STP outlet at TEPH then pumped to
13	43 MLD Jajmau, Kanpur	2020	Kanpur	43	37	ASP	U.P. Jal Nigam	21.03.22	7.59	90.0	280.0	110.0	120000	68000	Not Achieving	Irrigation	Irrigation Channel	River Ganga	Phase-1	Remarks : 1-as per discussion held with CEO-2 the CETP outlet sampling point will be considered as irrigation channel and data of irrigation channel will be uploaded in CETP outlet in Kumbh Mela portal. 2- before discharging the treated effluent of 36 MLD CETP outlet it mixed with treated effluent of 130 MLD STP outlet, 43 MLD STP outlet, 5 MLD STP outlet at TEPH then pumped to

Sl. No.	Name and Address of STP	Year of Commissioning	City/Town / District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/ process STP based	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	whether Achieving or Not Achieving	Mode of disposal of treated sewage and sludge	Name of sewage receiving water body /Drain/Sub-Tributary/ Tributary/ River/ Ganga	Name of river catchment in which STP is located (tributary of Ganga/river Ganga)	Ganga Phase	Remarks : 1-as per discussion held with CEO-2 the CETP outlet sampling point will be considered as irrigation channel and data of
14	130 MLD Jajmau, Kanpur	1998-99	Kanpur	130	120	ASP	U.P. Jal Nigam	21.03.22	7.59	90.0	280.0	110.0	120000	68000	Not Achieving	Irrigation Channel	River Ganga	Phase-I		
15	13 MLD Jalalpur, Amrapur	2017	Kanpur Dehat	13	10	SBR	U.P. Jal Nigam	29.03.22	7.55	27.0	100.0	62.0	68000	35000	Not Achieving	Disposal Channel	River Kali (East)	Tributary of River Ganga	Phase-I	
16	50 MLD STP Nuumayadahi	2013	Prayagraj	50	50	Bio-tower	Ganga Pollution control unit, U.P. Jal Nigam	22.03.22	7.28	20.0	32.0	22.0	17000	680	Not Achieving	Disposed to river Yamuna through drain. Dried sludge is used as organic manure / Landfill.	River Yamuna	River Yamuna	Phase-II	
17	10 MLD STP Ponghat	2013	Prayagraj	10	10	Bio-tower	Ganga Pollution control unit, U.P. Jal Nigam	22.03.22	7.13	16.0	26.0	18.0	8400	400	Not Achieving	Disposed to river Ganga through drain. Dried sludge is used as organic manure / Landfill.	River Ganga	River Ganga	Phase-II	
18	25 MLD STP Kodra	2013	Prayagraj	25	25	Bio-tower	Ganga Pollution control unit, U.P. Jal Nigam	22.03.22	7.24	20.0	38.0	16.0	13000	450	Not Achieving	Disposed to river Ganga through drain. Dried sludge is used as organic	River Ganga	River Ganga	Phase-II	
19	60 MLD STP Rajapur	2013	Prayagraj	60	60	UASB	Ganga Pollution control unit, U.P. Jal Nigam	22.03.22	7.29	22.0	46.0	24.0	24000	680	Not Achieving	Disposed to river Ganga through drain. Dried sludge is used as organic	River Ganga	River Ganga	Phase-II	

Sl. No.	Name and Address of STP	Year of Commissioning	City/Town/District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Hotel/Ashram/Authority/Local Urban body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	whether Achieving or Not Achieving	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body (tributary of River Ganga)	Name of river catchment in which STP is located (tributary of River Ganga)	Ganga Phase	Remarks/Action Taken (EC / Closure) with Date
20	29 MLD STP Salori-1	2007	Prayagraj	29	29	FAB	Ganga Pollution control unit, U.P. Jal Nigam	22.03.22	7.21	26.0	54.0	24.0	43000	920	Not Achieving	Disposed to river Ganga through drain. Dried sludge is used as organic	River Ganga	River Ganga	Phase-II	
21	14 MLD STP Salori-2 Expansion	2016	Prayagraj	14	14	SBR	Ganga Pollution control unit, U.P. Jal Nigam	18.03.22	7.09	12.0	30.0	10.0	9400	400	Not Achieving	Disposed to river Ganga through drain. Dried sludge is used as organic	River Ganga	River Ganga	Phase-II	
22	80 MLD STP Naini	2013	Prayagraj	20	20	ASP	Ganga Pollution control unit, U.P. Jal Nigam	22.03.22	7.43	25.0	42.0	20.0	22000	680	Not Achieving	Partially used for Irrigation. Disposed to River Yamuna through drain. Dried sludge is used as organic manure/Landfill.	River Yamuna	River Yamuna	Phase-II	
23	80 MLD STP Naini	1999	Prayagraj	60	60	ASP	Ganga Pollution control unit, U.P. Jal Nigam	22.03.22	7.43	25.0	42.0	20.0	22000	680	Not Achieving	Partially used for Irrigation. Disposed to River Yamuna through drain. Dried sludge is used as organic manure/Landfill.	River Yamuna	River Yamuna	Phase-II	
24	9.8 MLD Bhagwanpur STP	1989	Varanasi	8.0+1.8	8.0+1.8	ASP	U.P. Jal Nigam	22.03.22	7.56	28.0	112.0	88.0	5400	1300	Not Achieving	Irrigation/Manure	River Ganga/Assi	River Ganga/Assi	Phase-II	Show Cause Notice issued on dated-08.12.19 for EC of Rs. 7,74,000/-
25	80 MLD Dinaur STP	1994	Varanasi	80	80	ASP	U.P. Jal Nigam	22.03.22	7.64	27.0	128.0	78.0	430	120	Not Achieving	Disposal to Ganga/Manure	River Ganga	River Ganga	Phase-II	EC imposed of Rs. 8,82,000/- dated-23.11.20
26	50 MLD Ramana	31.05.21	Varanasi	50	50	SBR	U.P. Jal Nigam	22.03.22	7.61	9.0	29.0	9.0	350	130	Achieving		River Ganga	River Ganga	Phase-II	
27	10 MLD Ramnagar	15.03.21	Varanasi	10	10	Anaerobic Anoxic Oxidic	U.P. Jal Nigam	22.03.22	7.72	10.0	38.0	8.0	540	130	Achieving		River Ganga	River Ganga	Phase-II	
28	140 MLD Dinaur STP	11.11.2018	Varanasi	140	140	ASP	U.P. Jal Nigam	22.03.22	7.58	16.0	42.0	25.0	220	170	Not Achieving		Varana	River Ganga/Varana	Phase-II	
29	120 MLD Goithaha STP	19.02.2019	Varanasi	120	120	SBR	U.P. Jal Nigam	22.03.22	7.72	8.0	26.0	10.0	920	240	Achieving	Irrigation/Landfill	Chandpur irrigation canal	Varana	Phase-II	EC imposed of Rs. 90,30,000/- dated-23.11.20

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30	12 MLD DLW STP	06.04.1989	Varanasi	12	12	ASP	DLW	22.03.22	7.52	30.0	142.0	84.0	7900	2200	Not Achieving	Irrigation (Lohata Form)	Varana	Phase-II	Notice issued on dated-12.12.19	
31	14 MLD Pakka Pokhra	1994	Mirzapur	14	14	UASB	U.P. Jal Nigam	28.03.22	7.58	38.0	208.0	114.0	48000	34000	Not Achieving	---	Ganga	River Ganga	Phase-II	Notice has been issued through R O Sonbhadra on dated-08.12.20
32	4 MLD Vindhyachal	2008	Vindhyachal / Mirzapur	4	2.5	WSP	U.P. Jal Nigam	28.03.22	8.23	33.0	168.0	102.0	7000	2300	Not Achieving	---	Ganga	River Ganga	Phase-II	Notice has been issued through R O Sonbhadra on dated-08.12.20
33	15 MLD S.T.P. Jhaarkhandi, Materwa ki Bari	01.06.2015	Gorakhpur	15	15	ASP	U.P. Jal Nigam	29.03.22	7.58	10.00	34.0	26.0	1800.0	700	Achieving	Drain	Ramgarh Tal	Phase-II	EC imposed of Rs. 8,40,000/- dated-08.07.20	
34	30 MLD S.T.P. Opp. Manyavar Kanshiram Shahri Garib Awas Yojna, Deoria bypass Road	01.02.2015	Gorakhpur	30	30	ASP	U.P. Jal Nigam	29.03.22	7.51	9.00	32.0	24.0	1700.0	600	Achieving	Drain	River Rapti (Bitar)	Phase-II	EC imposed of Rs. 4,20,000/- dated-08.07.20	
35	38 MLD STP, Manlipur Road	1998	Saharanpur	38	38	UASB	Jal Kal	29.03.22	6.70	24.0	184.0	40.0	630	499	Achieving	Treated Sewage discharge in Dhomala to Dhomala river sludge sale to farmers	Hindon river to Yamuna river	Phase-II		
36	6.5 MLD Awass vikas Parishad STP	2018	Lucknow	6.5	6.5	SBR	U.P. Awass vikas Parishad	28.03.22	7.92	18.8	99.2	36.0	24000	9400	Achieving	Public drain	River Gomti	Phase-II		
37	37.5 MLD Awass vikas Parishad STP	2017	Lucknow	37.5	37.5	SBR	U.P. Awass vikas Parishad	28.03.22	8.23	22.4	104.0	42.0	28000	11000	Achieving	Public drain	River Gomti	Phase-II		
38	345 MLD STP, Bharwara	2011	Lucknow	345	345	UASB	U.P. Jal Nigam	28.03.22	7.72	17.2	92.8	38.0	35000	7000	Achieving	Gomti River Fertilizer Manure	River Gomti	Phase-II		
39	56 MLD STP, Daulatganj	2002	Lucknow	42+14	42+14	FAB	U.P. Jal Nigam	28.03.22	7.88	16.6	86.4	34.0	9400	610	Achieving		River Gomti	Phase-II		
40		2011					U.P. Jal Nigam													
41	56 MLD Trans Hindon (Indirapuram), Ghaziabad	2000	Ghaziabad	56	56	UASBR	Nagar Nigam	21.03.22	7.18	25.0	82.0	32.0	43000	22000	Achieving	---	River Hindon	Phase-II	EC imposed of Rs. 35,62,500/- dated-02.06.20	

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42	56 MLD S.B.R., Bapudham, Ghaziabad	2014	Ghaziabad	56	56	SBR	Ghaziabad Development Authority	21.03.22	7.56	11.0	52.0	13.0	2200	680	Achieving	----	Hindon	Hindon	Phase-II		
43	30 MLD, Saduliabad (Loni), Ghaziabad	2012	Ghaziabad	30	30	MBR	U.P. Jal Nigam	21.03.22	7.9	8.0	47.0	9.0	2700	790	Achieving	----	Hindon	Hindon	Phase-II		
44	74 MLD S.B.R., Indirapuram, Ghaziabad	2013	Ghaziabad	74	74	SBR	U.P. Jal Nigam	21.03.22	7.22	8.0	56.0	10.0	2700	930	Achieving	----	River Hindon	River Hindon	Phase-II	EC imposed of Rs. 56,50,000/-	
45	56 MLD, Indirapuram, (GDA), Ghaziabad	2012	Ghaziabad	56	56	SBR	GDA	21.03.22	7.35	9.0	60.0	10.0	1700	400	Achieving	----	----	River Hindon	Phase-II		
46	56 MLD S.B.R., Dudahaide Vijay Nagar, Ghaziabad	2013	Ghaziabad	56	56	SBR	GDA	21.03.22	7.8	8.0	42.0	9.0	2100	830	Achieving	----	River Hindon	River Hindon	Phase-II		
47	56 MLD S.B.R., Morty, Ghaziabad	2018	Ghaziabad	56	56	SBR	GDA	21.03.22	7.33	12.0	72.0	22.0	2500	930	Achieving	----	River Hindon	River Hindon	Phase-II		
48	70 MLD U.A.S.B.R. Dudahaide Vijay Nagar, Ghaziabad	2000	Ghaziabad	70	70	UASBR	Nagar Nigam	21.03.22	7.7	24.0	92.0	42.0	38000	32000	Achieving	----	River Hindon	River Hindon	Phase-II	Show Cause notice for imposition of EC of Rs. 27,37,500/- dated 08.12.19	
49	3 MLD Pikhau	2015	Ghaziabad	3	3	MBBR	U.P. Jal Nigam	21.03.22	7.88	18.0	66.0	24.0	3400	840	Achieving	----	Kadabab drain	River kali/ River Ganga	Phase-II		
50	5 MLD Tronica City, Loni	17.12.2019	Ghaziabad	5	3	MBR	UPSIDC	21.03.22	8.03	22.0	122.0	46.0	3200	2200	Achieving	Green belts development			Phase-II		
51	56 MLD S.B.R. Govindpuram, Ghaziabad	2014	Ghaziabad	56	56	SBR	GDA	21.03.22	7.86	10.0	58.0	17.0	1100	610	Achieving	----	River Hindon	River Hindon	Phase-II		
52	78 MLD Dhadhpura, Agra	2001	Agra	78	68.41	UASB	U.P. Jal Nigam	21.03.22	7.94	25.0	152.0	42.0	170000	110000	Achieving	Agriculture (on land)	On Land	Onland	Phase-II		
53	2.25 MLD Budika Nagla, Agra	2001	Agra	2.25	2.97	Oxidation Pond	U.P. Jal Nigam	21.03.22	8.08	26.0	160.0	46.0	210000	130000	Achieving	River Yamuna	River Yamuna	Irrigation/River Yamuna	Phase-II	E.C. imposed of Rs.5,90,625/- dated-18.07.20	
54	10 MLD Peelkhar, Agra	2001	Agra	10	9.74	Oxidation Pond	U.P. Jal Nigam	21.03.22	8.13	28.0	168.0	45.0	110000	70000	Achieving	----	River Yamuna	River Yamuna	Irrigation/River Yamuna	Phase-II	E.C. imposed of Rs.7,87,500/- dated-18.07.19
55	12 MLD Devri Road, Agra (Bhinnagr), Agra	2011	Agra	12	6.35	UASB	U.P. Jal Nigam	21.03.22	8.11	28.0	144.0	42.0	3400	600	Achieving	River Yamuna	River Yamuna	River Yamuna	Phase-II		

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56	14 MLD Jagapur, Sikanderpur, Agra	2011	Agra	14	13.39	UASB	U.P. Jal Nigam	21.03.22	8.18	24.0	136.0	40.0	2200	700	Achieving	Agriculture (on land)	On Land	Onland	Phase-II	
57	40 MLD Sedarban, Bichhapuri, Agra	2013	Agra	40	18.73	UASB	U.P. Jal Nigam	21.03.22	7.93	28.0	152.0	48.0	2200	800	Achieving	River Yamuna	River Yamuna	River Yamuna	Phase-II	
58	24 MLD Dhadihpura (New), Agra	2014	Agra	24	18.91	UASB	U.P. Jal Nigam	21.03.22	7.98	27.0	144.0	47.0	2600	700	Achieving	Agriculture (on land)	On Land	Onland	Phase-II	
59	36 MLD Sedarwan (Bichpur) New 4.50 MLD Kalindi Vihar, Agra	2018	Agra	36	36	SBR	ADA	21.03.22	8.10	26.0	128.0	42.0	110000	70000	Achieving	Land/ Agra canal	Land/ Agra canal	Land/ Agra canal	Phase-II	
60	03 MLD Pandav Nagar, Meerut	2014	Agra	4.5	4.5	UASB	ADA	21.03.22	7.80	29.0	168.0	48.0	170000	90000	Achieving	Kanwan River	Kanwan River	River Yamuna	Phase-II	
61	07 MLD Pallaipuram-1, Meerut	2013	Meerut	3	2.7	ASP	MDA	28.03.22	7.50	17.0	156.0	55.0	3400	2700	Achieving	----	River Kali (East)	River Kali (East)	Phase-I	
62	10 MLD Lohiya Nagar, Meerut	2012	Meerut	7	6.5	ASP	MDA	28.03.22	7.40	17.0	156.0	52.0	3300	2600	Achieving	----	River Kali (East)	River Kali (East)	Phase-I	
63	15 MLD Shatabdinagar, Meerut	2010	Meerut	10	2	ASP	MDA	28.03.22	7.50	18.0	168.0	65.0	3400	2600	Achieving	----	River Kali (East)	River Kali (East)	Phase-I	
64	7 MLD Pallavpuram-2, Meerut	2010	Meerut	15	4.8	ASP	MDA	28.03.22	7.40	18.0	160.0	65.0	3400	2700	Achieving	----	River Kali (East)	River Kali (East)	Phase-I	
65	15 MLD Vedvyasपुरी Meerut	2008	Meerut	7	7	MBBR	MDA	28.03.22	7.20	16.0	148.0	45.0	3200	2500	Achieving	----	River Kali (East)	River Kali (East)	Phase-I	
66	06 MLD Rakshapuram, Meerut	2010	Meerut	15	4.5	ASP	MDA	28.03.22	7.50	18.0	168.0	67.0	3400	2700	Achieving	----	River Kali (East)	River Kali (East)	Phase-I	
67	06 MLD Shradhapuri-1, Meerut	2011	Meerut	6	4.4	ASP	MDA	28.03.22	7.20	15.0	140.0	48.0	3100	2500	Achieving	----	River Kali (East)	River Kali (East)	Phase-I	
68	06 MLD Sainik Vihar, Meerut	2010	Meerut	6	5.5	ASP	MDA	28.03.22	7.40	38.0	168.0	62.0	3800	3100	Not Achieving	----	River Kali (East)	River Kali (East)	Phase-I	
69	5 MLD Modipuram Tiraha	2017	Meerut	6	5.95	UASB	MDA	28.03.22	7.40	15.0	148.0	54.0	3100	2700	Achieving	----	River Kali (East)	River Kali (East)	Phase-I	
70	07 MLD Sports Goods Complex, Meerut	2016	Meerut	5	4.9	ASP	MDA	28.03.22	7.60	34.0	268.0	58.0	5800	4000	Not Achieving	----	River Kali (East)	River Kali (East)	Phase-I	
71	07 MLD Sports Goods Complex, Meerut	2012	Meerut	7	4	ASP	MDA	28.03.22	7.20	17.0	156.0	57.0	3300	2600	Achieving	----	River Kali (East)	River Kali (East)	Phase-I	

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72	72 MLD Garh road (Jagriti vihar)	2018	Meerut	72	65	SBR	U.P. Jal Nigam	28.03.22	7.20	10.0	84.0	12.0	910	780	Achieving	Treated sewage by conduit and sludge to pit	River Kali (East)	River Ganga	Phase-I	
73	10 MLD Ganga Nagar, Meerut	2011	Meerut	10	3.8	SBR	MDA	28.03.22	7.40	36.0	284.0	74.0	6300	4600	Achieving	---	River Kali (East)	River Kali (East)	Phase-I	
74	06 MLD Shradhapuri-Phase-2, Meerut	2012	Meerut	6	5.6	ASP	MDA	28.03.22	7.30	15.0	144.0	45.0	3100	2700	Achieving	---	River Kali (East)	River Kali (East)	Phase-I	
75	32.5 MLD Nagar Palika Parishad, Muzaffarnagar	2002	Muzaffarnagar	32.5	32.5	Oxidation Pond	Nagar Palika Parishad, Muzaffarnagar	28.03.22	7.2	24	102	42	210000	140000	Achieving	---	River Kali West	River Hindon	Phase-II	
76	12 MLD Ayodhya	2014	Ayodhya	12	6	UASB	U.P. Jal Nigam	28.03.22	8.15	29	90	36	8400	4600	Achieving	---	Through Pond	River Saryu	Phase-II	
77	13.59 MLD, Masuni, Mathura	2007	Mathura	13.59	8	Oxidation Pond	Nagar Palika Parishad	22.03.22	8.20	28.0	216.0	54.0	79000	930	Achieving	---	River Yamuna	River Yamuna	Phase-II	
78	14.5 MLD Trans-yamuna, Jamunapar, Mathura	2007	Mathura	14.5	7	Oxidation Pond	Nagar Palika Parishad	22.03.22	8.10	40.0	224.0	56.0	240000	22000	Not Achieving	---	River Yamuna	River Yamuna	Phase-II	
79	08 MLD STP Near 100 Bed Hospital Vrindavan, Mathura	2015	Mathura	8.0	7.0	UASB Reactor	U.P. Jal Nigam	22.03.22	7.60	26.0	168.0	40.0	84000	26000	Achieving	---	River Yamuna	River Yamuna	Phase-II	
80	04 MLD Vrindavan Near Pagal Baba Mandir, Mathura	2007	Mathura	4.0	3.8	Oxidation Pond	Nagar Palika Parishad	22.03.22	7.80	42.0	232.0	62.0	540000	170000	Not Achieving	---	River Yamuna	River Yamuna	Phase-II	E.C. imposed of Rs.100000/- dated 15.02.19
81	30 MLD Masuni Mathura	2021	Mathura	30	20	SBR	U.P. Jal Nigam	22.03.22	7.80	25.0	160.0	31.0	70000	910	Achieving	Final Discharge on Forest Land			Phase-II	
82	16 MLD Trans Yamuna, Laxmi Nagar, Mathura	2015	Mathura	16	6	UASB Reactor	U.P. Jal Nigam	22.03.22	8.30	24.0	208.0	51.0	150000	7000	Achieving	---	River Yamuna	River Yamuna	Phase-II	E.C. imposed of Rs.50,000/- dated 15.02.19
83	2.76 MLD Goverdhan STP	2011	Mathura	2.76	2.76	Oxidation Pond	Nagar Palika Parishad	22.03.22	7.90	72.0	344.0	142.0	2200000	3500000	Not Achieving	---	Drain	River Yamuna	Phase-II	E.C. imposed of Rs.100000/- dated 15.02.19
84	33 MLD Sector-54, Noida	2011	Noida	33	33	SBR	Noida Authority	22.03.22	7.39	12.0	112.0	55.0	2100	1400	Achieving	---	River Yamuna	River Yamuna	Phase-II	
85	25 MLD Sector-50, Noida	2015	Noida	25	25	SBR	Noida Authority	22.03.22	7.31	16.5	144.0	63.0	2200	1700	Achieving	---	River Yamuna	River Yamuna	Phase-II	
86	35 MLD Sector-123, Noida	2011	Noida	35	35	SBR	Noida Authority	22.03.22	7.57	15.0	136.0	63.0	2700	1100	Achieving	---	River Hindon	River Hindon	Phase-II	

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87	50 MLD Sector-168, Noida	2015	Noida	50	50	SBR	Noida Authority	22.03.22	7.52	16.5	144.0	65.0	1200	400	Achieving	---	River Yamuna	River Yamuna	Phase-II	
88	2.0 MLD Greater Noida Authority STP, Vill-Badalpur	2015	Greater Noida	2	2	MBBR	Greater Noida Authority	14.03.22	7.69	13.0	37.0	20.0	-	-	Achieving	Drain	Hindon	River Yamuna	Phase-II	
89	15 MLD ECO tech -2	2018	Greater Noida	15	8	SBR	Greater Noida Authority	14.03.22	7.47	20.0	52.0	13.0	-	-	Achieving	---	---	---	Phase-II	
90	20 MLD ECO tech -3	2018	Greater Noida	20	10	SBR	Greater Noida Authority	14.03.22	7.5	18.0	40.0	15.0	-	-	Achieving	---	---	---	Phase-II	
91	137 MLD Kasma, Greater Noida	2015	Greater Noida	137	50	SBR	Greater Noida Authority	14.03.22	7.62	12.0	48.0	25.0	4100	2700	Achieving	---	River Hindon	River Hindon	Phase-II	
92	34 MLD Sector - 50 Noida	2012	Noida	34	34	SBR	Noida Authority	22.03.22	7.34	13.5	104.0	51.0	2100	1500	Achieving	---	River Yamuna	River Yamuna	Phase-II	
93	54 MLD Sector-54, Noida	2012	Noida	54	54	SBR	Noida Authority	22.03.22	7.49	18.0	152.0	67.0	3400	2700	Achieving	---	River Yamuna	River Yamuna	Phase-II	
94	0.805 MLD Ahara Road, Zone A, Anoopshahar	2003	Bulandshahar	0.805	0.805	Oxidation Pond	U.P. Jal Nigam	28.03.22	7.65	28.0	176.0	88.0	5400000	4300000	Not Achieving	Treated Sewage - For Irrigation & Sludge - as Manure in Agricultural Field	For Irrigation	River Ganga	Phase-1	
95	1.75 MLD Ahara Road, Zone-B, Anoopshahar	2003	Bulandshahar	1.75	1.75	Oxidation Pond	U.P. Jal Nigam	28.03.22	7.69	22	168.0	81.0	5400000	4000000	Not Achieving	Treated Sewage - For Irrigation & Sludge - as Manure in Agricultural Field	Ganga	River Ganga	Phase-1	
96	2.25 MLD Narora Atomic power Station Narora Township	2000	Bulandshahar	2.25	2.25	ASP	Narora Atomic power Station	28.03.22	7.45	12.0	72.0	51.0	1100	540	Not Achieving	Treated Sewage - For Irrigation & Sludge - as Manure in Agricultural Field	For Irrigation		Phase-1	STP Mobile app downloaded & OCEMS data Transmitted on CPCB Server
97	1.5 MLD Anoopshahar Zone A (NGBA)	2016	Bulandshahar	1.5	1.5	MBBR	U.P. Jal Nigam	28.03.22	7.43	22.0	156.0	78.0	4300000	3100000	Not Achieving	Treated Sewage - For Irrigation	For Irrigation	River Ganga	Phase-1	

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98	01 MLD STP Zone-B Anoopshahar	2016	Bulandshahar	1.0	1.0	MBBR	U.P. Jal Nigam	28.03.22	7.82	20.0	156.0	82.0	3300000	2200000	Not Achieving	Treated Sewage- Ganga River	River Ganga	River Ganga	Phase-I	
99	24 MLD Bijinor	2018	Bijnor	24	10	UASB	U.P. Jal Nigam	22.03.22	7.88	10.0	48.0	28.0	2200	120	Achieving	---	Henraj Drain	River Ganga	Phase-I	
100	14 MLD Benzirpur	2016	Rampur	14	0.11	UASB	U.P. Jal Nigam	29.03.22	7.5	22.0	92.0	44.0	130	50	Achieving	---	Ramganga River	Ramganga River	Phase-I	
101	58 MLD Moradabad	2018	Moradabad	58	18	SBR	U.P. Jal Nigam	29.03.22	7.3	9.6	72.0	9.0	120	50	Achieving	NA	Ramganga River	Ramganga River	Phase-I	
102	5 MLD Rampur	2016	Rampur	5	0.003	SBR	U.P. Jal Nigam	22.03.22	7.5	9.4	44	9	120	50	Achieving	NA	Ramganga River	Ramganga River	Phase-I	

Norms for STPs at Ganga Front Towns will be followed as specified in NGT OA No. 1069/2018, date of hearing 30.04.2019 & CPCB directions dated 26.06.2020

(pH= 5.5-9.0, BOD= 10mg/l, COD= 50 mg/l, TSS= 20 mg/l, Total Nitrogen= 10 mg/l, Total Phosphorus= 1.0 mg/l, FC= 230 MPN/100ml) situated at other than Ganga front towns will follow Standards of STP Notified by MoEF dated 13.10.2017. Note : Expansion of Naimi STP 60 MLD +20 MLD = 80MLD

STPs

**U.P. Pollution Control Board  
STPs - Achieving Norms**

March - 2022

Sl. No.	Name and Address of STP	Year of Commissioning	City/Town / District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	whether Achieving or Not Achieving	Mode of disposal of treated sewage and sludge	Name of treated sewage water body Drain/Sub-Tributary/ Tributary/ River/ Ganga	Name of river receiving which STP is located (tributary of Gange/river Ganga)	Ganga Phase	Remarks / Action Taken (EC / Closure with Date
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
1	10.445 MLD STP near Tixi Tempel	2001	Etawah	10.445	10.445	WSP	Yamuna Pollution Control Unit, UP Jal Nigam, Agra	10.03.22	7.60	22.0	208.0	53.0	9000	700	Achieving	---	Jharana Nala	River Yamuna	Phase-II	
2	03 MLD STP Firozabad	2014	Firozabad	3	3	UASB	Jal Kal	14.03.22	8.20	29.0	200.0	76.0	50000	14000	Achieving	---	As per Jal Kal Vibhag nagar nigam information approx -3MLD treated sewage is used by horticulture department for irrigation of Plantation/ trees		Phase-II	
3	23 MLD STP at Manja Odanya, Padaria	2014	Maunpuri	23.0	10.4	UASB	Nagar Patika Patishad	04.03.22	7.40	25.0	216.0	64.0	90000	27000	Achieving	Through Drain	Khajra Drain	Ishan River / River Ganga	Phase-II	
4	3.42 MLD Near Divyang kendra	2000	Chitrakoot	3.42	3.42	Oxidation Pond	U.P. Jal Nigam	10.09.20	7.50	22.0	115.2	86.0	92000	43000	Achieving	---	Lowland area	Lowland area to River Mandakini	Phase-II	
5	42 MLD, Sejari Kanpur	2016-17	Kanpur	42	22	ASP	U.P. Jal Nigam	21.03.22	7.86	21.0	160.0	45.0	1400	600	Achieving	Disposal Channel	River Pandu	Tributary of River Ganga	Phase-I	BOD Incubator is not in working condition as per RO
6	50 MLD Ramana	31.03.21	Varanasi	50	50	SBR	U.P. Jal Nigam	22.03.22	7.61	9.0	29.0	9.0	350	130	Achieving			River Ganga	Phase-II	
7	10 MLD Ramnagar	15.03.21	Varanasi	10	10	Anaerobic Anoxic Oxid	U.P. Jal Nigam	22.03.22	7.72	10.0	38.0	8.0	540	130	Achieving			River Ganga	Phase-II	
8	120 MLD Goithaha STP	19.02.2019	Varanasi	120	120	SBR	U.P. Jal Nigam	22.03.22	7.72	8.0	26.0	10.0	920	240	Achieving	Irrigation / Landfill	Chandpur irrigation canal	Varuna	Phase-II	EC imposed of Rs. 90,30,000/- dated-23.11.20
9	15 MLD S.T.P. Jharkhandi, Maherwa ki Bari	01.06.2015	Gorakhpur	15	15	ASP	U.P. Jal Nigam	29.03.22	7.58	10.00	34.0	26.0	1800.0	700	Achieving	Drain	Ramgarh Tal		Phase-II	EC imposed of Rs. 8,40,000/- dated-08.07.20
10	30 MLD S.T.P. Opp. Manyavar Kanshiram Shabri Garib Awas Yojna, Deoria bypass Road	01.02.2015	Gorakhpur	30	30	ASP	U.P. Jal Nigam	29.03.22	7.51	9.00	32.0	24.0	1700.0	600	Achieving	Drain	River Rapti	River Ganga (Bithar)	Phase-II	EC imposed of Rs. 4,20,000/- dated-08.07.20

Sl. No.	Name and Address of STP	Year of Commissioning	City/Town / District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Host/Asstn/Authority/Local Urban body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	whether Achieving or Not Achieving	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/Tributary/River Ganga	Name of river catchment in which STP is located (tributary of Ganga/river Ganga)	Ganga Phase	Remark Action Taken (EC / Closure) with Date
11	38 MLD STP, Mahipur Road	1998	Saharanpur	38	38	UASB	Jal Kal	29.03.22	6.70	24.0	184.0	40.0	630	499	Achieving	Treated Sewage discharge in Dhomala river sludge sale to farmers	Hindon river to Yamuna river	Phase-II		
12	6.5 MLD Awas vikas Parishad STP	2018	Lucknow	6.5	6.5	SBR	U.P. Awas vikas Parishad	28.03.22	7.92	18.8	99.2	36.0	24000	9400	Achieving	Public drain	River Gomti	Phase-II		
13	37.5 MLD Awas vikas Parishad STP	2017	Lucknow	37.5	37.5	SBR	U.P. Awas vikas Parishad	28.03.22	8.23	22.4	104.0	42.0	28000	11000	Achieving	Public drain	River Gomti	Phase-II		
14	345 MLD STP, Bharwara	2011	Lucknow	345	345	UASB	U.P. Jal Nigam	28.03.22	7.72	17.2	92.8	38.0	35000	7000	Achieving	Gomti River Fertilizer Manure	River Gomti	Phase-II		
15	56 MLD STP, Daultganj	2002	Lucknow	42+14	42+14	FAB	U.P. Jal Nigam	28.03.22	7.88	16.6	86.4	34.0	9400	610	Achieving		River Gomti	Phase-II		
16		2011					U.P. Jal Nigam													
17	56 MLD Trans Hindon (Indrapuram), Ghaziabad	2000	Ghaziabad	56	56	UASBR	Nagar Nigam	21.03.22	7.18	25.0	82.0	32.0	43000	22000	Achieving	---	River Hindon	Phase-II	EC imposed of Rs. 35,62,500/- dated-02.06.20	
18	56 MLD S.B.R., Bapudham, Ghaziabad	2014	Ghaziabad	56	56	SBR	Ghaziabad Development Authority	21.03.22	7.56	11.0	52.0	13.0	2200	680	Achieving	---	Hindon	Phase-II		
19	30 MLD, Sadullabad (Loni), Ghaziabad	2012	Ghaziabad	30	30	MBR	U.P. Jal Nigam	21.03.22	7.9	8.0	47.0	9.0	2700	790	Achieving	---	Hindon	Phase-II		
20	74 MLD S.B.R., Indrapuram, Ghaziabad	2013	Ghaziabad	74	74	SBR	U.P. Jal Nigam	21.03.22	7.22	8.0	56.0	10.0	2700	930	Achieving	---	River Hindon	Phase-II	EC imposed of Rs. 56,50,000/-	
21	56 MLD, Indrapuram, (GDA), Ghaziabad	2012	Ghaziabad	56	56	SBR	GDA	21.03.22	7.35	9.0	60.0	10.0	1700	400	Achieving	---	---	Phase-II		
22	56 MLD S.B.R., Dudaiaida Vijay Nagar, Ghaziabad	2013	Ghaziabad	56	56	SBR	GDA	21.03.22	7.8	8.0	42.0	9.0	2100	830	Achieving	---	River Hindon	Phase-II		
23	56 MLD S.B.R., Morty, Ghaziabad	2018	Ghaziabad	56	56	SBR	GDA	21.03.22	7.33	12.0	72.0	22.0	2500	930	Achieving	---	River Hindon	Phase-II		

Sl. No.	Name and Address of STP	Year of Commissioning	City/Town/District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Hotel/Ashram/Authority/Local Urban body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	whether Achieving or Not Achieving	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/Tributary/River/Ganga	Name of river catchment in which STP is located (tributary of Ganga/river Ganga)	Ganga Phase	Remark - Action Ta. (EC / Closure with Date
24	70 MLD U.A.S.B.R. Dudahaada Vijay Nagar, Ghaziabad	2000	Ghaziabad	70	70	UASBR	Nagar Nigam	21.03.22	7.7	24.0	92.0	42.0	38000	32000	Achieving	---	River Hindon	River Hindon	Phase-II	Show Cause notice for imposition of EC of Rs. 27,37,500/- dated 08.12.19
25	3 MLD Pilkhau	2015	Ghaziabad	3	3	MBBR	U.P. Jal Nigam	21.03.22	7.88	18.0	66.0	24.0	3400	840	Achieving	---	Kadradab drain	River kali/ River Ganga	Phase-II	
26	5 MLD Tronica City, Loni	17.12.2019	Ghaziabad	5	3	MBR	UPSIDC	21.03.22	8.03	22.0	122.0	46.0	3200	2200	Achieving	Green belts development			Phase-II	
27	56 MLD S.B.R. Govindpuram, Ghaziabad	2014	Ghaziabad	56	56	SBR	GDA	21.03.22	7.86	10.0	58.0	17.0	1100	610	Achieving	---	River Hindon	River Hindon	Phase-II	
28	78 MLD Dhadhpura, Agra	2001	Agra	78	68.41	UASB	U.P. Jal Nigam	21.03.22	7.94	25.0	152.0	42.0	170000	110000	Achieving	Agriculture (on land)	On Land	Onland	Phase-II	
29	2.25 MLD Budika Nagla, Agra	2001	Agra	2.25	2.97	Oxidation Pond	U.P. Jal Nigam	21.03.22	8.08	26.0	160.0	46.0	210000	130000	Achieving	River Yamuna	River Yamuna	Irrigation/River Yamuna	Phase-II	E.C. imposed of Rs.5,90,625/- dated-18.07.20
30	10 MLD Peelakhar, Agra	2001	Agra	10	9.74	Oxidation Pond	U.P. Jal Nigam	21.03.22	8.13	28.0	168.0	45.0	110000	70000	Achieving	---	River Yamuna	River Yamuna	Phase-II	E.C. imposed of Rs7,87,500/- dated-18.07.19
31	12 MLD Devri Road, (Bhimnagri), Agra	2011	Agra	12	6.35	UASB	U.P. Jal Nigam	21.03.22	8.11	28.0	144.0	42.0	3400	600	Achieving	River Yamuna	River Yamuna	Phase-II		
32	14 MLD Jaganpur, Sikandarpur, Agra	2011	Agra	14	13.39	UASB	U.P. Jal Nigam	21.03.22	8.18	24.0	136.0	40.0	2200	700	Achieving	Agriculture (on land)	On Land	Onland	Phase-II	
33	40 MLD Sadarwan, Bichhpuri, Agra	2013	Agra	40	18.73	UASB	U.P. Jal Nigam	21.03.22	7.93	28.0	152.0	48.0	2200	800	Achieving	River Yamuna	River Yamuna	Phase-II		
34	24 MLD Dhadhpura (New), Agra	2014	Agra	24	18.91	UASB	U.P. Jal Nigam	21.03.22	7.98	27.0	144.0	47.0	2600	700	Achieving	Agriculture (on land)	On Land	Onland	Phase-II	
35	36 MLD Sadarwan (Bichhpuri) New	2018	Agra	36	36	SBR	ADA	21.03.22	8.10	26.0	128.0	42.0	110000	70000	Achieving	Land/ Agra canal	Land/ Agra canal	Phase-II		
36	4.50 MLD Kalindi Vihar, Agra	2014	Agra	4.5	4.5	UASB	ADA	21.03.22	7.80	29.0	168.0	48.0	170000	90000	Achieving	Karwan River	River Yamuna	Phase-II		
37	03 MLD Pandav Nagar, Meerut	2013	Meerut	3	2.7	ASP	MDA	28.03.22	7.50	17.0	156.0	55.0	3400	2700	Achieving	---	River Kali (East)	River Kali (East)	Phase-I	
38	07 MLD Pallavpuram-1, Meerut	2012	Meerut	7	6.5	ASP	MDA	28.03.22	7.40	17.0	156.0	52.0	3300	2600	Achieving	---	River Kali (East)	River Kali (East)	Phase-I	
39	10 MLD Lohiya Nagar, Meerut	2010	Meerut	10	2	ASP	MDA	28.03.22	7.50	18.0	168.0	65.0	3400	2600	Achieving	---	River Kali (East)	River Kali (East)	Phase-I	

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40	15 MLD Shatabdinagar, Meerut	2010	Meerut	15	4.8	ASP	MDA	28.03.22	7.40	18.0	160.0	65.0	3400	2700	Achieving	---	River Kali (East)	River Kali (East)	Phase-I	
41	7 MLD Pallaypuram-2, Meerut	2008	Meerut	7	7	MBBR	MDA	28.03.22	7.20	16.0	148.0	45.0	3200	2500	Achieving	---	River Kali (East)	River Kali (East)	Phase-I	
42	15 MLD Vedyasपुरी Meerut	2010	Meerut	15	4.5	ASP	MDA	28.03.22	7.50	18.0	168.0	67.0	3400	2700	Achieving	---	River Kali (East)	River Kali (East)	Phase-I	
43	06 MLD Rakshapuram, Meerut	2011	Meerut	6	4.4	ASP	MDA	28.03.22	7.20	15.0	140.0	48.0	3100	2500	Achieving	---	River Kali (East)	River Kali (East)	Phase-I	
44	06 MLD Sainik Vihar Meerut	2017	Meerut	6	5.95	UASB	MDA	28.03.22	7.40	15.0	148.0	54.0	3100	2700	Achieving	---	River Kali (East)	River Kali (East)	Phase-I	
45	07 MLD Sports Goods Complex, Meerut	2012	Meerut	7	4	ASP	MDA	28.03.22	7.20	17.0	156.0	57.0	3300	2600	Achieving	---	River Kali (East)	River Kali (East)	Phase-I	
46	72 MLD Garh road (Jagruti vilhar)	2018	Meerut	72	65	SBR	U.P. Jal Nigam	28.03.22	7.20	10.0	84.0	12.0	910	780	Achieving	Treated sewage by conduit and sludge to pit	River Kali (East)	River Ganga	Phase-I	
47	06 MLD Shradhapuri-Phase-2, Meerut	2012	Meerut	6	5.6	ASP	MDA	28.03.22	7.30	15.0	144.0	45.0	3100	2700	Achieving	---	River Kali (East)	River Kali (East)	Phase-I	
48	32.5 MLD Nagar Palika Parishad, Muzaffarnagar	2002	Muzaffar Nagar	32.5	32.5	Oxidation Pond	Nagar Palika Parishad, Muzaffarnagar	28.03.22	7.2	24	102	42	210000	140000	Achieving	---	River Kali West	River Hindon	Phase-II	
49	12 MLD Ayodhya	2014	Ayodhya	12	6	UASB	U.P. Jal Nigam	28.03.22	8.15	29	90	36	8400	4600	Achieving	---	Through Pond	River Saryu	Phase-II	
50	13.59 MLD, Masani, Mathura	2007	Mathura	13.59	8	Oxidation Pond	Nagar Palika Parishad	22.03.22	8.20	28.0	216.0	54.0	79000	930	Achieving	---	River Yamuna	River Yamuna	Phase-II	
51	08 MLD STP Near 100 Bed Hospital Vrindavan, Mathura	2015	Mathura	8.0	7.0	UASB Reactor	U.P. Jal Nigam	22.03.22	7.60	26.0	168.0	40.0	84000	26000	Achieving	---	River Yamuna	River Yamuna	Phase-II	
52	30 MLD Masani Mathura	2021	Mathura	30	20	SBR	U.P. Jal Nigam	22.03.22	7.80	25.0	160.0	31.0	70000	910	Achieving	Final Discharge on Forest Land			Phase-II	
53	16 MLD Trans Yamuna, Laxmi Nagar, Mathura	2015	Mathura	16	6	UASB Reactor	U.P. Jal Nigam	22.03.22	8.30	24.0	208.0	51.0	150000	7000	Achieving	---	River Yamuna	River Yamuna	Phase-II	E.C. imposed of Rs.50,000/- dated 15.02.19
54	33 MLD Sector-54, Noida	2011	Noida	33	33	SBR	Noida Authority	22.03.22	7.39	12.0	112.0	55.0	2100	1400	Achieving	---	River Yamuna	River Yamuna	Phase-II	
55	25 MLD Sector-50, Noida	2015	Noida	25	25	SBR	Noida Authority	22.03.22	7.31	16.5	144.0	63.0	2200	1700	Achieving	---	River Yamuna	River Yamuna	Phase-II	

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56	35 MLD Sector-123, Noida	2011	Noida	35	35	SBR	Noida Authority	22.03.22	7.57	15.0	136.0	63.0	2700	1100	Achieving	----	River Hindon	River Hindon	Phase-II	
57	50 MLD Sector-168, Noida	2015	Noida	50	50	SBR	Noida Authority	22.03.22	7.52	16.5	144.0	65.0	1200	400	Achieving	----	River Yamuna	River Yamuna	Phase-II	
58	2.0 MLD Greater Noida Authority STP, Vill- Badliapur	2015	Greater Noida	2	2	MBBR	Greater Noida Authority	14.03.22	7.69	13.0	37.0	20.0	-	-	Achieving	Drain	Hindon	River Yamuna	Phase-II	
59	15 MLD ECO tech -2	2018	Greater Noida	15	8	SBR	Greater Noida Authority	14.03.22	7.47	20.0	52.0	13.0	-	-	Achieving	----	----	----	Phase-II	
60	20 MLD ECO tech -3	2018	Greater Noida	20	10	SBR	Greater Noida Authority	14.03.22	7.5	18.0	40.0	15.0	-	-	Achieving	----	----	----	Phase-II	
61	137 MLD Kasana, Greater Noida	2015	Greater Noida	137	50	SBR	Greater Noida Authority	14.03.22	7.62	12.0	48.0	25.0	-	-	Achieving	----	River Hindon	River Hindon	Phase-II	
62	34 MLD Sector - 50 Noida	2012	Noida	34	34	SBR	Noida Authority	22.03.22	7.34	13.5	104.0	51.0	2100	1500	Achieving	----	River Yamuna	River Yamuna	Phase-II	
63	54 MLD Sector-54, Noida	2012	Noida	54	54	SBR	Noida Authority	22.03.22	7.49	18.0	152.0	67.0	3400	2700	Achieving	----	River Yamuna	River Yamuna	Phase-II	
64	24 MLD Bijoor	2018	Bijnor	24	10	UASB	U.P. Jal Nigam	22.03.22	7.88	10.0	48.0	28.0	2200	120	Achieving	---	Hemraj Drain	River Ganga	Phase-I	
65	14 MLD Benzirpur	2016	Rampur	14	0.11	UASB	U.P. Jal Nigam	29.03.22	7.5	22.0	92.0	44.0	130	50	Achieving	---	Ramganga River	Ramganga River	Phase-I	
66	58 MLD Moradabad	2018	Moradabad	58	18	SBR	U.P. Jal Nigam	29.03.22	7.3	9.6	72.0	9.0	120	50	Achieving	NA	Ramganga River	Ramganga River	Phase-I	
67	5 MLD Rampur	2016	Rampur	5	0.003	SBR	U.P. Jal Nigam	22.03.22	7.5	9.4	44	9.0	120	50	Achieving	NA	Ramganga River	Ramganga River	Phase-I	

Norms for STPs at Ganga Front Towns will be followed as specified in NGT OA No. 1069/2018, date of hearing 30.04.2019 & CPCB directions dated 26.06.2020

(pH= 5.5-9.0, BOD= 10mg/l, COD= 50 mg/l, TSS= 20 mg/l, Total Nitrogen= 10 mg/l, Total Phosphorus= 1.0 mg/l, FC= 230 MPN/100ml)

situated at other than Ganga front towns will follow Standards of STP Notified by MoEF dated 13.10.2017. Note : Expansion of Naini STP 60 MLD +20 MLD = 80MLD

STPs

**U.P. Pollution Control Board**

**STPs - Not Achieving Norms**

**March - 2022**

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1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
1	13.5 MLD STP at Mauja Umrain	2013	Etawah	13.5	3.0	WSP	Nagar Palika Parishad, Etawah	10.03.22	7.70	42.0	264.0	112.0	110000	34000	Not Achieving	On Land Shudge-In Agriculture	On Land	Treated sewage is used for irrigation	Phase-II	
2	67 MLD Mohamadpur, Biharpur	2020	Firozabad	67	67	ASP+ extended aeration	U.P. Jal Nigam	14.03.22	7.90	42.0	208.0	96.0	70000	22000	Not Achieving	---	---	River Yamuna	Phase-II	
3	1.65 MLD Saifai	2013	Etawah	1.65	1.65	SBR	U.P. Jal Nigam	10.03.22	7.80	40.0	224.0	88.0	80000	24000	Not Achieving	River Sengar	Treated sewage is used for plantation	Phase-II		
4	36 MLD (9 MLD CETP + 27 MLD STP)	01.06.1994	Kanpur	36 (9 MLD CETP + 27 MLD STP)	36 (9 MLD CETP + 27 MLD STP)	ASP	U.P. Jal Nigam	21.03.22	7.59	90.0	280.0	110.0	120000	68000	Not Achieving	Irrigation Channel	Irrigation Channel	Phase-I	Standards of Irrigation Channel pH =6.5-9.0 BOD =100.0 mg /L COD =250.0 mg /L	
5	210 MLD, Bingawan Kanpur	2015-16	Kanpur	210	140	UASB	U.P. Jal Nigam	15.03.22	7.52	45.0	180.0	68.0	260000	140000	Not Achieving	Disposal Channel	River Pandu	Tributary of River Ganga	Phase-I	E.C. imposed of :- Rs. 3.0 Lacs (16.04.19) Rs. 16.50 Lacs (27.01.21) Rs. 66.0 Lacs (27.01.21)
6	2.7 MLD Fatehgarh STP	1992-93	Farrukhabad	2.7	2.0	WSP	U.P. Jal Nigam	21.03.22	7.79	27.0	120.0	53.0	79000	35000	Not Achieving	Irrigation channel	Irrigation/river ganga	River Ganga	Phase-I	

Sl. No.	Name and Address of STP	Year of Commissioning	City/Town/District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/Process STP based	Hosts/Ahram/Local Authority/Local Urban body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	whether Achieving or Not Achieving	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/ River/ Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks : 1-as per discussion held with CEO-2 the CETP outlet sampling point will be considered as irrigation channel and data of irrigation channel will be uploaded in CETP outlet in Kumbh Mela portal. 2- before discharging the treated effluent of 36 MLD cETP outlet it mixed with treated effluent of 130 MLD STP outlet, 5 MLD STP outlet at TEPH then pumped to
7	5 MLD, Jajmau Kanpur	1989-90	Kanpur	5	5	UASB	U.P. Jal Nigam	21.03.22	7.59	90.0	280.0	110.0	120000	68000	Not Achieving	Irrigation	Irrigation Channel	River Ganga	Phase-I	Remarks : 1-as per discussion held with CEO-2 the CETP outlet sampling point will be considered as irrigation channel and data of irrigation channel will be uploaded in CETP outlet in Kumbh Mela portal. 2- before discharging the treated effluent of 36 MLD cETP outlet it mixed with treated effluent of 130 MLD STP outlet, 5 MLD STP outlet at TEPH then pumped to
8	43 MLD Jajmau, Kanpur	2020	Kanpur	43	37	ASP	U.P. Jal Nigam	21.03.22	7.59	90.0	280.0	110.0	120000	68000	Not Achieving	Irrigation	Irrigation Channel	River Ganga	Phase-I	Remarks : 1-as per discussion held with CEO-2 the CETP outlet sampling point will be considered as irrigation channel and data of irrigation channel will be uploaded in CETP outlet in Kumbh Mela portal. 2- before discharging the treated effluent of 130 MLD cETP outlet it mixed with treated effluent of 36 MLD STP outlet, 5 MLD STP outlet at TEPH then pumped to
9	130 MLD Jajmau, Kanpur	1998-99	Kanpur	130	120	ASP	U.P. Jal Nigam	21.03.22	7.59	90.0	280.0	110.0	120000	68000	Not Achieving	Irrigation	Irrigation Channel	River Ganga	Phase-I	Remarks : 1-as per discussion held with CEO-2 the CETP outlet sampling point will be considered as irrigation channel and data of irrigation channel will be uploaded in CETP outlet in Kumbh Mela portal. 2- before discharging the treated effluent of 130 MLD cETP outlet it mixed with treated effluent of 36 MLD STP outlet, 5 MLD STP outlet at TEPH then pumped to

Sl. No.	Name and Address of STP	Year of Commissioning	City/ Town / District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/ process STP based	Hotel/Ashram/Local Authority/Local body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	whether Achieving or Not Achieving	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body (Drain/Sub-Tributary/ Tributary/ River Ganga)	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remark: Action T. (EC / Closure) with Date
10	13 MLD Jalalpur, Amrapur	2017	Kanpur Dehat	13	10	SBR	U.P. Jal Nigam	29.03.22	7.55	27.0	100.0	62.0	68000	35000	Not Achieving	Disposal Channel	River Kali (East)	Tributary of River Ganga	Phase-I	
11	50 MLD STP Numayadahi	2013	Prayagraj	50	50	Bio-tower	Ganga Pollution control unit, U.P. Jal Nigam	22.03.22	7.28	20.0	32.0	22.0	17000	680	Not Achieving	Disposed to river Yamuna through drain. Dried sludge is used as organic manure / Landfill	River Yamuna	River Yamuna	Phase-II	
12	10 MLD STP Ponghat	2013	Prayagraj	10	10	Bio-tower	Ganga Pollution control unit, U.P. Jal Nigam	22.03.22	7.13	16.0	26.0	18.0	8400	400	Not Achieving	Disposed to river Ganga through drain. Dried sludge is used as organic manure / Landfill.	River Ganga	River Ganga	Phase-II	
13	25 MLD STP Kodra	2013	Prayagraj	25	25	Bio-tower	Ganga Pollution control unit, U.P. Jal Nigam	22.03.22	7.24	20.0	38.0	16.0	13000	450	Not Achieving	Disposed to river Ganga through drain. Dried sludge is used as organic	River Ganga	River Ganga	Phase-II	
14	60 MLD STP Rajapur	2013	Prayagraj	60	60	UASB	Ganga Pollution control unit, U.P. Jal Nigam	22.03.22	7.29	22.0	46.0	24.0	24000	680	Not Achieving	Disposed to river Ganga through drain. Dried sludge is used as organic	River Ganga	River Ganga	Phase-II	
15	29 MLD STP Salot-1	2007	Prayagraj	29	29	FAB	Ganga Pollution control unit, U.P. Jal Nigam	22.03.22	7.21	26.0	54.0	24.0	43000	920	Not Achieving	Disposed to river Ganga through drain. Dried sludge is used as organic	River Ganga	River Ganga	Phase-II	

Sl. No.	Name and Address of STP	Year of Commissioning	City/ Town / District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/ process STP based	Hotel/Ashram/ Local Authority/Local body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	whether Achieving or Not Achieving	Mode of disposal of treated sewage and sludge	Name of sewage receiving water body (Drain/Sub-Tributary/ River/ Ganga)	Name of river catchment in which STP is located (tributary of Ganga/river Ganga)	Ganga Phase	Remarks (EC / Closure with Date)
16	14 MLD STP Saloni-2 Expansion	2016	Prayagraj	14	14	SBR	Ganga Pollution control unit, U.P. Jal Nigam	18.03.22	7.09	12.0	30.0	10.0	9400	400	Not Achieving	Disposed to river Ganga through drain. Dried sludge is used as organic	River Ganga	River Ganga	Phase-II	
17		2013		20	20											Partially used for Irrigation. Disposed to River Yamuna through drain. Dried	River Yamuna	River Yamuna	Phase-II	
18	80 MLD STP Naini	1999	Prayagraj	60	60	ASP	Ganga Pollution control unit, U.P. Jal Nigam	22.03.22	7.43	25.0	42.0	20.0	22000	680	Not Achieving	Disposed to River Yamuna through drain. Dried sludge is used as organic manure / Landfill.	River Yamuna	River Yamuna	Phase-II	
19	9.8 MLD Bhagwanpur STP	1989	Varanasi	8.0+1.8	8.0+1.8	ASP	U.P. Jal Nigam	22.03.22	7.56	28.0	112.0	88.0	5400	1300	Not Achieving	Irrigation/ Manure	River Ganga	River Ganga/Assi	Phase-II	Show Cause Notice issued on dated-08.12.19 for EC of Rs. 7,74,000/-
20	80 MLD Dinapur STP	1994	Varanasi	80	80	ASP	U.P. Jal Nigam	22.03.22	7.64	27.0	128.0	78.0	430	120	Not Achieving	Disposal to Ganga/ Manure	River Ganga	River Ganga	Phase-II	EC imposed of Rs. 8,82,000/- dated-23.11.20
21	140 MLD Dinapur STP	11.11.2018	Varanasi	140	140	ASP	U.P. Jal Nigam	22.03.22	7.58	16.0	42.0	25.0	220	170	Not Achieving		Varuna	River Ganga/ Varuna	Phase-II	
22	12 MLD DLW STP	06.04.1989	Varanasi	12	12	ASP	DLW	22.03.22	7.52	30.0	142.0	84.0	7900	2200	Not Achieving	Irrigation (Lohata Form)		Varuna	Phase-II	Notice issued on dated-12.12.19
23	14 MLD Pakka Pokhra	1994	Mirzapur	14	14	UASB	U.P. Jal Nigam	28.03.22	7.58	38.0	208.0	114.0	48000	34000	Not Achieving		Ganga	River Ganga	Phase-II	Notice has been issued through R O Sonbhadra on dated-08.12.20
24	4 MLD Vindhyachal	2008	Vindhyachal/ Mirzapur	4	2.5	WSP	U.P. Jal Nigam	28.03.22	8.23	33.0	168.0	102.0	7000	2300	Not Achieving		Ganga	River Ganga	Phase-II	Notice has been issued through R O Sonbhadra on dated-08.12.20
25	5 MLD Modipuram Tiraha	2016	Meerut	5	4.9	ASP	MDA	28.03.22	7.60	34.0	268.0	58.0	5800	4000	Not Achieving		River Kali (East)	River Kali (East)	Phase-I	

Sl. No.	Name and Address of STP	Year of Commissioning	City/ Town / District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/ process STP based	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	whether Achieving or Not Achieving	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body (Tributary/ River/ Ganga)	Name of river catchment in which STP is located (tributary of Ganga/river Ganga)	Ganga Phase	Remark- Action Taken (EC / Closure) with Date
26	10 MLD Ganga Nagar, Meerut	2011	Meerut	10	3.8	SBR	MDA	28.03.22	7.40	36.0	284.0	74.0	6300	4600	Not Achieving	---	River Kali (East)	River Kali (East)	Phase-I	
27	06 MLD Shradhapuri-1, Meerut	2010	Meerut	6	5.5	ASP	MDA	28.03.22	7.40	38.0	168.0	62.0	3800	3100	Not Achieving	---	River Kali (East)	River Kali (East)	Phase-I	
28	14.5 MLD Trans-yamuna, Janunapar, Mathura	2007	Mathura	14.5	7	Oxidation Pond	Nagar Palika Parishad	22.03.22	8.10	40.0	224.0	56.0	240000	22000	Not Achieving	---	River Yamuna	River Yamuna	Phase-II	
29	04 MLD Vrindavan Near Pagal Baba Mandir, Mathura	2007	Mathura	4.0	3.8	Oxidation Pond	Nagar Palika Parishad	22.03.22	7.80	42.0	232.0	62.0	540000	170000	Not Achieving	---	River Yamuna	River Yamuna	Phase-II	E.C. imposed of Rs.100000/- dated 15.02.19
30	2.76 MLD Goverdhan STP	2011	Mathura	2.76	2.76	Oxidation Pond	Nagar Palika Parishad	22.03.22	7.90	72.0	344.0	142.0	2200000	3500000	Not Achieving	---	Drain	River Yamuna	Phase-II	E.C. imposed of Rs.100000/- dated 15.02.19
31	0.805 MLD Ahara Road, Zone A, Anoopshahar	2003	Bulandshahar	0.805	0.805	Oxidation Pond	U.P. Jal Nigam	28.03.22	7.65	28.0	176.0	88.0	5400000	4300000	Not Achieving	Treated Sewage - For Irrigation & Sludge- as Manure in Agricultural Field	For Irrigation	River Ganga	Phase-I	
32	1.75 MLD Ahara Road, Zone-B, Anoopshahar	2003	Bulandshahar	1.75	1.75	Oxidation Pond	U.P. Jal Nigam	28.03.22	7.69	22.0	168.0	81.0	5400000	4000000	Not Achieving	Treated Sewage - For Irrigation & Sludge- as Manure in Agricultural Field	Ganga	River Ganga	Phase-I	
33	2.25 MLD Narora Atomic power Station Narora Township	2000	Bulandshahar	2.25	2.25	ASP	Narora Atomic power Station	28.03.22	7.45	12.0	72.0	51.0	1100	540	Not Achieving	Treated Sewage - For Irrigation & Sludge- as Manure in Agricultural Field	For Irrigation		Phase-I	STP Mobile app downloaded & OCEMS data Transmitted on CPCB Server
34	1.5 MLD Anoopshahar Zone A (NGRBA)	2016	Bulandshahar	1.5	1.5	MBBR	U.P. Jal Nigam	28.03.22	7.43	22.0	156.0	78.0	4300000	3100000	Not Achieving	Treated Sewage- For Irrigation	For Irrigation	River Ganga	Phase-I	
35	01 MLD STP Zone-B Anoopshahar	2016	Bulandshahar	1.0	1.0	MBBR	U.P. Jal Nigam	28.03.22	7.82	20.0	156.0	82.0	3300000	2200000	Not Achieving	Treated Sewage- Ganga River	River Ganga	River Ganga	Phase-I	

Sl. No.	Name and Address of STP	Year of Commissioning	City/Town/District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process STP based	Hotel/Ashram/Authority/Local Urban body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	whether Achieving or Not Achieving	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/Tributary/River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	Remarks Action Taken (EC / Closure) with Date
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Norms for STPs at Ganga Front Towns will be followed as specified in NGT OA No. 1069/2018, date of hearing 30.04.2019 & CPCB directions dated 26.06.2020 (pH= 5.5-9.0, BOD= 10mg/l, COD= 50 mg/l, TSS= 20 mg/l, Total Nitrogen= 10 mg/l, Total Phosphorus= 1.0 mg/l, FC= 230 MPN/100ml) situated at other than Ganga front towns will follow Standards of STP Notified by MoEF dated 13.10.2017. Note : Expansion of Naini STP 60 MLD +20 MLD = 80MLD

STPs

**U.P. Pollution Control Board**  
**STPs -Not Operational**

March-2022

Sl. No.	Circles	Name and Address of STP	Year of Commissioning	District / City/ Town	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process based	Hotel/Ashram /Authority/Local Urban body/other institutions responsible for O&M of STP	Operation Status (functioning/non-operational/under construction/commissioned)	Name of treated sewage water body Drain/Sub-Tributary/River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Phase	Remark
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Circle 7	Moradabad	--	Moradabad	20	NA	SBR	MDA	Not Operational	Ramganga River	Ramganga River	Phase-I	Due to lack of sewage generation from the New MDA Colony near STP.
2	Circle 2	4 MLD Kanwara Road	--	Banda / Kanwara	4	--	Oxidation process	U.P. Jal Nigam	Not Operational	ken river sub tributary Yamuna /Tributary Ganga River	ken river sub tributary Yamuna /Tributary Ganga River	Phase-II	Permission from Railway Deptt. for laying the rising main pipeline beneath the railway line is awaited. Upon receipt of permission, it will take 45 days to complete the pipe laying work and making the STP operational. NOC from Railway Deptt is likely to be given by 06.06.2021.
3	Circle 5	5 MLD Hathia Nala	2006	Sultanpur	5	5	Oxidation Pond( 1st Pond of II Phase)	U.P. Jal Nigam	Not Operational since 01.05.2021	River Gomti	River Gomti	Phase-Ist & IInd	Not Operational due to Rainy season and capacity upgradation from 5 mld to 10 mld .
4	Circle 2	26 MLD Jhansi	2021	Jhansi	26	--	--	U.P. Jal Nigam	Not Operational	--	--	--	Closed due to Mechanical Fault & break down of Mechanical machinery and Aeration diffuser system (Out of Order).
5	Circle 1	6 MLD STP Garh Zone, Garhmukeshwar Hapur	2011	Hapur / Garhmukteswar	6	3.5	UASB followed by extended aeration	U.P. Jal Nigam (NGRBA)	Not Operational (28.2.22)	Garh Sub-distributary of River Ganga	Garh Catchment Area	Phase-I	Maintenance Issues
6	Circle 7	15 MLD Pehrigaon	2015	Rampur	15	0.07	UASB	U.P. Jal Nigam	Not Operational (25.01.22)	Ramganga River	Ramganga River	Phase-I	During Inspection STP was not found in operation
7	Circle 1	3 MLD STP Brijghat Zone, Garhmukeshwar Hapur	2011	Hapur / Garhmukteswar	3	1.8	UASB followed by extended aeration	U.P. Jal Nigam (NGRBA)	Not Operational (28.2.22)	Brijghat Sub-distributary of River Ganga	River Ganga (Brijghat Area)	Phase-I	Maintenance Issues

Sl. No.	Circle	Name and Address of STP	Year of Commissioning	District / City/ Town	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process based	Hotel/Ashram /Authority/Local Urban body/other institutions responsible for O&M of STP	Operation Status (functional/non-operational) for non-operational/under construction/commissioned & commissioned	Name of treated sewage receiving water body Drain/Sub-Tributary/River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Phase	Remark
8	Circle 4	04 MLD Narora (NGRBA)	2015	Bulandhsahar	4	4	SBR	U.P. Jal Nigam	Not Operational (28.3.22 )	Treated Sewage - For Irrigation & Sludge- as Manure in Agricultural Field	For Irrigation	Phase-I	

**Status of CETPs  
May-2022**

S.N	Circles	Regional Office	Name and Address of the CETPs	Operated by	Capacity (MLD)	Nature of Member Units	Final Effluent Quality standards or ZLD condition	Date of Monitoring	Observed final effluent quality	Status of online CEQMS	Status of Hazardous Waste/ Storage/ Disposal	Remarks / Action Taken (EC / Closure)	Mode of receiving Effluent (In any drain etc.)	Name of treated Effluent receiving water body	Consent Status
1		2	3	4	5	6	7	8	9	10	11	12	13	14	15
1		Ghaziabad	Apparel Park Frontica City CETP, Phase-1 (for textile units), Ghaziabad	UPSIDC	6 MLD	Textile	pH = 6.0-9.0 BOD = 30.0 mg/l COD = 250.0 mg/l TSS = 100.0 mg/l T. Cr. = 2.0 mg/l	17.05.22	Achieving pH = 8.0 BOD : 29.0 mg / L COD : 204.0 mg / L TSS : 70.0 mg / L	Yes	-	Jawali Drain	River Yamuna Through Hindon River		
2	Circle 1	Ghaziabad	CETP, HPDA, Pilkhaun, Hapur	HPDA	2.1 MLD	Textile	pH = 6.0-9.0 BOD = 30.0 mg/l COD = 250.0 mg/l TSS = 100.0 mg/l T. Cr. = 2.0 mg/l	16.05.22	Not Achieving pH = 7.6 BOD : 27 mg / L COD : 228.0 mg / L TSS : 120.0 mg / L	-	-	Kadradbad Drain	River Ganga through River Kali		
3		Kanpur	CETP, UPSIDC Textile Complex, Rooma, Kanpur (for textile units)	UPSIDC/ Rooma Pollution Control Association	1.5 MLD	Textile	pH = 6.0-9.0 BOD = 30.0 mg/l COD = 250.0 mg/l TSS = 100.0 mg/l T. Cr. = 2.0 mg/l	18.05.22	Achieving pH = 7.96 BOD: 24.0mg / L COD : 160.0 mg / L TSS : 58.0 mg / L	Yes	-	-	On Land		
4	Circle 2	Kanpur	CETP Jajmau, Kanpur	U.P. Jal Nigam	36 MLD	Tannery	pH = 6.0-9.0 BOD = 30.0 mg/l COD = 250.0 mg/l TSS = 100.0 mg/l T. Cr. = 2.0 mg/l Irrigation Channel BOD = 100.0 mg/L COD = 250.0 mg/L TSS = 100.0 mg/L	20.05.22	Not Achieving pH = 7.77 BOD: 112.0 mg / L COD : 280.0 mg / L TSS : 122.0 mg / L T. Cr. = 2.56 mg/L	Yes	Temp. storage installed & disposed to TSDF (M/s Ramkey Enviro. Engineers (P) Ltd Kumbhi.	-	Irrigation Channel		
5	Circle 4	Mathura	CETP, Industrial Area, Site-A, Mathura	Industrial Association	6.25 MLD	Textile	pH = 6.0-9.0 BOD = 30.0 mg/l COD = 250.0 mg/l TSS = 100.0 mg/l T. Cr. = 2.0 mg/l	17.05.22	Not Achieving pH = 7.08 BOD : 48.0 mg / L COD : 280.0 mg / L TSS : 126.0 mg / L	No	-	E.C. imposed of Rs. 40,20,000/- dated- 08.12.19	Through Industrial Drain → Ambakhar drain → Dairy farm Sewage Pumping Station → Inlet of 14.5 MLD STP		
6		Unnao	Banther Industrial Pollution Control Co. CETP, Banther, Unnao	Banther Industrial Pollution Control Co.	4.5 MLD	Tannery	pH = 6.0-9.0 BOD = 30.0 mg/l COD = 250.0 mg/l TSS = 100.0 mg/l T. Cr. = 2.0 mg/l	13.05.22	Achieving pH = 8.09 BOD = 25.0 mg / L COD = 200.0 mg / L TSS = 68.0 mg / L T. Cr = ND	Yes	TSDF, IISI, Banther, Unnao	City jail Drain Through Industrial Drain	River Ganga		
7	Circle 5	Unnao	Unnao Tanneries Pollution Control Company (CETP) Site-II, Unnao	Unnao Tanneries Pollution Control Company	2.15 MLD	Tannery	pH = 6.0-9.0 BOD = 30.0 mg/l COD = 250.0 mg/l TSS = 100.0 mg/l T. Cr. = 2.0 mg/l	13.05.22	Achieving pH = 7.9 BOD = 20.0 mg / L COD = 176.0 mg / L TSS = 60.0 mg / L T. Cr = ND	Yes	TSDF, IISI, Banther, Unnao	Loni Drain	River Ganga		

Annexure-9

S. No.	Town	CODE	Name of Scheme	Total Cost incl. Centage	Work Cost	Tender Cost	REMARK
1	2	3	4	5	6	7	8
<b>AMRUT SCHEME</b>							
1	Agra	UTT-AGR-030	Agra Septage Management Scheme (Co treatment)	245.71	232.04	236.00	Work on Progress
2	Aligarh	UTT-ALI-017	Aligarh Septage Management Scheme	521.33	476.85	419.63	Completed.
3	Etawah	UTT-ETA-011	Etawah Septage Management(Co- treatment)	90.10	85.17	80.91	Work on Progress
4	Farrukhabad-cum-Fatehgarh	UTT-FAR-007	Farrukhabad-Fatehgarh Septage Management	521.33	476.85	485.00	Work on Progress
5	Firozabad	UTT-FIR-010	Firozabad Septage Management(Co- treatment)	90.10	85.17	81.23	Work on Progress
6	Hathras	UTT-HAT-011	Hathras Septage Management	521.33	476.85	480.00	Completed.
7	Jhansi	UTT-JHA-012	Jhansi Septage Management	521.33	476.85	428.59	Completed.
8	Kanpur	UTT-KAN-020	Kanpur Septage Management(Co- treatment)	333.11	294.78	300.46	Completed.
9	Lalitpur	UTT-LAL-008	Lalitpur Septage Management	521.33	476.85	428.59	Work on Progress
10	Mainpuri	UTT-MAI-010	Mainpuri Septage Management(Co- treatment)	90.10	85.17	73.02	Work on Progress
11	Mathura	UTT-MAT-012	Mathura Septage Management scheme( Co treatment)	90.10	85.17	77.93	Completed.
12	Orai	UTT-ORA-007	Orai Septage Management	521.33	476.85	428.59	Work on Progress
13	Shikohabad	UTT-SHI-005	Shikohabad Septage Management	521.33	476.85	428.59	Work on Progress
14	Amroha	UTT-AMR-005	Amroha Septage Management	521.33	476.85	428.59	Completed.
15	Baraut	UTT-BAR-007	Baraut Septage Management	521.33	476.85	428.59	Completed.
16	Budaun	UTT-BUD-005	Budaun Septage Management	536.46	476.85	480.00	Work on Progress
17	Bulandshahar	UTT-BUL-012	Bulandshahar Septage Management scheme( Co treatment)	90.10	85.17	77.39	Work on Progress
18	Chandausi	UTT-CHA-008	Chandausi Septage Management	521.33	476.85	428.59	Work on Progress
19	Ghaziabad	UTT-GHA-021	Ghaziabad Septage Management (Co- treatment)	177.33	157.63	142.51	Work on Progress
20	Hapur	UTT-HAP-015	Hapur Septage Management	536.45	476.84	428.59	Completed.
21	Khurja	UTT-KHU-005	Khurja Septage Management	536.46	476.85	480.00	Completed.
22	Loni	UTT-LON-008	Loni Septage Management Scheme	464.72	413.54	389.86	Completed.
23	Meerut	UTT-MEE-015	Meerut Septage Management(Co- treatment)	167.51	157.60	142.88	Work on Progress
24	Modi nagar	UTT-MOD-008	Modinagar Septage Management Scheme	218.44	196.68	166.47	Completed.
25	Moradabad	UTT-MOR-011	Moradabad Septage Management Scheme	525.72	467.31	523.00	Completed.
26	Muzaffarnagar	UTT-MUZ-011	Muzaffarnagar Septage Management(Co- treatment)	90.10	86.33	86.00	Work on Progress
27	Pilibhit	UTT-PIL-007	Pilibhit Septage Management Scheme	521.33	476.85	419.62	Completed.
28	Rampur	UTT-RAM-009	Rampur Septage Management(Co- treatment)	95.82	85.17	85.00	Completed.

29	Saharanpur	UTT-SAH-007	Saharanpur Septage Management(Co- treatment)	95.82	85.17	88.00	Work on Progress
30	Shahjahanpur	UTT-SHA-013	Shahjahanpur Septage Management Scheme	521.33	476.85	467.31	Work on Progress
31	Shamli	UTT-SHA-005	Shamli Septage Management	536.46	476.85	480.00	Work on Progress
32	Azamgarh	UTT-AZA-010	Azamgarh Septage Management	521.33	476.87	424.40	Work on Progress
33	Ballia	UTT-BAL-010	Ballia Septage Management(Co- treatment)	95.82	85.17	88.00	Ballia STP revised estimate under amrut 2.0 under preparation. FSTP construction not started due to unavailability of STP.
34	Banda	UTT-BAN-006	Banda Septage Management	521.33	476.85	442.85	Work on Progress
35	Fatehpur	UTT-FAT-008	Fatehpur Septage Management	521.33	476.85	480.00	Work on Progress
36	Ghazipur	UTT-GHA-009	Ghazipur Septage Management(Co- treatment)	100.13	89.00	89.00	Dependent on STP under construction under Nawami Gange
37	Jaunpur	UTT-JAU-009	Jaunpur Septage Management	521.33	463.40	442.85	Work on Progress
38	Maunath Bhanjan	UTT-MAU-007	Maunath Bhanjan Septage Management	521.33	476.87	424.40	High Court Stay on Land. work stopped.
39	Mirzapur-cum-Vindhyachal	UTT-MIR-009	Mirzapur Septage Management(Co- treatment)	95.82	85.17	89.00	Work on Progress
40	Mughalsarai	UTT-MUG-010	Mughalsari Septage Management Scheme	527.63	469.00	469.00	High Court Stay on Land. work stopped.
41	Prayagraj (Allahabad)	UTT-ALL-030	Allahabad Septage Management(Co- treatment)	177.33	157.63	142.86	Work on Progress
42	Varanasi	UTT-VAR-031	Varanasi Septage Management(Co- treatment)	220.85	157.63	142.73	Work on Progress
43	Sitapur	UTT-SIT-007	Feacal Sludge Management Solution which comprises construction of 32 KLD FSTP based on open technology alongwith boundary wall, approach road and installation of solar power system.	521.33	476.85	424.39	Work on Progress
44	Hardoi	UTT-HAR-014	Feacal Sludge Management Solution which comprises construction of 32 KLD FSTP based on open technology alongwith boundary wall, approach road and installation of solar power system.	521.33	476.85	474.46	Work on Progress
45	Raibareilly	UTT-RAE-008	Feacale sludge management/ Septage Management work in NPP Raibareilly	472.08	426.70	342.28	Completed.
46	Lakhimpur	UTT-LAK-006	Septage Management scheme in NPP Lakhimpur	462.09	424.15	327.99	Completed.

47	Lucknow	UTT-LUC-043	Feacle sludge Management Co-treatment 100 KLD capacity in Lucknow Town	314.76	296.10	268.56	Work on Progress
48	Sultanpur	UTT-SUL-008	Feacle sludge Management Co-treatment 25 KLD capacity in Sultanpur Town	90.10	85.17	75.62	Work on Progress
49	Basti	UTT-BAS-005	Basti Septage Management	536.46	476.85	475.00	Work on Progress
50	Deoria	UTT-DEO-006	Deoria Septage Management	536.46	476.85	475.00	Work on Progress
51	Gorakhpur	UTT-GOR-025	Gorakhpur Septage Management(Co- treatment)	177.32	157.62	168.00	Work on Progress
52	Gonda NNP	UTT- GON- 006	Construction of FSTP 32KLD	521.33	476.85	452.39	Work on Progress
53	Bahraich NPP	UTT- BAH- 007	Construction of FSTP on open Technic on 32KLD capacity	521.33	476.85	474.46	Work on Progress
54	Ayodhya	UTT- FAI- 010	Construction of Mechanised FSTP of 32 KLD capacity	521.33	476.85	438.93	Work on Progress
55	Ayodhya	UTT- AYO- 010	Co-Treatment Plant in Ayodhya City	90.10	85.17	80.66	Completed.
56	Unnao	UTT-UNN-008	Septage Management scheme in NPP Unnao	493.88	439.00	455.62	Completed.
57	Akbarpur	UTT-AKB-007	Feacal Sludge Management Solution which comprises construction of 32 KLD FSTP based on open technology alongwith boundary wall, approach road and installation of solar power system.	521.33	476.85	438.93	Work on Progress
<b>STATE SECTOR</b>							
	Santkabeer Nagar		Construction of FSTP 32KLD in Maghar Nagar Panchayat	578.8	514.00	447.00	Work on Progress
	Khalila bad		Construction of FSTP 32KLD in Khalilabad Nagar Panchayat	578.8	514.00	413.00	Work on Progress

**Water Quality Of River Ganga in UP  
Year 2017-2021**

S No	Regional Office	District	Sample Collection Point	2017			2018			2019			2020			2021		
				D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)
1	Bijnor	Bijnor	U/s Balawali	9.15	1.00	-	9.50	1.10	-	8.73	1.09	-	8.96	0.99	-	8.97	1.08	1204
2	Bijnor	Bijnor	D/s Rasoolpur Bhawat, Amroha	8.91	1.41	-	9.30	1.47	-	8.41	1.58	-	8.65	1.20	-	9.05	1.29	1205
3	Ghaziabad	Hapur	*U/s Garhmukteshwar	7.88	2.14	430	8.09	2.40	445	8.45	1.39	1054	9.4	1.4	578	9.6	1.3	390
4	Ghaziabad	Hapur	D/s Garhmukteshwar	7.77	2.33	484	7.89	2.65	591	8.59	1.90	1456	9.12	2.03	993	9.08	2.14	875
5	Bulandshahar	Bulandshahar	U/s Anoopshahar	7.68	2.92	538	7.80	2.18	456	8.50	1.65	422	8.52	1.33	1200	7.80	1.83	1078
6	Bulandshahar	Bulandshahar	D/s Anoopshahar	7.69	3.02	413	7.92	2.23	441	8.48	1.60	464	8.59	1.39	1874	7.86	1.81	1362
7	Bulandshahar	Bulandshahar	Rajghat D/s Narora	7.68	2.90	572	7.73	2.10	558	8.43	1.60	1111	8.67	1.31	1953	7.78	1.88	1451
8	Bulandshahar	Bulandshahar	Kaethla Ghat, Badaun	7.75	2.60	439	7.90	2.19	418	10.09	1.36	347	10.28	1.33	449	9.45	1.17	368
9	Kanpur	Farrukhabad	At Farrukhabad	9.06	2.46	-	8.35	2.49	2636	8.75	2.14	2333	9.08	1.80	2400	8.56	1.91	1833
10	Kanpur	Kannauj	U/s Kannauj	8.01	3.35	4483	8.40	3.52	3817	8.49	2.87	3817	8.8	2.4	3625	8.1	2.8	2833
11	Kanpur	Kannauj	D/s Kannauj	7.87	3.94	6742	8.50	4.28	4675	8.12	3.30	4625	8.5	2.7	5325	7.8	3.1	3250
12	Kanpur	Kanpur	Bithoor, Kanpur	8.53	3.19	4283	8.35	3.34	4000	8.04	3.10	4100	8.4	2.8	4875	8.3	3.1	3175
13	Kanpur	Kanpur	*At Bhairao Ghat	7.59	3.37	4814	8.16	3.54	4308	7.85	3.10	4133	8.2	3.0	7950	7.9	3.3	3592
14	Kanpur	Kanpur	U/s Kanpur	7.95	3.46	5892	7.86	3.74	4608	7.95	3.13	4442	8.5	3.0	7900	8.1	3.3	4333
15	Kanpur	Kanpur	* At D/s Shuklaganj	7.16	3.59	6671	7.52	4.08	5342	7.83	3.43	5633	8.3	3.2	12875	7.8	3.6	4933
16	Kanpur	Kanpur	* At Gola Ghat	7.01	3.86	7657	7.29	4.43	5650	7.56	3.72	6267	7.8	3.7	19283	7.6	3.8	9033
17	Kanpur	Kanpur	* At Jajmau Bridge	6.76	4.90	13429	6.78	5.48	11342	7.58	3.98	21708	7.7	3.9	35917	7.5	4.0	15900
18	Kanpur	Kanpur	D/s Kanpur	6.32	5.95	97917	5.95	6.93	79333	6.98	4.40	42250	7.5	3.9	40333	7.3	4.3	22500
19	Raibareli	Raibareli	Dalmau, Raibareli	7.50	4.17	7842	9.05	3.88	7808	8.64	3.65	3625	9.2	3.8	2773	8.3	4.1	3108
20	Raibareli	Pratapgarh	Kala Kankar, Pratapgarh	7.63	4.07	7633	9.20	3.75	7667	8.68	3.62	3575	9.3	3.8	2673	8.4	4.0	3008
21	Prayagraj	Koshambi	Kada Ghat	7.87	4.89	35750	8.57	3.98	24533	8.44	3.08	20333	8.9	2.4	3036	8.3	2.7	2017
22	Prayagraj	Prayagraj	U/s Prayagraj	8.15	4.43	32583	8.94	3.64	21858	8.84	2.78	17783	9.1	2.4	3058	8.6	2.7	2200
23	Prayagraj	Prayagraj	D/s Prayagraj	7.93	4.60	36167	8.53	3.57	19800	8.43	2.78	18450	8.6	2.4	3283	8.4	2.6	2383

24	Sonbhadra	Mirzapur	U/s Vindhyachal, Mirzapur	8.17	2.55	2491	8.13	2.73	2550	8.21	2.68	1933	8.3	2.6	2358	8.2	2.4	1767
25	Sonbhadra	Mirzapur	D/s Mirzapur	7.93	2.78	2900	7.65	3.24	6875	7.45	3.59	16167	7.4	3.7	20000	7.4	3.7	20250
26	Varanasi	Varanasi	U/s Varanasi	8.16	3.11	2967	8.19	2.83	2658	8.19	2.64	1992	8.6	2.6	2075	8.3	2.3	1467
27	Varanasi	Varanasi	D/s Varanasi	6.75	5.56	53917	6.73	5.05	48583	7.06	3.83	32750	7.7	3.8	21417	7.5	3.7	17667
28	Varanasi	Ghazipur	Tarighat D/s Ghazipur	7.26	5.06	42667	7.23	4.45	41000	7.21	3.75	23583	7.6	3.8	22417	7.2	4.0	20750

**Percent change in water quality of River Ganga in term of Biochemical Oxygen Demand in the year 2021 as compared to Year 2017**

S. No.	Sampling Point	2017	2021	Percent change in BOD values in year 2021 as compared to year 2017
		B.O.D. (mg/l)	B.O.D. (mg/l)	
1	U/s Balawali, Bijnor	1.00	1.08	8.00
2	D/s Rasoolpur Bhawar, Amroha	1.41	1.29	-8.63
3	U/s Garhmukteshwar	2.14	1.25	-41.28
4	D/s Garhmukteshwar	2.33	2.14	-8.23
5	U/s Anoopshahar	2.92	1.83	-37.14
6	D/s Anoopshahar	3.02	1.81	-40.06
7	Rajghat D/s Narora	2.90	1.88	-35.34
8	Kachhla Ghat, Badaun	2.60	1.17	-54.97
9	At Farrukhabad	2.46	1.91	-22.43
10	U/s Kannauj	3.35	2.82	-15.75
11	D/s Kannauj	3.94	3.08	-21.92
12	Bithoor, Kanpur	3.19	3.12	-2.18
13	At Bhairao Ghat	3.37	3.28	-2.78
14	U/s Kanpur	3.46	3.34	-3.29
15	At D/s Shuklaganj	3.59	3.57	-0.53
16	At Gola Ghat	3.86	3.76	-2.63
17	At Jajmau Bridge	4.90	4.01	-18.14
18	D/s Kanpur	5.95	4.28	-28.10
19	Dalmau, Raibareli	4.17	4.06	-2.60
20	Kala Kankar, Pratapgarh	4.07	3.97	-2.46
21	Kada Ghat	4.89	2.66	-45.66

22	U/s Prayagraj	4.43	2.73	-38.42
23	D/s Prayagraj	4.60	2.63	-42.75
24	U/s Vindhyachal, Mirzapur	2.55	2.35	-7.84
25	D/s Mirzapur	2.78	3.71	33.63
26	U/s Varanasi	3.11	2.25	-27.61
27	D/s Varanasi	5.56	3.69	-33.58
28	Tarighat D/s Ghazipur	5.06	3.98	-21.42

मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में मा० एन०जी०टी० द्वारा ओ०ए० संख्या 985/2019 वि० ओ०ए० संख्या 986/2019 के अन्तर्गत पारित आदेश दिनांक 23.11.2022 के अनुपालन में गठित एक्सपर्ट कमेटी की दिनांक 13.05.2022 को सम्पन्न बैठक का कार्यवृत्त।

बैठक में संबंधित विभागों के निम्नलिखित अधिकारियों द्वारा प्रतिभाग किया गया:

1. श्री मनोज सिंह, अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।
2. श्री आशीष तिवारी, सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।
3. डा० सुधीर चिन्तलपट्टी, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, भारत सरकार।
4. श्री अनुराग श्रीवास्तव, प्रमुख सचिव, नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन।
5. मुख्य कार्यपालक अधिकारी, यूपीसीडा।
6. श्री संदीप चन्द्रा, मुख्य अभियन्ता, यूपीसीडा, कानपुर।
7. श्री संजय तिवारी, नोडल ऑफिसर- एनजीटी, यूपीसीडा, कानपुर।
8. श्री अजय कुमार शर्मा, सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
9. श्री अमित प्रणव, सिंचाई एवं जल संसाधन विभाग, उ०प्र० शासन।
10. श्री डी०के० चतुर्वेदी, सिंचाई एवं जल संसाधन विभाग, उ०प्र० शासन।
11. श्री अमित कुमार सिंह, नगर विकास विभाग, जेएमडी, जल निगम (नगर)।
12. श्री वी०पी० यादव, निदेशक एवं हेड, वेस्ट मैनेजमेन्ट डिवीजन-1, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली।
13. श्री जी०रामबाबू, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली।
14. श्री आर०के० सिंह, क्षेत्रीय निदेशक, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, लखनऊ।
15. जिलाधिकारी, कानपुर नगर।
16. जिलाधिकारी, कानपुर देहात।
17. जिलाधिकारी, उन्नाव।
18. डा० एस० गुलाटी।

2- बैठक में सर्वप्रथम अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन द्वारा अवगत कराया गया कि ग्राम खानचन्दपुर, रनिया कानपुर देहात में डम्प क्रोमियम हैजार्डस वेस्ट के सम्बन्ध में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा परामर्शी संस्था मैसर्स ई०आर०एम० कन्सल्टेन्ट प्रा०लि० से डी०पी०आर० तैयार करायी गयी थी, जिसके अनुसार डम्प क्रोमियम वेस्ट की मात्रा 62225 मी० टन थी तथा उक्त वेस्ट के डिस्पोजल की लागत रूपये 102 करोड़ एवं मृदा के आनसाइट Secured Landfill Facility (एस०एल०एफ०) पर रेमेडियेशन की लागत रूपये 24.23 करोड़ अनुमानित थी। वर्तमान में यूपीसीडा द्वारा नियुक्त पीएमसी आई०आई०टी०, कानपुर द्वारा डम्प क्रोमियम वेस्ट की मात्रा 202620 मी० टन आंकलित की गयी है तथा उक्त क्रोमियम वेस्ट को नई एस०एल०एफ० विकसित कर डिस्पोज किये जाने में लागत रूपये 149 करोड़ आंकलित की गयी है।

मुख्य सचिव, उ०प्र० शासन द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड से डी०पी०आर० निर्मित हो जाने के बाद भी आई०आई०टी० कानपुर से पुनः सर्वे का औचित्य स्पष्ट करने तथा उक्त वेस्ट के निस्तारण हेतु जुलाई 2020 में यूपीसीडा को कार्य आवंटित किये जाने के पश्चात् भी अब तक निस्तारण का कार्य पूर्ण न होने के संबंध में स्थिति स्पष्ट किये जाने

की अपेक्षा की गयी। मुख्य अभियन्ता, यूपीसीडा द्वारा अवगत कराया गया कि उक्त कार्य के सम्पादन हेतु 03 बार निविदायें आमंत्रित की गयी थीं, परन्तु एक ही निविदा प्राप्त होने एवं निविदा में निस्तारण हेतु लागत अनुमानित लागत से लगभग 60 प्रतिशत अधिक होने के कारण टेन्डरिंग का कार्य पूर्ण नहीं किया जा सका।

तत्काल में मुख्य कार्यपालक अधिकारी, यूपीसीडा द्वारा अवगत कराया गया कि क्रोमियम वेस्ट को टी0एस0डी0एफ0 के माध्यम से निस्तारण हेतु आमंत्रित निविदा में **Treatment Storage and Disposal Facility** (टी0एस0डी0एफ0) आपरेटर का चयन न हो पाने के कारण आई0आई0टी0, कानपुर को क्रोमियम वेस्ट के वास्तविक आंकलन एवं निस्तारण हेतु तकनीकी उपलब्ध कराने हेतु पी0एम0सी0 चयनित किया गया। उनके द्वारा सी0पी0सी0बी0 एवं आई0आई0टी0, कानपुर द्वारा संयुक्त रूप से क्रोमियम वेस्ट की मात्रा एवं तकनीकी उपलब्ध करायी गयी, जिसकी लागत रूपये 149 करोड़ बतायी गयी है, जिसमें भूमि की लागत सम्मिलित नहीं है, हेतु बजट के प्राविधान के लिये कार्यवाही प्रगति पर है। अन्तरिम व्यवस्था के रूप में भण्डारित क्रोमियम वेस्ट को एच0डी0पी0ई0 शीट से

3- श्री वी0पी0 यादव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा अभिमत दिया गया कि इस साइट से लगभग 18 कि0मी0 दूरी पर पूर्व से 02 टी0एस0डी0एफ0 स्थापित हैं, जोकि राज्य सरकार द्वारा लीज पर उपलब्ध करायी गयी भूमि पर एवं भारत सरकार एवं उ0प्र0 सरकार से अनुदान प्राप्त कर स्थापित एवं संचालित हैं। नई एस0एल0एफ0 हेतु भूमि अधिग्रहीत किए जाने पर इसकी लागत और अधिक हो जाएगी एवं भूमि अधिग्रहण में समय भी लगेगा। अतः उचित होगा कि इन्ही टी0एस0डी0एफ0 आपरेटर्स से नो प्रॉफिट नो लास के आधार पर उक्त वेस्ट का निस्तारण करा लिया जाये तथा प्रथम चरण में विजिबल वेस्ट के वैज्ञानिक रूप से निस्तारण का कार्य शीघ्रातिशीघ्र पूर्ण कराये जाने की आवश्यकता बतायी गयी, जिससे भूमिगत जल के प्रदूषण को नियंत्रित किया जा सके। द्वितीय चरण में कुप्रभावित मृदा के उपचार एवं तृतीय चरण में भूगर्भीय जल के रेमेडियेशन का कार्य कराये जाने का सुझाव दिया गया।

4- सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि प्रभावित क्षेत्र से लगभग 18 कि0मी0 दूरी 02 टी0एस0डी0एफ0 आपरेटर्स मैसर्स यूपी0 वेस्ट मैनेजमेंट प्रोजेक्ट एवं मैसर्स भारत ऑयल वेस्ट मैनेजमेंट कुम्भी, कानपुर देहात स्थित हैं, जहाँ पर प्रदेश में स्थित औद्योगिक इकाइयों से जनित हैजार्डस वेस्ट लाकर स्टैब्लाइजेशन उपरान्त सिक्वोर्ड लैण्डफिल में निस्तारित किया जाता है। उक्त दोनों संस्थाओं को उ0प्र0 प्रदूषण नियंत्रण बोर्ड से प्राधिकार प्राप्त हैं। उक्त संस्थाओं के माध्यम से पूर्व में विकसित टी0एस0डी0एफ0 में वेस्ट को निस्तारित करने में लागत व समय की बचत हो सकेगी।

मुख्य सचिव महोदय द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड के सुझाव पर सहमति व्यक्त की गयी तथा यूपीसीडा द्वारा लगभग 02 वर्ष व्यतीत होने के पश्चात् भी भण्डारित क्रोमियम वेस्ट के निस्तारण के संबंध में कोई प्रगति न करने के दृष्टिगत यूपीसीडा से उक्त कार्य वापस लिये जाने तथा इस डम्प क्रोमियम वेस्ट को कानपुर देहात स्थित दोनों टी0एस0डी0एफ0 के माध्यम से निस्तारण हेतु समिति गठित करने के निर्देश दिये गये।

5- सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि राखीमण्डी, कानपुर नगर में 70-80 के दशकों में औद्योगिक इकाइयों से जनित राख एवं

कुछ मात्रा में क्रोमियम वेस्ट का निस्तारण उक्त स्थल पर किया गया था। वर्तमान में राखीमण्डी, कानपुर क्षेत्र में किसी प्रकार का क्रोमियम वेस्ट भण्डारित नहीं है। उक्त क्षेत्र के भूगर्भीय जल की जांच करायी गयी है। भूगर्भीय जल में प्रचालक निर्धारित मानकों के अनुरूप हैं। उक्त क्षेत्र में उ०प्र० जल निगम द्वारा पाइपलाइन के माध्यम से जलापूर्ति की जा रही है। अतः वर्तमान में राखीमण्डी क्षेत्र में रेमेडियेशन की आवश्यकता नहीं है।

इस संबंध में मुख्य सचिव, उ०प्र० शासन द्वारा यह अपेक्षा की गयी कि राखीमण्डी, कानपुर में किसी प्रकार का क्रोमियम वेस्ट डम्प न होने तथा रेमेडियेशन की आवश्यकता न होने के संबंध में माननीय एन०जी०टी० को अवगत करा दिया जाये।

6- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि मा० एन०जी०टी० द्वारा जाजमऊ, कानपुर स्थित टैनरी इकाइयों एवं स्थलों से क्रोमियम युक्त उत्प्रवाह के गंगा नदी में निस्तारण को रोकने के निर्देश दिये गये हैं। जाजमऊ कानपुर स्थित समस्त टैनरी इकाइयों के परिसर में स्वयं के प्राथमिक उत्प्रवाह शुद्धिकरण संयंत्र स्थापित हैं, जिससे शोधन के उपरान्त उत्प्रवाह को 36 एमएलडी (27 एमएलडी सीवेज एवं 09 एमएलडी टैनरी उत्प्रवाह) क्षमता के उ०प्र० जल निगम द्वारा संचालित संयुक्त उत्प्रवाह शुद्धिकरण संयंत्र पर कन्वेंस सिस्टम के माध्यम से सम्प्रेषित किया जाता है। सी०ई०टी०पी० से शोधित उत्प्रवाह को 130 एमएलडी, 05 एमएलडी एवं 43 एमएलडी एस०टी०पी० से शोधित सीवेज के साथ मिश्रित कर सिंचाई हेतु इरीगेशन चैनल में प्रयोग किया जाता है। उक्त सभी एस०टी०पी० का संचालन एवं रखरखाव मैसर्स कानपुर रिवर मैनेजमेंट प्रा०लि० द्वारा किया जाता है। जाजमऊ टैनरी इकाइयों से जनित प्रदूषित उत्प्रवाह की मात्रा को नियंत्रित किये जाने हेतु उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा टैनरी इकाइयों की उत्पादन क्षमता 50 प्रतिशत पर प्रतिबंधित की गयी है तथा 15 दिन के पाक्षिक रोस्टर के अनुसार संचालन की अनुमति प्रदान की गयी है। इसके अतिरिक्त 220 ड्रम एवं 488 पैडल विस्थापित/डिस्मेन्टल कराये गये हैं तथा 441 ड्रम एवं 184 पैडल को सील किया गया है, जिससे टैनरी इकाइयों द्वारा ओवर प्रोडक्शन के कारण अतिरिक्त उत्प्रवाह जनित न हो सके। टैनरी इकाइयों का जिला स्तरीय समिति, थर्ड पार्टी तकनीकी संस्थान एवं राज्य बोर्ड द्वारा नियमित रूप से निरीक्षण किया जाता है तथा दोषी इकाइयों के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपण तथा बंदी की कार्यवाही की जाती है। वर्तमान में सी०ई०टी०पी० द्वारा मानकों की प्राप्ति नहीं की जा रही है, जिसके कारण सी०ई०टी०पी० आपरेटर गंगा प्रदूषण नियंत्रण इकाई तथा एस०टी०पी० आपरेटर मैसर्स कानपुर रिवर मैनेजमेंट प्रा०लि० पर पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी है तथा जल निगम एवं मैसर्स कानपुर रिवर मैनेजमेंट प्रा०लि० के अधिकारियों के विरुद्ध अभियोजन की कार्यवाही भी की गयी है। टैनरी इकाइयों से जनित क्रोम लिंकर के शुद्धिकरण हेतु कॉमन क्रोम रिकवरी प्लांट स्थापित है, जिसे नगर निगम, कानपुर द्वारा संचालित किया जाता है। क्रोम लिंकर का मुफ्त में एकत्रण एवं ट्रीटमेंट किया जाता है तथा रिकवर्ड क्रोम को पुनः टैनरी इकाइयों को बेच दिया जाता है।

जाजमऊ स्थित टैनरी इकाइयों से जनित उत्प्रवाह के शोधन हेतु 20 एम०एल०डी० क्षमता के नये सी०ई०टी०पी० की स्थापना हेतु नेशनल मिशन फॉर क्लीन गंगा द्वारा रुपये 554 करोड़ लागत की परियोजना स्वीकृत की गयी है, जिसमें से एस०पी०वी० द्वारा 25 करोड़ वहन किया जायेगा एवं 137 करोड़ से टैनरीज में स्थापित पी०ई०टी०पी० के

अपग्रेडेशन का कार्य किया जायेगा। शेष 392 करोड़ की धनराशि एनएमसीजी द्वारा उपलब्ध करायी जायेगी। 48 टैनरी इकाइयों द्वारा पीईटीपी के अपग्रेडेशन का कार्य पूर्ण कर लिया है तथा 252 टैनरी इकाइयों द्वारा 03 माह में पीईटीपी अपग्रेड किये जाने का शपथ पत्र जमा गया है। राज्य बोर्ड द्वारा अंशदान जमा न करने वाली 121 टैनरी इकाइयों को बंदी निर्देश जारी किये गये हैं।

पीईटीपी का निर्माण कार्य जाजमऊ टैनरी इफ्लूएंट ट्रीटमेंट एसोसियेशन द्वारा निविदा आमंत्रित करने के पश्चात् मैसर्स वीएओ टेक वाबाग लि को आवंटित कर दिया गया है। उक्त 20 एमएलडी नये पीईटीपी का निर्माण 31.12.2022 तक पूर्ण किया जाना एवं कमिश्निंग 13.08.2023 तक किया जाना प्रस्तावित है। उक्त पीईटीपी के निर्माण के पश्चात् टैनरी इकाइयों से जनित प्रदूषण की समस्या का निदान सम्भव हो सकेगा।

7- अंत में मुख्य सचिव, उप्र शासन द्वारा निम्नानुसार कार्यवाही के निर्देश दिये गये:

1- खानचन्दपुर रनियाँ, कानपुर देहात में डम्प क्रोमियम वेस्ट को एचडीपीई शीट से

(कार्यवाही-यूपीसीडा)

2- क्रोमियम वेस्ट के टीएसडीएफ के माध्यम से निस्तारण हेतु दरें निर्धारित करने हेतु निम्नानुसार समिति गठित की जाये :

- |   |               |
|---|---------------|
| 1- श्री वीपी यादव, डायरेक्टर एण्ड हेड, वेस्ट मैनेजमेंट डिवीजन-1, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली | -अध्यक्ष      |
| 2- सदस्य सचिव, उप्र प्रदूषण नियंत्रण बोर्ड, लखनऊ  | -सदस्य संयोजक |
| 3- डा० प्रवीण कुमार, निदेशक तकनीकी, राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली                                 | -सदस्य        |
| 4- अपर जिलाधिकारी (प्रशासन), कानपुर देहात   | -सदस्य        |

उक्त समिति द्वारा टीएसडीएफ संस्थाओं के साथ बैठक कर क्रोमियम वेस्ट के उठान एवं टीएसडीएफ में इनके सुरक्षित निस्तारण हेतु व्यावहारिक दरें निर्धारित करते हुए अवस्थापना एवं औद्योगिक विकास विभाग को अवगत कराया जाये।

(कार्यवाही- अवस्थापना एवं औद्योगिक विकास विभाग / सीपीसीबी / यूपीसीबी / एनएमसीजी / उप समिति)

3- खानचन्दपुर रनियाँ, कानपुर देहात में डम्प क्रोमियम वेस्ट के निस्तारण का कार्य यूपीसीडा से वापस लिया जाये। खानचन्दपुर रनियाँ, कानपुर देहात में डम्प क्रोमियम वेस्ट के निस्तारण का कार्य गठित समिति के पर्यवेक्षण में स्थानीय स्तर पर अपर जिलाधिकारी (प्रशासन), कानपुर देहात की अध्यक्षता में गठित उप समिति के माध्यम से पूर्ण कराया जाये। उप समिति में जनपद कानपुर देहात के क्षेत्रीय अधिकारी उप्र प्रदूषण नियंत्रण बोर्ड एवं अधिशासी अभियन्ता लोनिवि को भी सम्मिलित किया जाये। उक्त कार्य के सम्पादन हेतु अवस्थापना एवं औद्योगिक विकास

विभाग द्वारा आवश्यक बजट का प्राविधान कराकर जिलाधिकारी, कानपुर देहात द्वारा संचालित एस्करो एकाउन्ट में जमा कराया जाये।

(कार्यवाही-अवस्थापना एवं औद्योगिक विकास विभाग/पर्यावरण, वन एवं जलवायु परिवर्तन विभाग/जिलाधिकारी, कानपुर देहात/यूपीपीसीबी/उप समिति )

4- जाजमऊ, कानपुर स्थित टैनरी इकाइयों में स्थापित पी0ई0टी0पी0 के अपग्रेडेशन हेतु अपग्रेडेशन कार्य समयबद्ध रूप से शीघ्रातिशीघ्र पूर्ण करा लिया जाये तथा जिला स्तरीय समिति के माध्यम से पी0ई0टी0पी0 के अपग्रेडेशन का सत्यापन सुनिश्चित कराया जाये।

(कार्यवाही-जिलाधिकारी, कानपुर नगर/यूपीपीसीबी/जिला स्तरीय समिति)

5- जाजमऊ, कानपुर में निर्माणाधीन 20 एम0एल0डी0 क्षमता के नये सी0ई0टी0पी0 की स्थापना हेतु अपना अंशदान की धनराशि जमा न करने वाली इकाइयों के विरुद्ध बन्दी की कार्यवाही की जाये।

(कार्यवाही-यूपीपीसीबी/जटेटा/टैनरीज)

धन्यवाद के साथ बैठक समाप्त की गयी ।

( मनोज सिंह )

अपर मुख्य सचिव।

उत्तर प्रदेश शासन

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

संख्या-NO.F171 / 81-7-2022-44(रिट)/2016 टी0सी0-2

लखनऊ : दिनांक : 26 मई, 2022

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- अपर मुख्य सचिव/प्रमुख सचिव, अवस्थापना एवं औद्योगिक विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति/चिकित्सा, स्वास्थ्य एवं परिवार कल्याण/लोक निर्माण विभाग, उ0प्र0 शासन।
- 2- सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार, नई दिल्ली।
- 3- महा निदेशक, राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली।
- 4- मुख्य कार्यपालक अधिकारी, यूपीसीडी, लखनपुर, कानपुर।
- 5- जिलाधिकारी, कानपुर नगर/कानपुर देहात/उन्नाव।
- 6- सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली/उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 7- श्री सुधीर चिन्तलपट्टी, वैज्ञानिक-ई, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, नई दिल्ली।

- 8- श्री वी०पी० यादव, डायरेक्टर एण्ड हेड, वेस्ट मैनेजमेंट डिवीजन-1, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली।
- 9- डॉ० प्रवीण कुमार, निदेशक तकनीकी, राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली।
- 10- प्रबन्ध निदेशक, उ०प्र० जल निगम, लखनऊ।
- 11- अपर जिलाधिकारी (प्रशासन), कानपुर देहात।
- 12- क्षेत्रीय निदेशक, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, आंचलिक कार्यालय, लखनऊ।
- 13- जाजमऊ टेनरी एफ्लुएंट ट्रीटमेंट एसोसिएशन, कानपुर।
- 14- गार्ड फाईल।

आज्ञा से,  
(मनोज सिंह)  
अपर मुख्य सचिव।

उत्तर प्रदेश शासन  
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7  
संख्या-NGT-193/81-7-2022-44(रिट)/2016 टी0सी0-2  
लखनऊ : दिनांक : 26 मई, 2022

**कार्यालय ज्ञाप**

माननीय एन0जी0टी0 द्वारा ओ0ए0 संख्या-985/2019 विद ओ0ए0 संख्या-986/2019 के अन्तर्गत पारित आदेश दिनांक 23.11.2022 के अनुपालन में मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में गठित एक्सपर्ट कमेटी की दिनांक 13.05.2022 को बैठक आहूत की गयी। उक्त बैठक में खानचन्दपुर रनियाँ, कानपुर देहात में डम्प क्रोमियम वेस्ट को कानपुर देहात स्थित 02 संयुक्त टी0एस0डी0एफ0, जोकि राज्य सरकार द्वारा लीज पर उपलब्ध करायी गयी भूमि पर एवं भारत सरकार एवं उ0प्र0 सरकार से अनुदान प्राप्त कर स्थापित एवं संचालित हैं, के माध्यम से निस्तारण की कार्यवाही सुनिश्चित कराये जाने का निर्णय लिया गया तथा संयुक्त टी0एस0डी0एफ0 के माध्यम से क्रोमियम वेस्ट के निस्तारण हेतु दरें निर्धारित करने हेतु समिति गठित की गयी है। उक्त समिति द्वारा निर्धारित दरों पर टी0एस0डी0एफ0 ऑपरेटर/आपरेटर्स द्वारा उठान एवं सुरक्षित निस्तारण हेतु कार्यादेश, मापन कार्यों का भौतिक सत्यापन, गुणवत्ता जांच एवं भुगतान की संस्तुति हेतु निम्नानुसार उप समिति का गठन किया जाता है :-

- |  |              |
|--|--------------|
| 1-अपर जिलाधिकारी (प्रशासन), कानपुर देहात                           | - अध्यक्ष    |
| 2-क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, कानपुर देहात   | - सदस्य सचिव |
| 3-अधिसासी अभियन्ता, लोक निर्माण विभाग, प्रांतीय खण्ड, कानपुर देहात | - सदस्य      |

उपसमिति द्वारा श्री वी0पी0 यादव, डायरेक्टर, केंद्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली की अध्यक्षता में गठित समिति के तकनीकी निर्देशन में क्रोमियम वेस्ट के वैज्ञानिक रूप से निस्तारण की कार्यवाही सम्पादित करायी जाएगी एवं वित्तीय/भौतिक प्रगति की नियमित रूप से रिपोर्ट जिलाधिकारी, कानपुर देहात के माध्यम से अवस्थापना एवं औद्योगिक विकास विभाग तथा समिति को प्रेषित की जाएगी।

( मनोज सिंह )

अपर मुख्य सचिव।

**संख्या एवं दिनांक तदैव**

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- अपर मुख्य सचिव/प्रमुख सचिव, अवस्थापना एवं औद्योगिक विकास/लोक निर्माण विभाग, उ0प्र0 शासन।
- 2- जिलाधिकारी, कानपुर देहात।
- 3- श्री वी0पी0 यादव, डायरेक्टर एण्ड हेड, वेस्ट मैनेजमेंट डिवीजन-1, केंद्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली।

- 4- क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, कानपुर देहात।
- 5- अधिशासी अभियन्ता, लोक निर्माण विभाग, प्रांतीय खण्ड, कानपुर देहात।
- 6- अपर जिलाधिकारी (प्रशासन), कानपुर देहात।
- 7- सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 8- गार्ड फाइल।

आज्ञा से,  
( मनोज सिंह )  
अपर मुख्य सचिव।

उत्तर प्रदेश शासन  
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7  
संख्या-NGT-192/81-7-2022-44(रिट)/2016 टी0सी0-2  
लखनऊ : दिनांक : 26 मई, 2022

कार्यालय ज्ञाप

माननीय एन0जी0टी0 द्वारा ओ0ए0 संख्या 985/2019 विद ओ0ए0 संख्या 986/2019 के अन्तर्गत पारित आदेश दिनांक 23.11.2022 के अनुपालन में मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में गठित एक्सपर्ट कमेटी की दिनांक 13.05.2022 को बैठक आहूत की गयी। उक्त बैठक में खानचन्दपुर रनियों, कानपुर देहात में डम्प क्रोमियम वेस्ट को कानपुर देहात स्थित 02 संयुक्त टी0एस0डी0एफ0, जोकि राज्य सरकार द्वारा लीज पर उपलब्ध करायी गयी भूमि पर एवं भारत सरकार एवं उ0प्र0 सरकार से अनुदान प्राप्त कर स्थापित एवं संचालित हैं, के माध्यम से निस्तारण की कार्यवाही सुनिश्चित कराये जाने की दृष्टि से दरें निर्धारित कराये जाने का निर्णय लिया गया है। उक्त संयुक्त टी0एस0डी0एफ0 के माध्यम से क्रोमियम वेस्ट के निस्तारण हेतु दरों के निर्धारण एवं निस्तारण कराये जाने की कार्यवाही के पर्यवेक्षण हेतु निम्नानुसार समिति गठित की जाती है:

- 1- श्री वी0पी0 यादव, डायरेक्टर एण्ड हेड, वेस्ट मैनेजमेंट डिवीजन-1, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली। - अध्यक्ष
  - 2- सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ -सदस्य संयोजक
  - 3- डा0 प्रवीण कुमार, निदेशक तकनीकी, राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली - सदस्य
  - 4-अपर जिलाधिकारी (प्रशासन), कानपुर देहात - सदस्य
- 2- उक्त समिति के दायित्व निम्नवत होंगे :
- 1- कानपुर देहात में अवस्थित दोनो टी0एस0डी0एफ0 नामतः मैसर्स भारत ऑयल एण्ड वेस्ट मैनेजमेंट लि0 एवं यू0पी0 वेस्ट मैनेजमेंट प्रोजेक्ट के प्रतिनिधियों से नेगोशियेट कर खानचन्दपुर रनियों, कानपुर देहात में डम्प क्रोमियम वेस्ट के उठान, उपचार एवं सुरक्षित निस्तारण हेतु दरें निर्धारित की जायेगी।
  - 2- खानचन्दपुर रनियों, कानपुर देहात में भण्डारित क्रोमियम वेस्ट को टी0एस0डी0एफ0 आपरेटर द्वारा उठान, परिवहन व निस्तारण हेतु मार्गदर्शक रोड मैप तैयार किया जायेगा।
  - 3- अपर जिलाधिकारी (प्रशासन), कानपुर देहात की अध्यक्षता में गठित उप समिति द्वारा टी0एस0डी0एफ0 आपरेटर के माध्यम से क्रोमियम वेस्ट के सुरक्षित निस्तारण की कार्यवाही का भौतिक एवं वित्तीय प्रगति का नियमित अनुश्रवण एवं तकनीकी मार्गदर्शन, समिति द्वारा प्रदान किया जायेगा।

  
( मनोज सिंह )  
अपर मुख्य सचिव।

संख्या एवं दिनांक तदैव

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- अपर मुख्य सचिव/प्रमुख सचिव, अवस्थापना एवं औद्योगिक विकास विभाग, उ०प्र० शासन।
- 2- श्री वी०पी० यादव, डायरेक्टर एण्ड हेड, वेस्ट मैनेजमेंट डिवीजन-1, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली।
- 3- डा० प्रवीण कुमार, निदेशक तकनीकी, राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली।
- 4- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 5- जिलाधिकारी, कानपुर देहात।
- 6- अपर जिलाधिकारी (प्रशासन), कानपुर देहात।
- 7- गार्ड फाइल।

आज्ञा से,  
( मनोज सिंह )  
अपर मुख्य सचिव।